

**Minutes of Exim Facilitation Committee (EFC) meeting No. 11/AM22 dated 15.03.2022 for Import of Restricted Items**

Meeting No. 11/AM22 of Exim Facilitation Committee (EFC) was held on 15.03.2022 at 3.00 PM in Room No.4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri Hardeep Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Jai Pal, Dy. DGFT, DGFT
- (ii) Shri Md. Moin Afaq, Dy. DGFT, DGFT
- (iii) Shri V.K. Sharma, Deputy Director (Trade), D/o AH&D
- (iv) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (v) Dr. Nilesh A. Pawar, DD (AQ), D/o Fisheries
- (vi) Shri S.Ch. Sahu, SO(Prov – II), MHA
- (vii) Shri Santanu Dhar, Under Secretary (S&CC), M/o P&NG
- (viii) Shri Ravi Shanker Srivastav, Engineer (Reg), DoT
- (ix) Shri Sushilk Jain, Development Officer, DPIIT
- (x) Shri Dheeraj Kumar, Dy Sec, M/o Mines

3. Total number of cases considered in the meeting was **308**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **72** cases have been approved, **13** cases have been rejected, **25** cases have been closed and **198** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The case at Sl. No. 115, 118, 119, 120, 121, 122, 123 and 126 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020.

4. The details for the approved cases will follow.

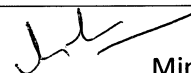


| <b>Part 1</b>       |                                                                               |                        |                                                                                                                                                                                                  |                      |                  |                                                                                                                                                                                                                                                 |
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| <b>D/o AH&amp;D</b> |                                                                               |                        |                                                                                                                                                                                                  |                      |                  |                                                                                                                                                                                                                                                 |
| <b>Sl. No.</b>      | <b>Name of the applicant (M/s.) &amp;HQ File No.</b>                          | <b>Date of receipt</b> | <b>Item for import</b>                                                                                                                                                                           | <b>ITC (HS Code)</b> | <b>CIF value</b> | <b>Status</b>                                                                                                                                                                                                                                   |
| 1.                  | ACCUVANCE LLP, DELHI<br><br>HQRXIMLAPPLY<br>00196291AM22                      | 28.9.2021              | 8000 Units<br><br>FROZEN BOVINE SEMEN GIR<br><br>(850 Units DIVINO FIV STA CRUZ, 1100 Unites of DIORITO CAL, 1100 Units ICH NEL, 2100 Units NOBREGA FIV DO BASA and 2850 Units PACIENTEF MULTUM) | 5111000              | 4623216          | Recommended by DAHD vide OM dated 14.03.2022.<br><br><b>The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 14.03.2022.</b>                                                                          |
| 2.                  | STAR BORN STUD AND AGRI FARM, CHANDIGARH.<br><br>HQRXIMLAPPLY<br>00256691AM22 | 17.11.2021             | 12 nos.<br><br>SHETLAND PONIES (AGE-01 TO 20 YEARS) (SEX-COLTS/STALLIONS / FILLIES/MARES)                                                                                                        | 1012990              | 8640000          | DAHD vide OM dated 23.02.2022 informed that they do not recommend the import of Shetland Ponies for amusement and purpose of entertainment.<br><br><b>The Committee decided to Reject the case on the basis of comments received from DAHD.</b> |
| 3.                  | Anup                                                                          | 9.12.2021              | 1 no.                                                                                                                                                                                            | 106140               | 39000            | Comments sought from AH&D on 09.12.2021.                                                                                                                                                                                                        |



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|    | Padmanabhan<br>HQRXIMLAPPLY<br>00280103AM22                                                             | 1              | Mini Rex Rabbit                                                                                                                                                               | 0           |             | DAHD vide email dated 27.12.2021 has sought the microchip no. from the applicant. <b>Reminders sent on 29.12.2021 and 19.01.2022.</b><br><br><b>Final Reminder sent to the applicant on 10.03.2022.</b>                                                                                                                       |
| 4. | ASHOKKUMAR<br>CHANDUBHAI<br>PATEL(DAD)<br>AND DARSHAN<br>PATEL(SON)<br><br>HQRXIMLAPPLY<br>00286853AM22 | 15.12.20<br>21 | 1 no.<br><br>LIVE CAT<br><br>(Name: Minie, Sex –<br>Female, DoB-<br>25.11.2019, Color-<br>Black and White,<br>Breed-Domestic Short<br>Hair, Microchip No.<br>040094501016816) | 106190<br>0 | 2277        | Recommended by DAHD vide OM dated 23.02.2022.<br><br><b>The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 23.02.2022.</b>                                                                                                                                                        |
| 5. | ADVAIT<br><del>IMPORTS</del><br>EXPORTS, PUNE<br><br>HQRXIMLAPPLY<br>00298285AM22                       | 27.12.20<br>21 | 120 nos.                                                                                                                                                                      | 104200<br>0 | 30000<br>00 | Comments sought from AH&D on 28.12.2021.<br><br>AH&D vide email dated 28.12.2021 has sought some information from the applicant. Applicant responded directly to DAHD.<br><br><b>DAHD informed the Committee that the case is under examination with them.</b>                                                                |
| 6. | PALAMUR<br>BIOSCIENCES<br>PRIVATE<br>LIMITED,<br>SECUNDERABA<br>D                                       | 23.12.20<br>21 | 600 nos.<br><br>Sexed Semen - Gyr<br>breed Bull -<br>ESCALADO FIV<br>CAL; Conventional<br>Semen - Gyr breed                                                                   | 511100<br>0 | 13180<br>59 | Comments sought from AH&D on 28.12.2021.<br><br>AH&D vide email dated 28.12.2021 has sought some information from the applicant. The applicant replied vide email dated 04.01.2022.<br><br>DAHD vide email dated 19.01.2022 has sought some information from the applicant. Reminders sent to the applicant on 15.02.2022 and |

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|    | HQRXIMLAPPLY<br>00297540AM22                                                        |          | Bull - ESCALADO<br>FIV CAL; Sexed<br>Semen - Gyr breed<br>Bull - KAMARAM<br>FIV F MUTUM etc.                                       |              |                 | 11.03.2022. Applicant responded directly to DAHD.<br><br><b>DAHD informed the Committee that the case is under examination with them.</b>                                                                                                                                                                     |
| 7. | TATA<br>INSTITUTE OF<br>FUNDAMENTAL<br>RESEARCH<br><br>HQRXIMLAPPLY<br>00308431AM22 | 04.01.22 | 23 Vials<br><br>Fresh eggs of C.<br>elegans                                                                                        | 040729<br>00 | 19,90<br>4.70   | Comments sought from AH&D on 05.01.2022.<br><br>AH&D vide email dated 13.01.2022 has sought some information from the applicant. Reminders sent to the applicant on 07.02.2022, 15.02.2022 22.02.22 and 09.03.2022.<br><br><b>The Committee decided to Close the case due to no reply from the applicant.</b> |
| 8. | NATIONAL<br>CENTRE FOR<br>CELL SCIENCE<br><br>HQRXIMLAPPLY<br>00318748AM22          | 14.01.22 | 40 Nos<br><br>Laboratory Mice-<br>Genetically defined                                                                              | 010619<br>00 | 9,84,0<br>71.79 | Comments sought from AH&D on 17.01.2022.<br><br>DAHD vide email dated 07.03.2022 had sought some information from the applicant. The applicant responded directly to DAHD vide email dated 11.03.2022.<br><br><b>DAHD informed the Committee that the case is under examination with them.</b>                |
| 9. | Syed Zeeshan<br>Ahmed<br><br>HQRXIMLAPPLY<br>00323877AM22                           | 19.01.22 | 1 No<br><br>Name: Eddy, DOB:<br>27/05/2021,<br>Color:Brown Tabby<br>Van, Sex: Male,<br>Breed: Persian,<br>Chip:6160939013932<br>46 | 010649<br>10 | 22,50<br>0.00   | Comments sought from DAHD on 20.01.2022.<br><br>DAHD vide email dated 14.02.2022 has sought some information from the applicant. The applicant replied directly to DAHD on 09.03.2022.<br><br><b>DAHD informed the Committee that the case is under examination with them.</b>                                |



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|     |                                                                         |          | 1 No<br>Name: Sweet<br>Doll,DOB:15/07/2021<br>Color:Black Torti<br>Van, Sex: Female,<br>Breed:Persian,<br>Chip:2502693001967<br>43                                           |              |                      |                                                                                                                                                                                                                                                                                                                                                                                                                          |
| 10. | Risha Aich<br><br>HQRXIMLAPPLY<br>00328927AM22                          | 24.01.22 | 1 No Pet Dog<br><br>(name- Milo, Sex-<br>Male, Breed-Golden<br>Retriever, Color –<br>Cream, Microchip No.<br>981020045356632)                                                | 010130<br>20 | 1,27,0<br>00.00      | Recommended by DAHD vide OM dated 25.02.2022.<br><br><b>The Committee decided to recommend the case subject to further approval of competent authority.</b>                                                                                                                                                                                                                                                              |
| 11. | Sainath Panitapu                                                        | 25.01.22 | 1 No                                                                                                                                                                         | 010619       | 30000                | Comments sought from AH&D on 31.01.2022.                                                                                                                                                                                                                                                                                                                                                                                 |
|     | HQRXIMLAPPLY<br>00331568AM22                                            |          | Pet Dog (Female)                                                                                                                                                             | 00           | 0                    | <b>DAHD informed the Committee that they have sought some information / documents from the firm.</b>                                                                                                                                                                                                                                                                                                                     |
| 12. | MALLIKARJUNA<br>GANGARA<br>RUDRAPPA<br><br>HQRXIMLAPPLY<br>00337642AM22 | 31.01.22 | 23 Nos<br><br>Black head Dorper<br>Sheep ewes; 6 - 9<br>month old - ready for<br>mating. Conform to<br>breed standards<br>2 Nos<br>Black head Dorper<br>Sheep rams: 12 month | 010410<br>10 | 33,08,<br>531.4<br>0 | DAHD vide OM dated 23.02.2022 informed that they do not recommend the import of restricted item black head doper sheep ewes, black head dorper sheep rams, white head doper sheep ewes and white head dorper sheep rams from South Africa because south Africa is not under negligible BSE risk category as per OIE.<br><br><b>The Committee decided to Reject the case on the basis of comments received from DAHD.</b> |

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|     |                                                                                                         |          | old – ready for mating. Conform to breed standards<br>23 Nos<br>White head Dorper Sheep ewes: 6 -9 month old - ready for mating. Conform to breed standards<br>2 Nos<br>White head Dorper Sheep rams: 12 month old – ready for mating. Conform to breed standards |              |                      |                                                                                                                                                                                                                                                                                                |
| 13. | EMERGENT<br>DREAMWORKS<br>INFRA<br>DEVELOPERS<br>PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00335944AM22 | 29.01.22 | 3 Nos<br>PUREBRED BOAR<br>YORKSHIRE<br>10 Nos<br>PUREBRED GILTS<br>YORKSHIRE<br>3 nos<br>PUREBRED BOAR<br>LANDRACE<br>10 nos<br>PUREBRED GILTS<br>LANDRACE<br>3 nos<br>PUREBRED BOAR<br>DUROC                                                                     | 010310<br>00 | 28,22,<br>550.0<br>0 | Comments sought from AH&D on 01.02.2022.<br><br>DAHD vide email dated 22.02.2022 had sought some information / documents from the firm. The firm replied directly to DAHD vide email dated 28.02.2022.<br><br><b>DAHD informed the Committee that the case is under examination with them.</b> |



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|     |                                                                                                        |          | 10 Nos<br>PUREBRED GILTS<br>DUROC                                                                                    |              |                 |                                                                                                                                                                                              |
| 14. | INSTITUTE FOR<br>STEMCELL<br>SCIENCE &<br>REGENERATIVE<br>MEDICINE<br><br>HQRXIMLAPPLY<br>00343662AM22 | 04.02.22 | 50 nos<br>Laboratory Mice (Mus<br>Musculus<br><br>50 nos<br>Laboratory Mice<br>frozen sperm straws<br>(Mus musculus) | 010619<br>00 | 8,61,0<br>00.00 | Recommended by DAHD vide OM dated 23.02.2022<br><br><b>The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 23.02.2022.</b>                        |
| 15. | Prateek Rohela<br><br>HQRXIMLAPPLY<br>00345283AM22                                                     | 5.2.2022 | 1 no.<br>Therapy Dog<br>(Name-Goku, Color-<br>White, Sex-Male,<br>DOB-10.01.2020,<br>Breed-Maltese Mix,              | 106190<br>0  | 61340           | Recommended by DAHD vide OM dated 23.02.2022<br><br><b>The Committee decided to recommend the case subject to further approval of competent authority.</b>                                   |
|     |                                                                                                        |          | Microchip No.<br>956000013559708)                                                                                    |              |                 |                                                                                                                                                                                              |
| 16. | KAPIL MODI,<br>DELHI<br><br>HQRXIMLAPPLY<br>00344313AM22                                               | 4.2.2022 | 6 nos.<br><br>LIVE HORSES FOR<br>SPORT<br>(Age – 02-20 Years,<br>Sex-Gelding, Stallion<br>and Mare)                  | 101299<br>0  | 69593<br>04     | <b>For Ex-post facto approval.</b>                                                                                                                                                           |
| 17. | NATIONAL<br>EQUESTRIAN<br>ACADEMY,                                                                     | 7.2.2022 | 3 nos.<br>RIDING HORSES<br>FOR SPORTS                                                                                | 101299<br>0  | 20760<br>000    | Recommended by DAHD vide OM dated 23.02.2022 from France,<br>Germany, Ireland, United Kingdom and Netherlands.<br><br><b>The Committee decided to Approve the case subject to conditions</b> |

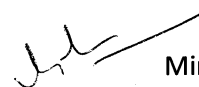


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|     | BHOPAL<br><br>HQRXIMLAPPLY<br>00345732AM22                                                         |           | (Age – 02-20 Years,<br>Sex-<br>Mares/Stallions/Gelding,<br>Breed-Warm<br>blood)                                                                                                       |             |                     | <b>mentioned in the DAHD OM dated 23.02.2022.</b>                                                                                                                      |
| 18. | AURIGENE<br>DISCOVERY<br>TECHNOLOGIES<br>LIMITED,<br>BANGALORE<br><br>HQRXIMLAPPLY<br>00347492AM22 | 8.2.2022  | 7000 nos.<br>RAT & MICE                                                                                                                                                               | 106900<br>0 | 61776<br>000        | Comments sought from AH&D on 09.02.2022.<br><br><b>DAHD informed the Committee that the case is under examination with them.</b>                                       |
| 19. | CADILA<br>HEALTHCARE<br>LIMITED,<br>AHMEDABAD<br><br>HQRXIMLAPPLY<br>00353489AM22                  | 12.2.2022 | 1100 nos.<br>Laboratory Mice and<br>labotary Mice Frozen<br>Sperm Straws (Mice<br>Strain)                                                                                             | 106190<br>0 | 42115<br>904.0<br>7 | Recommended by DAHD vide Om dated 23.02.2022.<br><br><b>The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 23.02.2022.</b> |
| 20. | Utsav Banatwala<br><br>HQRXIMLAPPLY<br>00355523AM22                                                | 15.2.2022 | 1 no.<br>Psychiatric Support<br>Service Dog<br>(Name-Karma, Sex-<br>Female / Spayed,<br>DOB-05.06.2020,<br>Breed-Golden Doodle,<br>Color- Tan, Microchip<br>No.<br>9333000320320638 ) | 106190<br>0 | 0                   | Recommended by DAHD vide OM dated 23.02.2022.<br><br><b>The Committee decided to recommend the case subject to further approval of competent authority.</b>            |



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| 21. | Balasubramaniam<br>Murali<br><br>HQRXIMLAPPLY<br>00356258AM22 | 15.2.2022 | 1 no.<br>Cat<br>(Name-Thaks, Breed-<br>DSH, DOB-<br>01.03.2013, Sex-<br>Female, Color-Black<br>& White, Microchip<br>No.<br>900182001099137)                      | 106190<br>0 | 0          | Recommended by DAHD vide OM dated 04.03.2022.<br><br><b>The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 04.03.2022.</b> |
| 22. | VIVEK VIJAY<br>DATE<br><br>HQRXIMLAPPLY<br>00358468AM22       | 17.2.2022 | 1 no.<br>Pet Dog<br>(Name-Jacky, Sex-<br>Female, Breed-<br>Mongrel, DOB-<br>22.06.2020, Color-<br>Black with Tan<br>Stripes, Microchip<br>No.<br>900215003569008) | 101299<br>0 | 0          | Recommended by DAHD vide OM dated 09.03.2022.<br><br><b>The Committee decided to recommend the case subject to further approval of competent authority.</b>            |
| 23. | Davinder Sumra<br><br>HQRXIMLAPPLY<br>00359454AM22            | 18.2.2022 | 1 no. Pet Dog<br>(name- TOBI , Breed:<br>Shihtzu, Microchip<br>No.<br>952000000551294)                                                                            | 101299<br>0 | 100        | <b>For ex-post facto approval.</b>                                                                                                                                     |
| 24. | DANIEL ROBERT<br>DSOUZA<br><br>HQRXIMLAPPLY<br>00360514AM22   | 19.2.2022 | 1 no.<br>MALE PET DOG<br>(Name-Tucker, Sex-<br>Male, Breed- Coton<br>De Tulear, DOB-                                                                              | 106190<br>0 | 15000<br>0 | Recommended by DAHD vide OM dated 09.03.2022.<br><br><b>The Committee decided to recommend the case subject to further approval of competent authority.</b>            |

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|     |                                                                                                         |               | 31.05.2021, Color-Tri<br>Color. Microchip No.<br>9562000013075286)                                                                                                                      |             |                     |                                                                                                                                                                                       |
| 25. | NUVERTO BIO<br>RESEARCH,<br>NEW DELHI<br><br>HQRXIMLAPPLY<br>00363926AM22                               | 20.2.202<br>2 | 9300 nos.<br>FROZEN BOVINE<br>SEMEN                                                                                                                                                     | 511100<br>0 | 30008<br>37         | Comments sought from AH&D on 23.02.2022.<br><br><b>DAHD informed the Committee that the case is under examination with them.</b>                                                      |
| 26. | SUN PHARMA<br>ADVANCED<br>RESEARCH<br>COMPANY<br>LIMITED,<br>BARODA<br><br>HQRXIMLAPPLY<br>00366009AM22 | 24.2.202<br>2 | 3369 nos.<br>MICE                                                                                                                                                                       | 106190<br>0 | 31987<br>279.7<br>4 | Comments sought from AH&D on 24.02.2022.<br><br><b>DAHD vide email dated 02.03.2022 has sought some information from the applicant. Reminder sent to the applicant on 11.03.2022.</b> |
| 27. | Crystal Fagan<br><br>HQRXIMLAPPLY<br>00368424AM22                                                       | 26.2.202<br>2 | 1 nos.<br>Assistance Therapy<br>Dog<br>(Name-Cody, Sex-<br>Female, Breed-<br>Australian Shephard,<br>Age-13 years 2<br>months, Color-<br>Tricolor, Microchip<br>No.<br>985113006192547) | 106190<br>0 | 15000               | Recommended by DAHD vide OM dated 09.03.2022.<br><br><b>The Committee decided to recommend the case subject to further approval of competent authority.</b>                           |



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| 28. | Vivek Hariharan<br><br>HQRXIMLAPPLY<br>00370532AM22                                                                   | 28.2.2022           | 1 no.<br>FELINE (CAT)<br><br>9name – Siren,<br>Species- Feline,<br>Breed- Domestic<br>Short Hair, DOB-<br>10.07.2016, Sex-<br>male, Color- Ginger<br>White, microchip No.<br>982126054035139) | 106190<br>0            | 1000                    | Recommended by DAHD vide OM dated 09.03.2022.<br><br><b>The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 09.03.2022.</b>                                                                                           |
| 29. | Neha Malik<br><br>HQRXIMLAPPLY<br>00370880AM22                                                                        | 28.2.2022           | 1 no.<br>Pet Dog<br>(Name- Oreo, Sex-<br>Male, Breed- Shi tzu,<br>DOB- 30.03.2021,<br>Color- White and<br>brown, Microchip No.<br>620098500168217)                                            | 106190<br>0            | -                       | Recommended by DAHD vide OM dated 09.03.2022.<br><br><b>The Committee decided to recommend the case subject to further approval of competent authority.</b>                                                                                                      |
| 30. | <del>KHUSHAAL</del><br><br>HONEY & DAIRY<br>PRODUCERS<br>ASSOCIATION,<br>LUDHIANA<br><br>HQRXIMLAPPLY<br>00372984AM22 | <del>6.2.2022</del> | <del>50000 nos.</del><br>Bovine Semen                                                                                                                                                         | <del>511100</del><br>0 | <del>17228</del><br>610 | <del>Comments sought from AH&amp;D on 03.03.2022.</del><br><br><b>DAHD informed the Committee that the case is under examination with them.</b>                                                                                                                  |
| 31. | SRINIVAS<br>REDDY MALE,<br>HYDERABAD<br><br>HQRXIMLAPPLY                                                              | 3.3.2022            | 6 nos.<br>RIDING HORSES                                                                                                                                                                       | 101299<br>0            | 60000<br>00             | Comments sought from AH&D on 03.03.2022.<br><br>DAHD vide email dated 07.03.2022 has sought some information from the applicant. The applicant replied vide email dated 07.03.2022.<br><br><b>DAHD informed the Committee that the case is under examination</b> |

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|     | 00373757AM22                                                 |          |                                                                                                                                                                                         |              |                      | <b>with them.</b>                                                                                                                                                        |
| 32. | Rohit Rusia<br><br>HQRXIMLAPPLY<br>00373879AM22              | 3.3.2022 | 1 no.<br>Small Neutered Dog<br>(Name- Kaddu, Sex-<br>male (neutered),<br>breed- Yorkshire<br>terrier Mix, DOB-<br>08.06.2019, Color-<br>Tan/Black, microchip<br>No.<br>985112011816729) | 106110<br>0  | 10000                | Recommended by DAHD vide Om dated 09.03.2022.<br><br><b>The Committee decided to recommend the case subject to further approval of competent authority.</b>              |
| 33. | Amitha Ramanna<br>Shobha<br><br>HQRXIMLAPPLY<br>00374044AM22 | 3.3.2022 | 1 no.<br>Maltese Dog<br><br>(Name- Praum, Sex-<br>Male, DOB –<br>24.04.2021, Breed-<br>Maltese, Color-<br>White, Microchip No.<br>380260160208392)                                      | 106110<br>0  | 73086                | Recommended by DAHD vide Om dated 09.03.2022.<br><br><b>The Committee decided to recommend the case subject to further approval of competent authority.</b>              |
| 34. | SAGAR TIWARI<br><br>HQRXIMLAPPLY<br>00374171AM22             | 3.3.2022 | 9 Nos<br><br>RIDING HORSES<br>FOR SPORTS<br>(AGE-02 TO 20<br>YEARS) (SEX-<br>MARES/GELDINGS/<br>STALLIONS)                                                                              | 010129<br>90 | 97,20,<br>000.0<br>0 | Comments sought from AH&D on 04.03.2022.<br><br><b>DAHD informed the Committee that the case is under examination with them.</b>                                         |
| 35. | Sreelatha Muppalla<br><br>HQRXIMLAPPLY                       | 25.2.22  | 2 kgs.<br>Dog to India for 1<br>month for vacation                                                                                                                                      | 102909<br>0  | 100                  | Comments sought from AH&D on 07.03.2022.<br><br>DAHD vide email dated 10.03.2022 has sought some information from the applicant. The applicant replied directly to DAHD. |

|     |                                                                                 |               |                                                                                                                   |              |                         |                                                                                                                                  |
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|     | 00366993AM22                                                                    |               | and dog-no turn over                                                                                              |              |                         | <b>DAHD informed the Committee that the case is under examination with them.</b>                                                 |
| 36. | VILLOO<br>POONAWALLA<br>GREENFIELD<br>FARMS<br><br>HQRXIMLAPPLY<br>00359961AM22 | 18.02.22      | 3 nos<br>BROODMARE-<br>THOROUGHBRED<br>AGE :2-15 YEARS<br><br>1 No<br>STALLION-<br>THOROUGHBRED<br>AGE:2-15 YEARS | 010121<br>00 | 10,79,<br>71,87<br>5.00 | Comments sought from AH&D on 07.03.2022.<br><br><b>DAHD informed the Committee that the case is under examination with them.</b> |
| 37. | POONAWALLA<br>ESTATES STUD<br>AND AGRI                                          | 19.02.22      | 3 Nos<br>BROODMARE-<br>THOROUGHBRED<br>AGE: 2-15 YEARS                                                            | 010121<br>00 | 10,79,<br>71,87<br>5.00 | Comments sought from AH&D on 07.03.2022.<br><br><b>DAHD informed the Committee that the case is under examination with them.</b> |
|     | FARM PRIVAE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00360594AM22                      |               | 1 No<br>STALLION-<br>THOROUGHBRED<br>AGE:2-15 YEARS                                                               |              |                         |                                                                                                                                  |
| 38. | Kalpana Gudimetla<br><br>HQRXIMLAPPLY<br>00351144AM22                           | 11.2.202<br>2 | 1 Nos Dog<br>(Name – Ria, Breed-<br>Bichon Frise,<br>microchip No.                                                | 106190<br>0  | 35767<br>5              | <b>For ex-post facto approval.</b>                                                                                               |

|                |                                                         |                        | 991001004339011)                                                                        |                      |                  |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |
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| <b>Part 2</b>  | <b>D/o AH&amp;D and MoEF&amp;CC (WL)</b>                |                        |                                                                                         |                      |                  |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |
| <b>Sl. No.</b> | <b>Name of the applicant (M/s.) &amp;HQ File No.</b>    | <b>Date of receipt</b> | <b>Item for import</b>                                                                  | <b>ITC (HS Code)</b> | <b>CIF value</b> | <b>Status</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |
| 39.            | MODERN PET CENTRE<br><br>HQRXIMLAPPLY<br>00009187AM22   | 10.4.21                | 128 Nos<br>Psittaciformes<br>(including parrots,<br>parakeets, macaws<br>and cockatoos) | 106320<br>0          | 46343<br>7.5     | Comments received from DAHD vide OM dated 27.07.2021.<br><br>Comments sought from MoEF (WL) on 07.07.2021.<br>Firm requested to furnish supporting documents to their application vide email dated 07.07.2021.Reply from firm referred to MoEF (WL) vide email dated 15.07.2021. Reminder sent to MoEF (WL) vide email dated 27.07.2021.<br><br><b>The Committee decided to seek justification and purpose of import from the firm. DL issued to the firm on 04.02.2022.</b><br><br><b>The Committee decided to send a Final Reminder to the firm.</b> |
| 40.            | DELTA EXIM SERVICES<br><br>HQRXIMLAPPLY<br>00166806AM22 | 19.8.21                | 2 Pairs<br><br>live cat (ocelot,<br>leoparduspardalis)                                  | 106190<br>0          | 20000<br>0       | Comments sought from DAHD and MoEF&CC (WL) on 07.09.2021.<br>DAHD vide email dated 13.09.2021 has sought some clarification.<br><br>MoEF (WL) vide letter dated 13.10.2021 has sought NOC from CWW and CITES Permit from the firm. DL issued to the firm on 14.10.2021.Reminders sent to the firm on 29.10.2021 and 13.11.2021.<br><br><b>The Committee decided to Close the case due to no reply from the firm.</b>                                                                                                                                   |
| 41.            | MADRAS                                                  | 24.8.21                | 2 Nos<br>West African Dwarf                                                             | 106200               | 0.00             | Comments received from DAHD vide OM dated 14.09.2021.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |



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|     | CROCODILE<br>BANK TRUST<br><br>HQRXIMLAPPLY<br>00169582AM22            |          | crocodile<br><br>2 Nos<br>American crocodile                        | 0           |            | Comments sought from MoEF&CC on 07.09.2021.<br><br>MoEF (WL) vide letter dated 20.10.2021 has sought NOC from CWW and CITES Permit from the firm. DL issued to the firm on 25.10.2021. Reminders sent to the applicant on 09.11.2021 and 24.11.2021.<br><br><b>The Committee decided to Close the case due to no reply from the firm.</b> |
| 42. | FORTUNE<br>ASSOCIATES<br><br>HQRXIMLAPPLY<br>00170032AM22              | 25.8.21  | 3 Pairs<br>Cat (Captive Bred) 1<br>year Old –<br>Leptailurus serval | 106900<br>0 | 22560<br>0 | Comments sought from DAHD on 07.09.2021.<br><br>Comments sought from MoEF&CC on 07.09.2021.<br><br>MoEF (WL) vide letter dated 20.10.2021 has sought NOC from CWW and CITES Permit from the firm. Reminders sent to the firm on 25.10.2021, 09.11.2021 and 24.11.2021.                                                                    |
|     |                                                                        |          |                                                                     |             |            | <b>The Committee decided to Close the case due to no reply from the firm.</b>                                                                                                                                                                                                                                                             |
| 43. | Anurag Rajnarayan<br>Kulshreshtha,<br><br>HQRXIMLAPPLY<br>00193378AM22 | 25.09.21 | 1 no.<br><br>Sun Conure Parrot                                      | 106320<br>0 | 37200      | <b>Recommended by DAHD vide OM dated 05.10.2021.</b><br><br>Comments sought from MoEF&CC on 28.09.2021. Reminder sent to MoEF (WL) on 09.11.2021.<br><br><b>MoEF&amp;CC (WL) vide letter dated 03.01.2022 has sought some documents from the firm.</b><br><br><b>The applicant vide email dated 04.01.2022 has submitted the CITES</b>    |

|     |                                                                 |           |                                                                                                    |             |            |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |
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|     |                                                                 |           |                                                                                                    |             |            | permit and informed that they have applied for NOC of CWLW through the Parivesh portal.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |
| 44. | Mohamed Rizwan<br><br>HQRXIMLAPPLY<br>00220110AM22              | 21.10.21  | 6 nos.<br>Pigeon                                                                                   | 106390<br>0 | 3000       | <p><b>Comments received from DAHD vide OM dated 23.02.2022.</b></p> <p>Comments sought from MoEF (WL) on 22.10.2021. Reminder sent to MoEF (WL) on 09.11.2021.</p> <p>MoEF&amp;CC (WL) vide letter dated 12.01.2022 has sought some information / documents from the applicant. <b>Reminder sent to the applicant on 08.02.2022.</b></p> <p><b>The Committee decided to send a reminder to the applicant.</b></p>                                                                                                                                                                                                                                                                               |
| 45. | FARHAT<br>JABEEN,<br>KANPUR<br><br>HQRXIMLAPPLY<br>00240513AM22 | 3.11.2021 | 6 nos.<br><br>Birds:-- Psittaciformes<br>(including parrots,<br>parakeets, macaws<br>and cockatoos | 106320<br>0 | 10000<br>0 | <p>Comments sought from DAHD on 03.11.2021</p> <p>DAHD vide email dated 16.11.2021 has sought some information from the firm. Reminders sent to the firm on 15.12.2021 and 19.11.2022. The applicant replied vide email dated 19.11.2022.</p> <p><b>DAHD informed the Committee that the case is under examination with them.</b></p> <p>Comments sought from MoEF (WL) on 03.11.2021. Reminder sent to MoEF (WL) on 09.11.2021.</p> <p>MoEF (WL) vide letter dated 22.11.2021 has requested the firm to submit CITES permit. <b>DL issued to the firm on 25.11.2021. Reminder sent to the firm on 10.12.2021.</b></p> <p><b>The Committee decided to send a reminder to the applicant.</b></p> |

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| 46. | Devapoorna Beryl<br>Valantina<br><br>HQRXIMLAPPLY<br>00230935AM22          | 29.10.20<br>21 | 8 nos.<br><br>Zebra Finches                                                                                                             | 106390<br>0                  | 50000            | <p><b>Recommended by DAHD vide OM dated 15.11.2021 for import of 08 Nos of Zebra Finches from Bahrain.</b></p> <p>Comments sought from MoEF (WL) on 02.11.2021. Reminder sent to MoEF (WL) on 09.11.2021.</p> <p>MoEF (WL) vide letter dated 22.11.2021 has sought some documents from the firm. <b>DL issued to the firm on 25.11.2021.</b></p> <p><b>The Committee decided to send a reminder to the applicant.</b></p> |
| 47. | FORTUNE<br>ASSOCIATES,<br>HYDERABAD<br><br>HQRXIMLAPPLY<br>00296340AM22    | 24.12.20<br>21 | 111 nos.<br><br>Domestic Geese<br>Anseranser; Scottish<br>Cattle Bostaurus;<br>Exotic Sheep<br>Ovisaries and Belgian<br>blue Bostaurus` | 105990<br>0;<br>010221<br>10 | 64806<br>00      | <p>Comments sought from DAHD on 31.12.2021</p> <p><b>DAHD informed the Committee that the case is under examination with them.</b></p> <p>Comments sought from MoEF (WL) on 31.12.2021.</p> <p>MoEF&amp;CC (WL) vide letter dated 11.01.2022 has requested the firm to submit NoC from CWLW. <b>Reminder sent to the applicant on 04.03.2022.</b></p>                                                                     |
|     |                                                                            |                |                                                                                                                                         |                              |                  | <p><b>The Committee decided to send a reminder to the applicant.</b></p>                                                                                                                                                                                                                                                                                                                                                  |
| 48. | DELTA EXIM<br>SERVICES,<br>MAHARASHTRA<br><br>HQRXIMLAPPLY<br>00349792AM22 | 10.2.202<br>2  | 5 pairs<br>lue and Gold Macaw<br>(Ara ararauna)                                                                                         | 106320<br>0                  | 25000<br>0       | <p>Comments sought from DAHD on 10.02.2022.</p> <p><b>DAHD vide email dated 16.02.2022 has sought some information from the firm. The firm replied vide email dated 21.02.2022.</b></p> <p>Comments sought from MoEF (WL) on 10.02.2022.</p>                                                                                                                                                                              |
| 49. | SUHANI FARMS                                                               | 10.02.22       | 24 noc. of BONGO<br>(TRAGELAPHUS                                                                                                        | 010619                       | 3,18,1<br>5,000. | Comments sought from DAHD on 07.03.2022.                                                                                                                                                                                                                                                                                                                                                                                  |

|               | HQRXIMLAPPLY<br>00349746AM22                                                                  |                 | EURYCERUS) (3<br>MALE AND 5<br>FEMALE);<br>COMMON ELAND<br>(TAUROTRAGUS<br>ORYX)(3 MALE<br>AND 5 FEMALE)<br>and GREATER<br>KUDU<br>(TRAGELAPHUS<br>STREPSICEROS) (3<br>MALE AND 5<br>FEMALE) | 00            | 00         | DAHD informed the Committee that the case is under examination with them.<br><br>Comments sought from MoEF (WL) on 07.03.2022.                                                                                                                                                                                                                                                                                                                                                                 |
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| <b>Part 3</b> | <b>MoEF&amp;CC (WL)</b>                                                                       |                 |                                                                                                                                                                                              |               |            |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |
| Sl. No.       | Name of the applicant (M/s.) &HQ File No.                                                     | Date of receipt | Item for import                                                                                                                                                                              | ITC (HS Code) | CIF value  | Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |
| 50.           | G. Amarender Reddy, Hyderabad<br>01/53/8/53861/AM<br>21/G-13/IC<br><br>[092100850044AM<br>21] | 25.07.20        | 4 Nos. Animal Trophies                                                                                                                                                                       | 970500<br>10  | 11000<br>0 | Comments sought from MOEF&CC (WL) on 30.07.2020.<br><br>MOEF&CC (WL) wide letter dated 26.02.2021 informed that it does not recommend the import of following animal trophies due to 'look alike' issue:<br>(i) 2 Nos of Full Mount Gazelle and (ii) 1 Nos of Shoulder Mount Gazelle.<br>So, the Committee decided to reject the request for import of (i) 2 Nos of Full Mount Gazelle and (ii) 1 Nos of Shoulder Mount Gazelle.<br><br>Comments are awaited from MoEF&CC (WL) for 01 variety. |



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|     |                                                                                                         |          |                                                                                                                                                                                                                                                      |              |            | <b>MOEF&amp;CC (WL) informed the Committee that the case is under examination with them.</b>                                                                                                                                                                                                                                                                                                                                                                                                      |
| 51. | Mohammed Bin Ibrahim Masqati, Hyderabad<br>01/53/8/54350/AM<br>21/M-70/IC<br><br>[092100850058AM<br>21] | 20.10.20 | 1 no Black<br>Wilbebeest Shoulder<br>mount<br><br>1 no Cape Springbuck<br>Shoulder Mount<br><br>1 no Gemsbuck<br>Shoulder mount<br><br>1 no Kudo Shoulder<br>mount<br><br>1 no. Nyala Shoulder<br>Mount<br><br>1 no Red Hartebeest<br>Shoulder Mount | 970500<br>10 | 35000<br>0 | Recommended by MoEF&CC (WL) vide letter dated 20.12.2021 for import of 7 Nos Taxidermy Animal Trophy Mounts.<br><br>Further, MoEF&CC (WL) has informed that import of Giraffe Shoulder Neck Mount, Giraffe Backskin and Giraffe Leg Skin requires an export permit to be presented at the time of import.<br><br><b>MoEF (WL) has requested the firm to furnish the requisite export permit vide letter dated 20.12.2021.</b><br><br><b>The Committee decided to send a reminder to the firm.</b> |
|     |                                                                                                         |          | 1 no Waterbuck<br>Shoulder Mount<br><br>1 no Giraffe Shoulder<br>Neck Mount<br><br>1 no Giraffe Backskin<br><br>1 no Giraffe leg Skin<br>with bones x 4 on<br>Wooden Top                                                                             |              |            |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |
| 52. | NATIONAL INSTITUTE OF                                                                                   | 25.6.21  | 12 Nos<br>Mammals:-- Other                                                                                                                                                                                                                           | 106190<br>0  | 38813<br>8 | Comments sought from MOEF (WL) on 30.06.2021.                                                                                                                                                                                                                                                                                                                                                                                                                                                     |

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|     | IMMUNOLOGY<br><br>HQRXIMLAPPLY<br>00124622AM22        |         |                                                                      |              |              | <p>MoEF (WL) vide letter dated 05.07.2021 has requested the firm to share the scientific name of the species proposed for import and submit the CWLW NOC obtained online through PARIVESH Portal. Reminder sent to firm vide email dated 28.07.2021. The reply from the firm referred to MoEF (WL) vide email dated 29.07.2021.</p> <p>MoEF (WL) informed the applicant needs to submit NOC from CWLW. DL issued to the firm on 29.09.2021. Reminder sent to the applicant on 29.10.2021.</p> <p><b>Reply from the firm referred to MoEF&amp;CC (WL) on 10.03.2022.</b></p>                                        |
| 53. | THE<br>MERCHANTS<br><br>HQRXIMLAPPLY<br>00010098AM22  | 09.4.21 | 2 nos. of Whitetail<br>Taxidermy;<br>2 nos. of Red Stag<br>Taxidermy | 970500<br>10 | 74150<br>0   | <p>Comments sought from MOEF (WL) on 04.07.2021.</p> <p>MoEF (WL) vide letter dated 19.07.2021 has sought comments from Wildlife Institute of India, Dehradun.</p> <p><b>MoEF (WL) vide letter dated 19.07.2021 has sought some documents from the firm. Reminder sent to the firm on 14.10.2021.</b></p> <p><b>The Committee decided to send a reminder to the applicant.</b></p>                                                                                                                                                                                                                                 |
| 54. | HIMACHAL<br>HERBS<br><br>HQRXIMLAPPLY<br>00126033AM22 | 28.6.21 | 150 MT<br>Roots and Rhizomes:-<br>--- Kuth root                      | 121190<br>46 | 17892<br>000 | <p>Comments received from D/o A,C&amp;FW vide OM dated 31.08.2021.</p> <p>The Committee decided to seek comments from MoEF and Aayush.</p> <p>Comments sought from MoEF&amp;CC and M/o Aayush on 22.09.2021.</p> <p>MoEF (WL) vide letter dated 13.10.2021 has sought Copy of CITES Permit, NOC for import from the concerned State CWW and Copy of the license granted by the CWW or any other officer authorized by the State Govt. to commence or carry-on business or occupation as a dealer in Kuth. <b>DL issued to the firm on 14.10.2021. Reminders sent to the firm on 29.10.2021 and 13.11.2021.</b></p> |



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|     |                                                                                           |                |                                                                                                          |                           |                 | <b>The Committee decided to send a reminder to the applicant.</b>                                                                                                                                                      |
| 55. | A & S<br>CREATIONS<br><br>HQRXIMLAPPLY<br>00178612AM22                                    | 07.09.21       | 3 nos. of Other (Orni<br>Track - 10 transmitter)                                                         | 852691<br>90              | 3,57,4<br>65.75 | Comments sought from MOEF (WL) on 26.10.2021.                                                                                                                                                                          |
| 56. | J.MUTHURAJAN,<br>TIRUNELVELI<br>DISTRICT<br>TAMILNADU<br><br>HQRXIMLAPPLY<br>00236900AM22 | 30.10.21       | 1 no.<br><br>Stuffed Animal trophy                                                                       | 970500<br>10              | 43206           | Comments sought from MOEF (WL) on 05.11.2021.<br><br>MoEF (WL) vide letter dated 20.12.2021 has sought some information / documents from the firm.<br><br><b>The Committee decided to send a reminder to the firm.</b> |
| 57. | J.CHENTHILRAJ<br>AN<br><br>HQRXIMLAPPLY<br>00244634AM22                                   | 08.11.21       | 1 Nos<br><br>Stuffed Animal<br>trophy, to be kept in<br>my private residence,<br>it is a non-cites item, | 970500<br>10              | 59,12<br>4.00   | Comments sought from MOEF (WL) on 12.11.2021.<br><br>MoEF&CC (WL) vide letter dated 20.12.2021 has sought some documents from the firm.                                                                                |
|     |                                                                                           |                |                                                                                                          |                           |                 | <b>The Committee decided to send a reminder to the firm.</b>                                                                                                                                                           |
| 58. | A & S<br>CREATIONS,<br>N.DELHI<br><br>HQRXIMLAPPLY<br>00297263AM22                        | 24.12.20<br>21 | 2 nos.<br><br>GPS Vertex with<br>standard accessories                                                    | 852691<br>90              | 38526<br>6.1    | Comments sought from MOEF (WL) on 28.12.2021.<br><br><b>MoEF&amp;CC (WL) informed the Committee that they have sought some information / documents from the firm.</b>                                                  |
| 59. | MOHAMMAD<br>AFZAL NAJAR,<br>SRINAGAR                                                      | 22.2.202<br>2  | 386 nos.<br>SHORT RANGE<br>REMOTE<br>INJECTION                                                           | 930400<br>00/930<br>39000 | 60609<br>1.35   | Comments sought from MOEF (WL) on 23.02.2022.                                                                                                                                                                          |

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|     | HQRXIMLAPPLY<br>00364015AM22                                       |                | TRANQUILIZING<br>GUN/PISTOLS FOR<br>VETERINARY USE<br>IN WILDLIFE<br>PROTECTION, Blank<br>Loads for LONG<br>RANGE NET<br>LAUNCHER,<br>HANDHELD LONG<br>RANGE NET<br>LAUNCHER etc. |              |               |                                                                                                                                                                                                                                                                                                                                                        |
| 60. | A & S<br>CREATIONS,<br>N.DELHI<br><br>HQRXIMLAPPLY<br>00202368AM22 | 20.10.20<br>21 | 2 nos.<br>GPS Vertex Collars<br>with standard<br>accessories                                                                                                                      | 852691<br>90 | 43782<br>7.5  | Comments sought from MOEF (WL) on 25.02.2022.                                                                                                                                                                                                                                                                                                          |
| 61. | A & S<br>CREATIONS,<br>N.DELHI<br><br>HQRXIMLAPPLY<br>00203388AM22 | 21.10.20<br>21 | 5 nos.<br>Night Vision<br>Binoculars 3X42<br>Tracker                                                                                                                              | 900510<br>00 | 16739<br>2.56 | Comments sought from MOEF (WL) on 25.02.2022.                                                                                                                                                                                                                                                                                                          |
| 62. | ADINATH<br>VETERINARY<br>PRODUCTS<br>PRIVATE<br>LIMITED,<br>INDORE | 25.2.202<br>2  | 1 set<br>RD706 -Remote<br>Injection Gun with all<br>accessories                                                                                                                   | 930400<br>00 | 19987<br>0    | Recommended by MoEF&CC (WL) vide letter dated 14.03.2022 for<br>supply to Divisional Forest Officer, Rudraprayag Forest Division,<br>Uttarakhand<br><br><b>The Committee decided to Approve the case for supply to<br/>Divisional Forest Officer, Rudraprayag Forest Division,<br/>Uttarakhand, subject to conditions mentioned in the MoEF&amp;CC</b> |



|     |                                                                               |           |                                                                                                                                                                              |              |                      |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |
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|     | HQRXIMLAPPLY<br>00368218AM22                                                  |           |                                                                                                                                                                              |              |                      | (WL) Letter dated 14.03.2022.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |
| 63. | HI TECH<br>ADVANCE<br>PRODUCTS,<br>INDORE<br><br>HQRXIMLAPPLY<br>00370962AM22 | 28.2.2022 | 46 nos.<br><br>JMDB1311 Co2 dart projector Double Barrel with DANiJECT scope, MSP11B25 Co2 dart projector Take Down model with DANiJECT scope, BJ13mm 13 mm bore barrel etc. | 930400<br>00 | 50669<br>1.3         | Comments sought from MOEF (WL) on 02.03.2022.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |
| 64. | BIOHAB INC<br><br>HORXIMLAPPLY<br>00377151AM22                                | 05.03.22  | 6 Nos<br>Veterinary<br>Equipment/Tranquilizer Equipment & Accessories, X-Caliber, No. 3, X -2 Projector, No.3                                                                | 930400<br>00 | 10,15,<br>986.1<br>7 | Recommended by MoEF&CC (WL) vide letter dated 12.03.2022 for supply to Deputy Conservator of Forest, Jalgaon Division, Ahmednagar Division & Dhenkanal Forest Division and Field Director, Pench TR & Satpura TR.<br><br><b>The Committee decided to Approve the case for supply to Deputy Conservator of Forest, Jalgaon Division, Ahmednagar Division &amp; Dhenkanal Forest Division and Field Director, Pench TR &amp; Satpura TR , subject to conditions mentioned in the MoEF&amp;CC (WL) letter dated 12.03.2022.</b> |
| 65. | AMARENDER<br>REDDY GAVVA<br><br>HQRXIMLAPPLY<br>00375840AM22                  | 04.03.22  | 4 Nos<br>FULLY FINISHED<br>AND<br>PROCESSED<br>HUNTING<br>TROPHIES                                                                                                           | 970500<br>10 | 1,12,1<br>73.75      | Comments sought from MOEF (WL) on 07.03.2022.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |

| <b>Part 4 D/o Fisheries</b> |                                                                         |                        |                                                        |                      |                  |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |
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| <b>Sl. No.</b>              | <b>Name of the applicant (M/s.) &amp;HQ File No.</b>                    | <b>Date of receipt</b> | <b>Item for import</b>                                 | <b>ITC (HS Code)</b> | <b>CIF value</b> | <b>Status</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |
| 66.                         | BERYL AQUA PRIVATE LIMITED, CHENNAI<br><br>HQRXIMLAPPLY 00231002AM22    | 29.10.2021             | 3079000 nos.<br><br>ORNAMENTAL FISH                    | 3011100              | 1,88,59,141.00   | Comments sought from D/o Fisheries on 02.11.2021.<br><br>D/o Fisheries vide letter dated 23.11.2021 have informed that the firm needs to submit application in prescribed format.<br><br>The firm has been requested to submit application in prescribed format on 23.11.2021. Reminder sent to the firm on 14.01.2022. The reply from the firm referred to D/o Fisheries on 07.02.2022.<br><br>D/o Fisheries vide email dated 14.02.2022 informed that the applicant may be asked to submit details in prescribed format to D/o Fisheries through DGFT for further consideration. <b>DL issued to the firm on 17.02.2022. Reminder sent to the firm on 04.03.2022.</b><br><br><b>The Committee decided to send a Final Reminder to the firm.</b> |
| 67.                         | TATA INSTITUTE OF FUNDAMENTAL RESEARCH<br><br>HQRXIMLAPPLY 00308435AM22 | 04.01.22               | 3000 Nos<br><br>Wild type and mutant zebrafish embryos | 03011100             | 100.00           | Recommended by D/o Fisheries vide letter dated 15.03.2022.<br><br><b>The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries letter dated 15.03.2022.</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |
| 68.                         | TARUN AQUATICS, CHENNAI                                                 | 16.2.2022              | 4746465 nos.<br>Ornamental fishes                      | 3011900              | 28571466         | Recommended by D/o Fisheries vide letter dated 15.03.2022.<br><br><b>The Committee decided to Approve the case subject to conditions</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |

|     |                                                                         |               |                                           |             |              |                                                                                                                                                                                                  |
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|     | HQRXIMLAPPLY<br>00357191AM22                                            |               |                                           |             |              | mentioned in the D/o Fisheries letter dated 15.03.2022.                                                                                                                                          |
| 69. | RENJITH KS,<br>KERALA<br><br>HQRXIMLAPPLY<br>00360211AM22               | 18.2.202<br>2 | 920000 units<br>Live ornamental<br>fishes | 301100<br>0 | 36800<br>00  | Recommended by D/o Fisheries vide letter dated 15.03.2022.<br><br><b>The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries letter dated 15.03.2022.</b> |
| 70. | LIFE STYLE<br>AQUA,<br>BANGALORE<br><br>HQRXIMLAPPLY<br>00360199AM22    | 18.2.202<br>2 | 785500 units<br>Live ornamental<br>fishes | 301100<br>0 | 57907<br>60  | Recommended by D/o Fisheries vide letter dated 15.03.2022.<br><br><b>The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries letter dated 15.03.2022.</b> |
| 71. | VL AQUARIUM<br>AND PETS,<br>CHENNAI<br><br>HQRXIMLAPPLY<br>00372427AM22 | 5.2.2022      | 736000 nos.<br>Ornamental fish            | 301110<br>0 | 55534<br>50  | Recommended by D/o Fisheries vide letter dated 15.03.2022.<br><br><b>The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries letter dated 15.03.2022.</b> |
| 72. | SR AQUARIUM,<br>CHENNAI                                                 | 19.2.202<br>2 | 1757000 nos.<br>Ornamental Fish           | 301110<br>0 | 12260<br>260 | Recommended by D/o Fisheries vide letter dated 15.03.2022.<br><br><b>The Committee decided to Approve the case subject to conditions</b>                                                         |

|                    | HQRXIMLAPPLY<br>00373809AM22                                      |                            |                                     |                              |                      | <b>mentioned in the D/o Fisheries letter dated 15.03.2022.</b>                                                                                                                                                    |
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| 73.                | TRADE EXIM<br><br>HQRXIMLAPPLY<br>00377024AM22                    | 04.03.22                   | 9,20,000.00 nos.<br>Ornamental Fish | 030110<br>00                 | 34,12,<br>400.0<br>0 | Recommended by D/o Fisheries vide letter dated 15.03.2022.<br><br><b>The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries letter dated 15.03.2022.</b>                  |
| <b>Part<br/>5</b>  | <b>Ministry of Steel (MoS)</b>                                    |                            |                                     |                              |                      |                                                                                                                                                                                                                   |
| <b>Sl.<br/>No.</b> | <b>Name of the<br/>applicant (M/s.)<br/>&amp;HQ File No.</b>      | <b>Date of<br/>receipt</b> | <b>Item for import</b>              | <b>ITC<br/>(HS<br/>Code)</b> | <b>CIF<br/>value</b> | <b>Status</b>                                                                                                                                                                                                     |
| 74.                | NAGPUR<br>PYROLUSITE P<br>LTD<br><br>HQRXIMLAPPLY<br>00149969AM22 | 29.7.21                    | 265 MT<br>Titanium Alloy Scrap      | 810830<br>00                 | 59943<br>000         | Comments sought from M/o Steel on 04.08.2021.<br><br>M/o Steel vide email dated 11.08.2021 has sought some information / documents from the firm. <b>Reminders sent to the firm on 12.11.2021 and 14.12.2021.</b> |
|                    |                                                                   |                            |                                     |                              |                      | Comments sought from MoEF (HSMD) on 04.08.2021.<br><br>MoEF (HSMD) vide email dated 05.08.2021 has sought some information from the firm. <b>Reminders sent to the firm on 12.11.2021 and 14.12.2021.</b>         |
|                    |                                                                   |                            |                                     |                              |                      | <b>Final Reminder sent to the firm on 10.03.2022.</b>                                                                                                                                                             |



|                   |                                                                                                |                |                                             |              |                          |                                                                                                                                                                                                                               |
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| 75.               | BAJRANGBALI<br>RE-ROLLERS<br>PRIVATE<br>LIMITED,<br>ODISHA<br><br>HQRXIMLAPPLY<br>00160869AM22 | 12.8.21        | 200 MT<br><br>Waste and scrap               | 811020<br>00 | 66660<br>00              | Comments sought from M/o Steel on 17.08.2021. Reminder sent to M/o Steel on 09.11.2021.<br><br><b>M/o Steel vide email dated 14.12.2021 has sought some information from the firm.</b>                                        |
| 76.               | SHIVAM HI-<br>TECH STEELS<br>PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00306711AM22            | 30.12.21       | 3800 MT<br>Titanium Scrap                   | 810830<br>00 | 1,31,9<br>2,65,0<br>00.0 | Recommended by M/o Steel vide email dated 02.03.2022 for import of 2500 MT of Titanium Scrap.<br><br><b>The Committee decided to Approve the case subject to conditions mentioned in the M/o Steel email dated 02.03.2022</b> |
| 77.               | AXORA<br>RESOURCES<br>LIMITED,<br>KOLKATA<br><br>HQRXIMLAPPLY<br>00281039AM22                  | 9.12.202<br>1  | 500 MT<br><br>TIN RESIDUE /<br>SCRAP/ WASTE | 800200<br>90 | 46592<br>4155            | Comments sought from M/o Steel on 10.12.2021.<br><br>Comments sought from MoEF (HSMD) on 10.12.2021.                                                                                                                          |
| <b>Part<br/>6</b> | <b>MoEF&amp;CC (OC) and D/o C&amp;PC</b>                                                       |                |                                             |              |                          |                                                                                                                                                                                                                               |
| <b>Sl.</b>        | <b>Name of the</b>                                                                             | <b>Date of</b> | <b>Item for import</b>                      | <b>ITC</b>   | <b>CIF</b>               | <b>Status</b>                                                                                                                                                                                                                 |

| No.               | applicant (M/s.)<br>&HQ File No.                                                                    | receipt       |                                     | (HS<br>Code) | value           |                                                                                                                                                                                                                           |
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| 78.               | HEMANI<br>INDUSTRIES<br>LIMITED,<br>MUMBAI<br><br>HQRXIMLAPPLY<br>00192087AM22                      | 23.09.21      | 700 MT<br><br>Carbon Tetra Chloride | 290314<br>00 | 7,81,2<br>0,000 | <b>Recommended by D/o C&amp;PC vide OM dated 30.12.2021 for import of 438 MT of Carbon Tetra Chloride.</b>                                                                                                                |
|                   |                                                                                                     |               |                                     |              |                 | Comments sought from MoEF (Ozone Cell) on 24.09.2021.<br><br>MoEF (OC) vide OM dated 08.10.2021 has sought some clarification from the firm. <b>Reminders issued to the firm vide DL dated 27.10.2021 and 26.11.2021.</b> |
| 79.               | NAVIN<br>FLUORINE<br>ADVANCED<br>SCIENCES<br>LIMITED,<br>MUMBAI<br><br>HQRXIMLAPPLY<br>00360049AM22 | 18.2.202<br>2 | 2000 MT<br><br>Carbon tetrachloride | 290314<br>00 | 15970<br>5000   | Comments sought from D/o C&PC on 21.02.2022.                                                                                                                                                                              |
|                   |                                                                                                     |               |                                     |              |                 | Comments sought from MoEF (Ozone Cell) on 14.03.2022.                                                                                                                                                                     |
| <b>Part<br/>7</b> | <b>MeitY</b>                                                                                        |               |                                     |              |                 |                                                                                                                                                                                                                           |
| Sl.               | Name of the                                                                                         | Date of       | Item for import                     | ITC          | CIF             | Status                                                                                                                                                                                                                    |



| No.       | applicant (M/s.)<br>&HQ File No.                                                               | receipt            |                                                                                                  | (HS<br>Code)        | value        |                                                                                                      |
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| 80.       | XERAGO E-BIZ<br>SERVICES<br>PRIVATE<br>LIMITED,<br>CHENNAI<br><br>HQRXIMLAPPLY<br>00352358AM22 | 11.2.202<br>2      | 300 nos.<br>LENOVO Thinkpad T<br>series 8/16GB RAM,<br>250GB SSD,<br>WINDOWS Business<br>Edition | 847130<br>10        | 66000<br>00  | The Committee decided to examine the case on file.                                                   |
| Part<br>8 | Ministry of Mines                                                                              |                    |                                                                                                  |                     |              |                                                                                                      |
| S.<br>No. | Name of the<br>applicant (M/s.)<br>&HQ File No.                                                | Date of<br>receipt | Item for import                                                                                  | ITC<br>(HS<br>Code) | CIF<br>value | Status                                                                                               |
| 81.       | SIGMA                                                                                          | 11.01.22           | 60 MT                                                                                            | 262019              | 31.66.       | Comments sought from M/o Mines on 12.01.2022.                                                        |
|           | CHEMICAL<br>INDUSTRIESS<br><br>HQRXIMLAPPLY<br>00314896AM22                                    |                    | Zinc Ash Skimming<br>(Zn less than 65%)                                                          | 90                  | 800.0<br>0   | M/o Mines vide letter dated 03.02.2022 has informed that<br>MoEF&CC may be consulted in this matter. |
|           |                                                                                                |                    |                                                                                                  |                     |              | Comments sought from MoEF&CC (HSMD) on 12.01.2022.                                                   |



| 82.                | JAYVEER<br>ALLUMINIUM<br>CASTING,<br>AHMEDABAD<br><br>HQRXIMLAPPLY<br>00338252AM22                        | 31.1.202<br>2              | 20780 kgs.<br>ALUMINIUM<br>SCRAP DC SHI                                                                                 | 760200<br>10                 | 26600<br>47          | <b>The Committee decided to examine the case on file.</b>                                                                                                                                                                                                                                                 |
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| 83.                | INDIAN<br>INSTITUTE OF<br>PETROLEUM &<br>ENERGY,<br>VISAKHAPATNA<br>M<br><br>HQRXIMLAPPLY<br>00357785AM22 | 16.2.202<br>2              | 6 nos.<br>Berea Sandstone<br>Cores 1 1/2" dia x 4"<br>lg, 150 mD - 300 mD<br>(to gas / air)                             | 251611<br>00                 | 20638                | <p>Comments sought from M/o Mines on 17.02.2022.</p> <p><b>M/o Mines informed the Committee that the case is under examination with them.</b></p> <p>Comments sought from DPIIT on 17.02.2022.</p> <p><b>DPIIT vide OM dated 07.03.2022 has informed that they are not concerned with the matter.</b></p> |
| <b>Part<br/>9</b>  | <b>DHI</b>                                                                                                |                            |                                                                                                                         |                              |                      |                                                                                                                                                                                                                                                                                                           |
| <b>Sl.<br/>No.</b> | <b>Name of the<br/>applicant (M/s.)<br/>&amp;HQ File No.</b>                                              | <b>Date of<br/>receipt</b> | <b>Item for import</b>                                                                                                  | <b>ITC<br/>(HS<br/>Code)</b> | <b>CIF<br/>value</b> | <b>Status</b>                                                                                                                                                                                                                                                                                             |
| 84.                | Bannari Amman<br>Spinning Mills<br>Limited,<br>Coimbatore,<br>Tamilnadu<br>01/53/8/54505/AM<br>21/R-25/IC | 19.11.20                   | 1 No.<br><br>Used Spare Parts<br>Electric Box<br>(Refurbished /<br>Reconditioned )<br>for VTA NC850<br>Sectional Warper | 845590<br>00                 | 22250<br>0           | <p>Comments sought from DHI on 08.12.2020.</p> <p>DHI vide OM dated 25.02.2021 has sought some information / documents from the firm.</p> <p><b>Reminders sent to the firm on 30.06.2021, 28.07.2021, 20.09.2021 and 20.10.2021.</b></p>                                                                  |

|     |                                                                                            |          |                                                                                                        |              |                 |                                                                                                                                                                                                                      |
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|     | [322100850253AM<br>21]                                                                     |          |                                                                                                        |              |                 | <b>The Committee decided to Close the case due to no reply from the applicant.</b>                                                                                                                                   |
| 85. | RADIO DESIGN<br>INDIA PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00373323AM22               | 02.03.22 | 1 No<br>Power Amplifier                                                                                | 854370<br>91 | 2,60,6<br>11.39 | Comments sought from DHI on 07.03.2022.<br><br><b>DHI vide email dated 08.03.2022 has informed that they are not concerned with the item.</b><br><br><b>The Committee decided to refer the application to DPIIT.</b> |
| 86. | PAYATU<br>SECURITY<br>CONSULTING<br>PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00370738AM22 | 28.02.22 | 500 Nos<br>Ferrite Beads 600<br>OHM 25%<br>From Thailand<br><br>500 nos<br>Ferrite Beads<br>From Japan | 854800<br>00 | 7,165.<br>00    | Comments sought from DHI on 07.03.2022.<br><br><b>DHI vide email dated 08.03.2022 has informed that they are not concerned with the item.</b><br><br><b>The Committee decided to refer the application to DPIIT.</b> |

|                    |                                                                                                    |                            |                                                                                                                                              |                              |                      |                                                                                                                                                                       |
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| <b>Part<br/>10</b> | <b>MHA (PM Division)</b>                                                                           |                            |                                                                                                                                              |                              |                      |                                                                                                                                                                       |
| <b>Sl.<br/>No.</b> | <b>Name of the<br/>applicant (M/s.)<br/>&amp;HQ File No.</b>                                       | <b>Date of<br/>receipt</b> | <b>Item for import</b>                                                                                                                       | <b>ITC<br/>(HS<br/>Code)</b> | <b>CIF<br/>value</b> | <b>Status</b>                                                                                                                                                         |
| 87.                | Security<br>Instruments,<br>Rajendra Place,<br>New Delhi, Delhi<br>01/53/8/54584/AM<br>21/S-147/IC | 09.12.20                   | (1) 1 Unit<br>Digital Night Vision<br>Goggles for<br>Surveillance Purpose<br>Required by West<br>Bengal Armed Police<br>for Demonstration as | 900490<br>10                 | 10657<br>48          | MHA vide letter dated 03.03.2022 has informed that the matter maybe treated as closed.<br><br><b>The Committee decided to Close the case on the basis of comments</b> |

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|     | [052100850557AM<br>21]                                                                               |          | per Tender Ref No:<br>WBP/DIG(AP)BKP/N<br>IT-44I/2020-<br>21;Dated: 07 <sup>th</sup> Sep<br>2020<br>(2) 1 Unit.<br>Digital Night Vision<br>Goggles                                  |              |                      | <b>received from MHA</b>                                                                                                                                                                                                                                                                                                                                                                                                                 |
| 88. | KAPRI CORP<br><br>HQRXIMLAPPLY<br>00114116AM22                                                       | 14.06.21 | 100 Nos<br>Cartridges (Model:<br>ABL 2000) (Part No.<br>3476- 2001)<br><br>1 Nos<br>Arm Disruptor<br>Including Standard<br>Accessories (Model:<br>ABL 2000) (Part No.<br>3340-1150) | 930690<br>00 | 16,93,<br>511.7<br>9 | Comments sought from MHA on 17.06.2021.<br><br>MHA vide letter dated 24.06.2021 has sought supply order placed by Punjab Police.<br><br>MHA vide letter dated 30.09.2021 informed that Home Department, Govt. Of Punjab has furnished supply order on 23.08.2021.<br><br>Further, the firm's IEC has been referred to MHA on 04.10.2021.<br><br><b>MHA vide letter dated 25.02.2022 has sought additional information from the firm.</b> |
| 89. | ALPHA DESIGN<br>TECHNOLOGIES<br>PRIVATE<br>LIMITED,<br>BANGALORE<br><br>HQRXIMLAPPLY<br>00099278AM22 | 25.05.21 | 6 Nos<br>CORNERSHOT<br>SYSTEM FOR 9mm<br>GLOCK 19 PISTOL<br>WITH<br>ACCESSORIES                                                                                                     | 930591<br>00 | 16,93,<br>536        | Comments sought from MHA on 03.06.2021.<br><br>MHA vide email dated 21.06.2021 has sought some documents from the firm. Reply from firm referred to MHA vide email dated 23.07.2021.Reminder sent to MHA vide email dated 10.08.2021.<br><br>MHA vide letter dated 30.09.2021 informed that comments from security agency are awaited.<br><br><b>MHA vide letter dated 25.02.2022 has sought additional information from the firm.</b>   |



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| 90. | DINEX INDIA<br>PRIVATE<br>LIMITED,<br>DEHRADUN<br><br>HQRXIMLAPPLY<br>00153309AM22 | 03.08.21 | 5 Nos<br><br>Other sporting,<br>hunting or target-<br>shooting shotguns,<br>including combination<br>shotgun-rifles | 930320<br>00 | 35000<br>0    | Comments sought from MHA on 10.08.2021.<br><br>MHA vide letter dated 10.12.2021 has sought some<br>information/clarification from the firm. Reply from the firm referred to<br>MHA vide email dated 22.12.2021.<br><br>MHA vide letter dated 25.02.2022 has sought additional information<br>from the firm. <b>Reply from the firm referred to MHA on 10.03.2022.</b>                                                                                                                     |
| 91. | DINEX INDIA<br>PRIVATE<br>LIMITED,<br>DEHRADUN<br><br>HQRXIMLAPPLY<br>00125933AM22 | 03.08.21 | 15000 nos.<br>5.56X45MM BLANK<br>AMMUNITION                                                                         | 930630<br>00 | 42500<br>0    | Comments sought from MHA on 10.08.2021.<br><br>MHA vide letter dated 12.08.2021 has sought some documents from the<br>firm. DL issued to the firm on 18.08.2021. Reminder sent on<br>30.09.2021.<br><br>MHA vide OM dated 07.09.2021 had sought some clarification from the<br>firm. Reply from firm referred to MHA on 30.09.2021.<br><br>MHA vide letter dated 25.02.2022 has sought additional information<br>from the firm. <b>Reply from the firm referred to MHA on 10.03.2022.</b> |
| 92. | DINEX INDIA<br>PRIVATE<br>LIMITED,<br>DEHRADUN<br><br>HQRXIMLAPPLY<br>00168651AM22 | 23.08.21 | 300000 Nos<br>NEUTRO++EVO<br>INE ROSSO 127012N                                                                      | 930630<br>00 | 10500<br>00   | Comments sought from MHA on 10.09.2021. Reminder sent to MHA on<br>30.09.2021.<br><br>MHA vide letter dated 10.12.2021 has sought some<br>information/clarification from the firm. Reply from the firm referred to<br>MHA vide email dated 22.12.2021.<br><br>MHA vide letter dated 25.02.2022 has sought additional information<br>from the firm. <b>Reply from the firm referred to MHA on 10.03.2022.</b>                                                                              |
| 93. | PLR SYSTEMS<br>PRIVATE                                                             | 27.09.21 | 1450 nos.<br><br>BARREL ASSY,                                                                                       | 930591<br>00 | 17822<br>52.2 | Comments sought from MHA on 29.09.2021.<br><br>MHA vide letter dated 13.12.2021 has sought some information/                                                                                                                                                                                                                                                                                                                                                                              |

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|     | LIMITED,<br>Ahmedabad<br><br>HQRXIMLAPPLY<br>00194660AM22                                                 |          | BLADE FRONT<br>SIGHT S. ASSY,<br>BAR, FRONT SIGHT<br>etc.                                                                                                                                                       |              |                | documents from the firm. Reply from firm referred to MHA vide email dated 20.01.2022.<br><br>MHA vide letter dated 25.02.2022 has sought additional information from the firm. <b>Reply from the firm referred to MHA on 10.03.2022.</b>                                                                                                                                   |
| 94. | COUNTER<br>MEASURES<br>TECHNOLOGIES<br>PRIVATE<br>LIMITED,<br>CHENNAI<br><br>HQRXIMLAPPLY<br>00185940AM22 | 17.09.21 | 775 nos.<br><br>Revolvers and Pistols,<br>other than those of<br>heading 9303 or 9304<br>(Slide G19 (VAR1)<br>assembled, Spacer<br>sleeve, Spring cups,<br>Spring-loaded<br>bearing, Slide cover<br>plate etc.) | 930200<br>00 | 46874<br>02.72 | Comments sought from MHA on 13.10.2021.<br><br>MHA vide letter dated 14.12.2021 had sought some documents from the firm. DL issued to the firm on 22.12.2021. <b>Reply from the firm referred to MHA on 07.01.2022.</b><br><br>MHA vide letter dated 25.02.2022 has sought additional information from the firm. <b>Reply from the firm referred to MHA on 10.03.2022.</b> |
| 95. | COUNTER<br>MEASURES<br>TECHNOLOGIES<br>PRIVATE<br>LIMITED,<br>CHENNAI<br><br>HQRXIMLAPPLY<br>00182269AM22 | 12.09.21 | 154 nos.<br><br>Spare Part of Glock<br>19 Gen 3 Pistol -<br>BARREL G<br>19(VAR1), RECOIL<br>SPRING<br>ASSEMBLED 1,<br>FIRING PIN, SPACE<br>SLEEVE etc.                                                          | 930200<br>00 | 25703<br>5.85  | Comments sought from MHA on 13.10.2021.<br><br>MHA vide letter dated 14.12.2021 had sought some documents from the firm. DL issued to the firm on 22.12.2021. <b>Reply from the firm referred to MHA on 07.01.2022.</b><br><br><b>MHA vide letter dated 25.02.2022 has sought additional information from the firm.</b>                                                    |
| 96. | COUNTER<br>MEASURES<br>TECHNOLOGIES<br>PRIVATE<br>LIMITED,                                                | 12.09.21 | 40 Nos<br><br>1 Nos Slide<br>Assembledn1<br>NosFrame                                                                                                                                                            | 930200<br>00 | 17345<br>60    | Comments sought from MHA on 13.10.2021.<br><br>MHA vide letter dated 14.12.2021 had sought some documents from the firm. DL issued to the firm on 22.12.2021.                                                                                                                                                                                                              |

|     |                                                                                                                          |          |                                                                                                                                                                                                                  |                               |                      |                                                                                                                                                                                            |
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|     | CHENNAI<br>HQRXIMLAPPLY<br>00182266AM22                                                                                  |          | Assembledn3 Nos<br>Magazines<br>AssemblednAbove<br>parts encompassed in<br>1x Upper Assembly,<br>1x Lower Assembly,<br>3x Magazine for<br>GLOCK 19X Pistol<br>set Caliber 9x19mm<br>(Semi Knocked Down<br>Parts) |                               |                      | <b>Reply from the firm referred to MHA on 07.01.2022.</b><br><br><b>MHA vide letter dated 25.02.2022 has sought additional information from the firm.</b>                                  |
| 97. | DINEX (INDIA)<br>PRIVATE<br>LIMITED,<br>DEHRADUN<br><br>HQRXIMLAPPLY<br>00240695AM22                                     | 03.11.21 | 11 sets<br><br>PARTS OF CAR<br>MOUNT 15<br>ROUNDS REMOTE<br>CONTROLLED<br>LAUNCHER                                                                                                                               | KORE<br>A,<br>REPUB<br>LIC OF | 50,00,<br>000.0<br>0 | Comments sought from MHA on 05.11.2021.<br><br>MHA vide letter dated 25.02.2022 has sought additional information from the firm. <b>Reply from the firm referred to MHA on 10.03.2022.</b> |
| 98. | COUNTER<br>MEASURES<br>TECHNOLOGIES<br>PRIVATE<br>LIMITED,<br>CHENNAI,<br>TAMILNADU.<br><br>HQRXIMLAPPLY<br>00199989AM22 | 01.10.21 | 50 nos.<br><br>Revolver s and<br>Pistols, other than<br>those of heading 9303<br>or 9304 (Semi<br>Knocked down kits of<br>Glock19X (9x19mm)<br>Pistol set 1xUpper<br>Assembly, 1xLower                           | 930200<br>00                  | 21682<br>00          | Comments sought from MHA on 05.11.2021. Application referred to MHA again on 14.12.2021.<br><br><b>MHA vide letter dated 25.02.2022 has sought additional information from the firm.</b>   |

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|      |                                                                                         |          | Assembly, 3 x Mags)                                                                                               |                            |              |                                                                                                                                                                                                                                                                                                                                                                                    |
| 99.  | COUNTER MEASURES TECHNOLOGIES PRIVATE LIMITED, CHENNAI<br><br>HQRXIMLAPPLY 00199982AM22 | 01.10.21 | 50 nos.<br><br>CZ Scorpion EVO3 A1? 9x19mm ? SKD Parts comprising of One Lower Assembly, 1 Upper Assembly, 3 Mags | 930591 00                  | 23436 00     | Comments sought from MHA on 30.11.2021.Application referred to MHA again on 14.12.2021.<br><br><b>MHA vide letter dated 25.02.2022 has sought additional information from the firm.</b>                                                                                                                                                                                            |
| 100. | PLR SYSTEMS PRIVATE LIMITED<br><br>HQRXIMLAPPLY 00265972AM22                            | 26.11.21 | 372 Nos<br><br>Parts and accessories of revolvers or pistols and of military weapons of heading 93.01             | 930510 00<br><br>930591 00 | 10693 99.97  | Comments sought from MHA on 03.12.2021.Application referred to MHA again on 14.12.2021.<br><br>MHA vide letter dated 28.01.2022 has sought some clarification from the firm. Reply from the firm referred to MHA on 09.02.2022.<br><br>MHA vide letter dated 25.02.2022 has sought additional information from the firm. <b>Reply from the firm referred to MHA on 10.03.2022.</b> |
| 101. | COUNTER MEASURES TECHNOLOGIES PRIVATE LIMITED, CHENNAI<br><br>HQRXIMLAPPLY 00271963AM22 | 01.12.21 | 570 nos.<br><br>Semi Knocked down kits of Glock 9x19mm Gen4 Pistol Set 1x Upper Assmebly,1x Lower Assembly,3xMags | 930599 00                  | 2,20,4 5,605 | Comments sought from MHA on 07.01.2022.<br><br>MHA vide letter dated 25.02.2022 has sought additional information from the firm. <b>Reply from the firm referred to MHA on 10.03.2022.</b>                                                                                                                                                                                         |



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| 102. | AIMTREX<br>TECHNOLOGIES<br>PRIVATE<br>LIMITED, NEW<br>DELHI<br><br>HQRXIMLAPPLY<br>00202038AM22          | 4.10.21       | 15012 nos.<br><br>AK47 TRAINING<br>WEAPON SEMI-<br>AUTO, 7.62 X 39MM<br>COLOURED<br>MARKING<br>AMMUNITION,<br>9mm Man-Marker<br>Rounds etc | 950890<br>00 | 17977<br>74.3        | Comments sought from MHA on 20.12.2021<br><br><b>MHA vide letter dated 03.02.2022 has sought some information / documents from the firm. MHA vide letter dated 25.02.2022 has sought additional information from the firm.</b>  |
| 103. | AIMTREX<br>TECHNOLOGIES<br>PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00199637AM22                        | 30.09.21      | 30050 Nos<br><br>REPLICA<br>TRAINING<br>WEAPONS TOYS                                                                                       | 950890<br>00 | 47,36,<br>056.5<br>5 | Comments sought from MHA on 07.01.2022.<br><br><b>MHA vide letter dated 07.02.2022 has sought some information / documents from the firm. MHA vide letter dated 25.02.2022 has sought additional information from the firm.</b> |
| 104. | VINVELI<br>AUTOMATED<br>SYSTEMS<br>PRIVATE<br>LIMITED, TAMIL<br>NADU<br><br>HQRXIMLAPPLY<br>00364003AM22 | 22.2.202<br>2 | 1 Set<br>CZ Pistol Set 9x19mm                                                                                                              | 930510<br>00 | 18999                | Comments sought from MHA on 23.02.2022.<br><br><b>MHA vide letter dated 08.03.2022 has sought some information from the firm.</b>                                                                                               |
| 105. | RASPIAN<br>ENTERPRISES<br>PRIVATE                                                                        | 28.12.21      | 2 nos. of Stun Gun<br>Scorpio,<br>2 nos. of Metal                                                                                          | 930400<br>00 | 4024                 | Comments sought from MHA on 28.02.2022.<br><br><b>MHA vide letter dated 09.03.2022 has sought some information</b>                                                                                                              |

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|      | LIMITED,<br>RAJKOT<br><br>HQRXIMLAPPLY<br>00300514AM22                              |            | Detector with<br>built in shocker<br>Cerebrus and<br>2 nos. of Electric<br>Shock shield<br>Skala                        |              |                | from the firm.                                                                                                                                                                       |
| 106. | Kapri Corp,<br>MAHARASHTRA<br><br>HQRXIMLAPPLY<br>00308852AM22                      | 3.1.2022   | 52 nos.<br>2 nos. of Arm<br>Disruptor Including<br>Standard Accessories<br>and 50 nos. of<br>Cartridges For ABL<br>2000 | 930690<br>00 | 24099<br>73.37 | Comments sought from MHA on 28.02.2022.                                                                                                                                              |
| 107. | Kapri Corp,<br>MAHARASHTRA<br><br>HQRXIMLAPPLY<br>00308940AM22                      | 3.1.2022   | 25 nos.<br>1 nos. of Arm<br>Disruptor Including<br>Standard Accessories<br>and 24 nos. of<br>Cartridges For ABL<br>2000 | 930690<br>00 | 13155<br>75    | Comments sought from MHA on 28.02.2022.                                                                                                                                              |
| 108. | STAR<br>AEROSPACE<br>INDUSTRIES,<br>UTTARAKHAND<br><br>HQRXIMLAPPLY<br>00330437AM22 | 24.1.2022  | 12 nos.<br>75 ROUND DRUM<br>MAGAZINE,<br>CALIBER 7.62X39                                                                | 930599<br>00 | 10800<br>0     | Comments sought from MHA on 28.02.2022.<br><br>MHA vide letter dated 08.03.2022 has sought some information from the firm. <b>Reply from the firm referred to MHA on 14.03.2022.</b> |
| 109. | COUNTER<br>MEASURES<br>TECHNOLOGIES<br>PRIVATE<br>LIMITED, TAMIL                    | 29.12.2021 | 80 nos.<br>Semi Knocked down<br>kits of Glock 9x19mm<br>Gen4 Pistol Set 1x<br>Upper Assmebly,1x                         | 930599<br>00 | 31785<br>80    | Comments sought from MHA on 28.02.2022.<br><br>MHA vide letter dated 08.03.2022 has sought some information from the firm. <b>Reply from the firm referred to MHA on 11.03.2022.</b> |



|                    |                                                                                                           |                            |                                                                                                  |                              |                      |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |
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|                    | NADU<br><br>HQRXIMLAPPLY<br>00300505AM22                                                                  |                            | Lower<br>Assembly,3xMags                                                                         |                              |                      |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |
| 110.               | SRG TECHNO (P)<br>LTD.<br>052100850251AM<br>21                                                            | 08.06.20                   | 3 nos<br>SUPPRESSOR, 5.56<br>MM, STAINLESS,<br>DIRECT THREAD<br>1/2X28 (WEAPON<br>SILENCER SIG ) | 930591<br>10                 | 24016<br>3.30        | Comments sought from MHA on 03.03.2022.<br><br><b>MHA vide letter dated 11.03.2022 has sought some information / documents from the firm.</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |
| <b>Part<br/>11</b> | <b>MHA (Coastal Security Division)</b>                                                                    |                            |                                                                                                  |                              |                      |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |
| <b>Sl.<br/>No.</b> | <b>Name of the<br/>applicant (M/s.)<br/>&amp;HQ File No.</b>                                              | <b>Date of<br/>receipt</b> | <b>Item for import</b>                                                                           | <b>ITC<br/>(HS<br/>Code)</b> | <b>CIF<br/>value</b> | <b>Status</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |
| 111.               | Culminating<br>Technologies,<br><br>Allahabad<br>01/53/8/E/AM20/C<br>-27/IC<br><br>[052100850445AM<br>20] | 28.11.19                   | 1 No. Night Vision<br>Device                                                                     | 900510<br>00                 | 14000<br>0           | DRDO vide e-mail dated 29.01.2020 has recommended the case, subject to NOC from DDP. Accordingly, comments sought from DDP on 21.02.2020.<br><br>DDP vide email dated 23.09.2020 informed that the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). Comments may be sought from the concerned Service, directly.<br>Accordingly, comments sought from MHA (PM Divn.) on 11.12.2020.<br><br>MHA vide OM No. IV-20011/08/2018-Prov-I/1087 dated 22.12.2020 informed that import is being done for use of Indian Coast Guard. However, PM Division deals with proposals in respect of CAPFs/SPOs for grant of import permission for import of restricted items. Hence, the |

|                |                                                                  |                 |                                                                           |               |               | <p>proposal is returned and matter may be taken up with the Ministry concerned.</p> <p><b>The Committee decided to refer the case to Coast Guard division in MHA for comments.</b></p> <p><b>Hence, case forwarded to MHA (Coastal Security) on 20.01.2021. Reminders sent on 04.08.2021, 30.09.2021, 27.10.2021, 15.12.2021.</b></p>                                                                                                                                  |
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| 112.           | JAGDAME<br>STORE,<br>KOLKATA<br><br>HQRXIMLAPPLY<br>00153944AM22 | 04.08.21        | 1 No<br>NIGHT VISION<br>BINOCULAR                                         | 900510<br>00  | 86710         | <p>Comments sought from MHA on 10.08.2021.</p> <p>MHA vide OM dated 26.08.2021 has informed that the item is being imported for use of Indian Coast Guard, Whereas, MHA (PM division) deals with the proposals in respect of CAPFs/SPOs/Uts.</p> <p>The Committee decided to refer the case to Coast Guard division in MHA for comments.</p> <p><b>Hence, case forwarded to MHA (Coastal Security) on 02.09.2021. Reminders sent on 30.09.2021 and 15.12.2021.</b></p> |
| <b>Part 12</b> | <b>Air (HQ)</b>                                                  |                 |                                                                           |               |               |                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |
| Sl. No.        | Name of the applicant (M/s.) & HQ File No.                       | Date of receipt | Item for import                                                           | ITC (HS Code) | CIF value     | Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |
| 113.           | Whiteback<br>Aviation, New<br>Delhi<br>01/53/8/E/AM20/<br>W-9/IC | 05.11.19        | 1 No.<br>Kit Assembly, Rocket,<br>In-Line, BRS601,<br>REV.B for S/N 19582 | 880400<br>00  | 13158<br>5.20 | <p>Recommended by DRDO vide e-mail dated 21.11.19. DRDO advised to obtain the views of DDP also. Accordingly, comments sought from DDP on 11.12.19.</p> <p>DDP vide email dated 30.12.2019 conveyed that DGFT may seek the comments from the concerned Service, directly as the item proposed to be imported is not covered in the list of restricted items for which</p>                                                                                              |



|                |                                                                                                    |                        |                                                                                                                                         |                               |                  |                                                                                                                                                                                                                                                                                                                       |
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|                | [052100850417AM<br>20]                                                                             |                        |                                                                                                                                         |                               |                  | <p>powers have been delegated by DGFT to Department of Defence Production to issue Import License(s).</p> <p><b>Comments sought from Air HQrs on 22.12.2020. Reminders sent on 04.08.2021 and 22.09.2021.</b></p>                                                                                                     |
| <b>Part 13</b> | <b>M/o P&amp;NG</b>                                                                                |                        |                                                                                                                                         |                               |                  |                                                                                                                                                                                                                                                                                                                       |
| <b>Sl. No.</b> | <b>Name of the applicant (M/s.) &amp; HQ File No.</b>                                              | <b>Date of receipt</b> | <b>Item for import</b>                                                                                                                  | <b>ITC (HS Code)</b>          | <b>CIF value</b> | <b>Status</b>                                                                                                                                                                                                                                                                                                         |
| 114.           | P. A. S PETRO<br>PRODUCT<br><br>HQRXIMLAPPLY<br>00139830AM22                                       | 15.7.21                | 3000 MT<br><br>Solvent 125/240<br>(Petroleum Hydrocarbon Solvent)                                                                       | 271020<br>90                  | 14400<br>7500    | M/o P&NG vide OM dated 25.02.2022 has informed that the product, Petroleum Hydrocarbon Solvent (125/240) is produced in Indian Oil Corporation Limited (IOCL) and Hindustan Petroleum Corporation Limited (HPCL). In view of this, M/s P.A.S. Petro Product may be advised to contact IOCL & HPCL to obtain the same. |
|                |                                                                                                    |                        |                                                                                                                                         |                               |                  | <b>In view of the above, the Committee decided to Close the case and inform the firm accordingly.</b>                                                                                                                                                                                                                 |
| 115.           | THE<br>AUTOMOTIVE<br>RESEARCH<br>ASSOCIATION<br>OF INDIA, PUNE<br><br>HQRXIMLAPPLY<br>00239839AM22 | 02.11.21               | 7650 Kgs of EURO<br>VI Gasoline,<br><br>1520 Kgs of EURO<br>IV Gasoline,<br><br>3400 Kgs of EURO<br>III Diesel,<br><br>5100 Kgs of EURO | 271012<br>41,<br>271020<br>20 | 97799<br>33.2    | <p>Recommended by M/o P&amp;NG vide OM dated 22.02.2022.</p> <p><b>The Committee decided to recommend the case subject to further approval of competent authority.</b></p>                                                                                                                                            |

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|      |                                                                                                                |                | IV Diesel<br><br>8500 Kgs of Diesel<br>Test Fuel<br><br>200 Ltrs of Diesel<br>WLTP JAPAN F200L<br><br>200 ltrs of Diesel<br>WLTP JAPAN T25L |              |               |                                                                                                                                                                                                                                       |
| 116. | RENAULT<br>NISSAN<br>AUTOMOTIVE<br>INDIA PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00254274AM22                | 15.11.21       | 2000Ltrs<br><br>ULG E10 EURO6<br>CERT F200L                                                                                                 | 271012<br>90 | 59684<br>5    | Comments sought from M/o P&NG on 17.11.2021.<br><br>M/o P&NG vide email dated 03.02.2022 has sought technical specifications of the item to be imported from the firm. <b>Reply from the firm referred to P&amp;NG on 24.02.2022.</b> |
| 117. | YOUNG<br>BUHMWOO<br>INDIA<br>COMPANY<br>PRIVATE<br>LIMITED,<br>KANCHIPURAM<br><br>HQRXIMLAPPLY<br>00257148AM22 | 17.11.20<br>21 | 3240 MT<br><br>MICSOL 1820 /<br>SOLVENT 178/194,<br>ISOPAR H /<br>SOLVENT 178/189<br>and ISOPAR H /<br>SOLVENT 178/189                      | 271012<br>90 | 40950<br>0000 | Comments sought from M/o P&NG on 22.11.2021.<br><br><b>M/o P&amp;NG informed the Committee that case is under examination with them.</b>                                                                                              |
| 118. | INDIA YAMAHA<br>MOTOR<br>PRIVATE                                                                               | 29.11.20<br>21 | 1100 Ltrs.<br><br>CEC RF- 02-08 (Euro                                                                                                       | 271012<br>41 | 32750<br>0    | Recommended by M/o P&NG vide OM dated 18.02.2022.<br><br><b>The Committee decided to recommend the case subject to further</b>                                                                                                        |



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|      | LIMITED, DELHI<br>HQRXIMLAPPLY<br>00268806AM22                                                              |                | V Reference Gasoline<br>Fuel)                                        |              |                        | <b>approval of competent authority.</b>                                                                                                                         |
| 119. | HORIBA INDIA<br>PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00272892AM22                                      | 19.11.21       | 516 Ks<br><br>Diesel, EURO-6 Cert.<br>Fuel B7                        | 271020<br>20 | 41192<br>2.8           | Recommended by M/o P&NG vide OM dated 22.02.2022.<br><br><b>The Committee decided to recommend the case subject to further approval of competent authority.</b> |
| 120. | KOHLER POWER<br>INDIA PRIVATE<br>LIMITED,<br>AURANGABAD<br><br>HQRXIMLAPPLY<br>00270505AM22                 | 29.11.20<br>21 | 2720kgs<br><br>Diesel Test Fuel 2-D<br>(HC) CFR 86.113-<br>07(B)(2)  | 271020<br>20 | 17004<br>62.4          | Recommended by M/o P&NG vide OM dated 25.02.2022.<br><br><b>The Committee decided to recommend the case subject to further approval of competent authority.</b> |
| 121. | TOTALENERGIE<br>S MARKETING<br>INDIA PRIVATE<br>LIMITED,<br>MAHARASHTRA<br><br>HQRXIMLAPPLY<br>00276238AM22 | 6.12.202<br>1  | 3000 MT of KETRUL<br>D 80 HN and<br><br>400 MT of<br>LUBRILAM S 31 L | 271019<br>20 | 26413<br>2000          | Recommended by M/o P&NG vide OM dated 18.02.2022.<br><br><b>The Committee decided to recommend the case subject to further approval of competent authority.</b> |
| 122. | GILBARCO<br>VEEDER ROOT<br>INDIA PRIVATE<br>LIMITED                                                         | 29.11.21       | 130 MT<br><br>EXXSOL TM D60                                          | 271012<br>90 | 1,17,8<br>5,800.<br>00 | Recommended by M/o P&NG vide OM dated 17.03.2022.<br><br><b>The Committee decided to recommend the case subject to further approval of competent authority.</b> |

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|      | HQRXIMLAPPLY<br>00245156AM22                                                                |          |                                                   |              |                         |                                                                                                                                                                                                |
| 123. | SIDHE<br>PETROCHEMICALS<br>PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00260041AM22           | 20.11.21 | 6000MT<br><br>LIQUID<br>PARAFFINS-40              | 271012<br>90 | 40,79,<br>70,00<br>0.00 | Recommended by M/o P&NG vide OM dated 17.03.2022.<br><br><b>The Committee decided to recommend the case subject to further approval of competent authority.</b>                                |
| 124. | HONDA<br>MOTORCYCLE<br>AND SCOOTER<br><br>INDIA PVT LTD<br><br>HQRXIMLAPPLY<br>00183989AM22 | 14.9.21  | 306 Kga<br><br>Gasoline, EURO-<br>6Cert Fuel E10  | 271012<br>41 | 2,53,6<br>80.43         | Comments sought from M/o P&NG on 06.12.2021. Application referred to M/o P&NG again on 14.12.2021.<br><br><b>M/o P&amp;NG informed the Committee that case is under examination with them.</b> |
| 125. | HONDA<br>MOTORCYCLE<br>AND SCOOTER<br>INDIA PVT LTD<br><br>HQRXIMLAPPLY<br>00184132AM22     | 14.09.21 | 1530 Kga<br><br>GASOLINE ,EURO-<br>6CERT FUEL E10 | 271012<br>41 | 7,11,7<br>07.04         | Comments sought from M/o P&NG on 06.12.2021. Application referred to M/o P&NG again on 14.12.2021.<br><br><b>M/o P&amp;NG informed the Committee that case is under examination with them.</b> |
| 126. | TOTALENERGIES<br>MARKETING<br>INDIA PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00311399AM22  | 07.01.22 | 4000 MT<br><br>KETRUL D 80 S                      | 271019<br>20 | 30,86,<br>00,00<br>0.00 | Recommended by M/o P&NG vide OM dated 22.02.2022.<br><br><b>The Committee decided to recommend the case subject to further approval of competent authority.</b>                                |



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| 127. | AVL<br>TECHNICAL<br>CENTRE<br>PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00298011AM22 | 25.12.21      | 2500 Kgs<br>Diesel Test Fuel 2-D<br>(HC) CFR 86.113-<br>07(B)(2)<br><br>2000 Kgs<br>Gasoline, Indian<br>Reference Fuel E20 | 271020<br>20<br><br>271012<br>41 | 66,97,<br>644.0<br>0   | Comments sought from M/o P&NG on 14.01.2022.<br><br><b>M/o P&amp;NG informed the Committee that case is under examination with them.</b> |
| 128. | HARDCASTLE<br>PETROFER<br>PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00309861AM22     | 06.01.22      | 216 MT<br><br>ISOPAR H FLUID<br><br>300 MT<br><br>ISOPAR L FLUID                                                           | 271012<br>90                     | 6,31,8<br>5,850.<br>00 | Comments sought from M/o P&NG on 24.01.2022.<br><br><b>M/o P&amp;NG informed the Committee that case is under examination with them.</b> |
| 129. | HONDA CARS<br>INDIA LIMITED,                                                         | 25.1.202<br>2 | 1826 kgs.<br>1530 Kgs GASOLINE                                                                                             | 271012<br>41                     | 17456<br>91.06         | Comments sought from M/o P&NG on 09.02.2022.                                                                                             |
|      | GREATER<br>NOIDA<br><br>HQRXIMLAPPLY<br>00331221AM22                                 |               | EU-6<br>SPLASHBLEND TO<br>E-20 and 296<br>Kgs GASOLINE<br>JAPANESE FUEL<br>RON91                                           |                                  |                        | <b>M/o P&amp;NG informed the Committee that case is under examination with them.</b>                                                     |
| 130. | CASTROL INDIA<br>LIMITED,<br>MAHARASHTRA<br><br>HQRXIMLAPPLY<br>00360876AM22         | 19.2.202<br>2 | 21065.04 kgs.<br>CASTROL<br>TECHNICLEAN AS<br>58 1 X 203 LT.                                                               | 271012<br>39                     | 38306<br>69.83         | Comments sought from M/o P&NG on 21.02.2022.<br><br><b>M/o P&amp;NG informed the Committee that case is under examination with them.</b> |

| 131.               | TOTALENERGIE<br>S MARKETING<br>INDIA PRIVATE<br>LIMITED,<br>MAHARASHTRA<br><br>HQRXIMLAPPLY<br>00361840AM22 | 21.2.202<br>2              | 2000 MT<br>FARASOL D 80                                         | 271019<br>20                 | 16731<br>0000           | Comments sought from M/o P&NG on 21.02.2022.<br><br><b>M/o P&amp;NG informed the Committee that case is under examination with them.</b>                                                                                                                                                                                                                                                                                                                                                                                           |
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| 132.               | TOTALENERGIE<br>S MARKETING<br>INDIA<br>PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00376965AM22              | 05.03.22                   | 200 MT<br>SPIRDANE D 25<br><br>1200 MT<br>SPIRDANE D 60         | 271012<br>90                 | 13,81,<br>06,80<br>0.00 | Comments sought from M/o P&NG on 07.03.2022.<br><br><b>M/o P&amp;NG informed the Committee that case is under examination with them.</b>                                                                                                                                                                                                                                                                                                                                                                                           |
| <b>Part<br/>14</b> | <b>DoT</b>                                                                                                  |                            |                                                                 |                              |                         |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |
| <b>Sl.<br/>No.</b> | <b>Name of the<br/>applicant (M/s.)<br/>&amp;HQ File No.</b>                                                | <b>Date of<br/>receipt</b> | <b>Item for import</b>                                          | <b>ITC<br/>(HS<br/>Code)</b> | <b>CIF<br/>value</b>    | <b>Status</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |
| 133.               | Airports<br>Authority of India,<br>Delhi<br>01/53/8/54438/AM<br>21/A-76/IC<br><br>[052100850522AM<br>21]    | 06.11.20                   | (1) 10 Nos. VHF<br>Transmitters<br>(2) 10 Nos. VHF<br>Receivers | 852550<br>10                 | 28880<br>15.06          | Comments sought from DoT on 09.11.2020.<br><br>DoT vide letter No. R-11020/05/2016-PP dated 30.12.2020 informed that the applicant is required to obtain a valid import licence/clearance from respective Regional Licensing Office (RLO) of WPC Wing. Import Licence No. SR-2018104951 dated 13.06.2019 (attached under reference) was valid upto 12.12.2019. Reminders sent to the applicant on 29.09.2021, 14.10.2021 and 29.10.2021.<br><br><b>The Committee decided to Close the case due to no reply from the applicant.</b> |

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| 134. | Airports<br>Authority of India,<br>Delhi<br>01/53/8/54439/AM<br>21/A-77/IC<br><br>[052100850523AM<br>21] | 07.11.20      | (1) 390 Nos. VHF<br>Transmitters<br>(2) 390 Nos. VHF<br>Receivers | 852550<br>10 | 11263<br>2587.<br>22 | Comments sought from DoT on 09.11.2020.<br><br>DoT vide letter No. R-11020/05/2016-PP dated 30.12.2020 informed that the applicant is required to obtain a valid import licence/clearance from respective Regional Licensing Office (RLO) of WPC Wing. Reminders sent to the applicant on 29.09.2021, 14.10.2021 and 29.10.2021.<br><br><b>The Committee decided to Close the case due to no reply from the applicant.</b> |
| 135. | WESTERN<br>COMMUNICATI<br>ON,<br>KARNATAKA<br><br>HQRXIMLAPPLY<br>00351872AM22                           | 11.2.202<br>2 | 60 sets<br>MARINE GPS SH-<br>788A BOAT<br>NAVIGATION              | 852691<br>90 | 17771<br>60          | Comments sought from DoT on 15.02.2022.<br><br>DoT vide letter dated 22.02.2022 has sought some information from the firm. Reply from the firm referred to DoT on 10.03.2022.<br><br><b>DoT informed the Committee that the case is under examination with them.</b>                                                                                                                                                       |

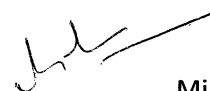
**Part 15** **DoT and M/o Civil Aviation**

| Sl. No. | Name of the applicant (M/s.) & HQ File No.                                      | Date of receipt | Item for import | ITC (HS Code) | CIF value (lakh) | Status                                                                                                                                                                                                                                                                                                                                                                                                 |
|---------|---------------------------------------------------------------------------------|-----------------|-----------------|---------------|------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 136.    | San Marine<br><br>01/53/8/54866/AM<br>21/S-169/IC<br><br>[262100850228AM<br>21] | 27.01.21        | 1 Nos 4KW Radar | 852610<br>00  | 47049<br>7.00    | Comments received from DGCA vide email dated 15.02.2022. Clarification sought from DGCA on 11.03.2022.<br><br>Comments sought from DoT on 01.02.2021.<br><br>DoT vide letter dated 08.02.2021 informed that the firm is required to obtain an import license/ Clearance the concerned Regional Licensing Office (RLO) of WPC Wing. Reminders sent to firm on 31.03.2021 and 29.09.2021 and 29.10.2021. |

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|      |                                                                                             |          |                                    |              |                | <b>The Committee decided to Close the case due to no reply from the applicant.</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |
| 137. | Danny Dsouza.,<br>Thane<br>01/53/8/54937/AM<br>21/D-36/IC<br><br>[032100850477AM<br>21]     | 04.02.21 | 1 Unt Marine Radar<br>JMR-9225-6XC | 852610<br>00 | 23550<br>00.00 | Comments received from DoT vide letter dated 18.02.2021.<br><br>Comments received from DGCA vide email dated 15.02.2022.<br><br><b>Clarification sought from DGCA on 11.03.2022.</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |
| 138. | Axis Video<br>Systems India Pvt<br>Ltd., Karnataka<br>01/53/8/54956/AM<br>21/A-122/IC       | 08.02.21 | 3 Nos<br><br>Radar Detector        | 852610<br>00 | 13177<br>1.00  | Comments received from DoT vide letter dated 18.02.2021.<br><br>Comments received from DGCA vide email dated 15.02.2022.<br><br><b>Clarification sought from DGCA on 11.03.2022.</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |
| 139. | BHARAT<br>SECURE AERO<br>SOLUTION<br>PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00029519AM22 | 29.04.21 | 10 Nos<br><br>Radar Apparatus      | 852610<br>00 | 11110<br>3     | Comments received from DGCA vide email dated 15.02.2022.<br><br><b>Clarification sought from DGCA on 11.03.2022.</b><br><br>Comments sought from DoT on 23.06.2021.<br><br>DoT vide letter dated 26.07.2021 has informed that the firm needsto obtain import license/ clearance from the concerned Regional Licensing Office (RLO) of the WPC wing. DL issued to the firm on 19.08.2021.The reply from the firm referred to DoT vide email dated 27.08.2021.<br><br>DoT vide letter dated 02.09.2021 has informed that firm needs to obtain ETA and subsequent import license/clearance for the product from concerned RLO of WPC Wing. Reminder issued to the firm on |

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|      |                                                                                              |         |                                                                      |              |               | 21.09.2021 and 21.10.2021. Reply from the firm referred to DoT on 10.03.2022.                                                                                                                                                                                                                                                                                                                                                                                                     |
|      |                                                                                              |         |                                                                      |              |               | <b>DoT informed the Committee that the case is under examination with them.</b>                                                                                                                                                                                                                                                                                                                                                                                                   |
| 140. | SAVTOA<br>SOFTWARE<br>TECHNOLOGIES<br>PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00010977AM22 | 12.4.21 | 1 no<br><br>Radar apparatus                                          | 852610<br>00 | 27121<br>3    | Comments received from DGCA vide email dated 15.02.2022.<br><br><b>Clarification sought from DGCA on 11.03.2022.</b><br><br>Comments sought from DoT on 24.06.2021.<br><br>DoT vide letter dated 13.08.2021 has informed that the firm needs to obtain import license/clearance from the concerned RLO of WPC Wing. Reminder sent to the firm on 26.10.2021, 25.11.2021 and 11.03.2022.<br><br><b>The Committee decided to Close the case due to no reply from the applicant.</b> |
| 141. | DITYAN<br>SERVICES (OPC)<br>PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00174706AM22           | 01.9.21 | 1 No<br><br>DRONE UAV AND<br>ITS PARTS AS PER<br>PROFORMA<br>INVOICE | 880100<br>90 | 32350<br>24   | M/o Civil Aviation vide email dated 15.03.2022 informed that the application may not be approved<br><br><b>The Committee decided to Reject the case on the basis of comments received from m/o Civil Aviation.</b>                                                                                                                                                                                                                                                                |
| 142. | ICOMM TELE<br>LIMITED,<br>HYDERABAD<br><br>HQRXIMLAPPLY<br>00176568AM22                      | 02.9.21 | 1 Set<br><br>Radar apparatus                                         | 852610<br>00 | 27770<br>60.8 | Comments received from DGCA vide email dated 15.02.2022. Clarification sought from DGCA on 11.03.2022.<br><br>Comments sought from DoT on 09.09.2021.<br><br>DoT vide letter dated 24.09.2021 has requested the firm to obtain an import license / Clearance from the concerned RLO of WPC Wing. DL issued to the firm on 29.09.2021. Reminder sent to the firm on 29.10.2021.                                                                                                    |

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|      |                                                                                                        |           |                                                                                                                                                          |              |               | <b>The Committee decided to Close the case due to no reply from the applicant.</b>                                                                                                                                                                                                                                                                                                                                |
| 143. | INDIAN<br>INSTITUTE OF<br>TECHNOLOGY<br>KANPUR,<br>KANPUR<br><br>HQRXIMLAPPLY<br>00227993AM22          | 27.10.21  | 4 sets<br><br>Radar Apparatus<br>(ARS 430 RDI<br>Prototype Long Range<br>Radar sensor sample<br>77 GHz with output of<br>RDI data over BR-<br>Ethernet ) | 852610<br>00 | 12015<br>00   | <p>Comments sought from DoT on 05.11.2021. Application referred to DoT again on 19.01.2022.<br/>DoT vide letter dated 21.01.2022 has sought some information from the applicant. Reply from applicant referred to DoT on 11.03.2022.</p> <p><b>DoT informed the Committee that the case is under examination with them.</b></p>                                                                                   |
|      |                                                                                                        |           |                                                                                                                                                          |              |               | <p>Comments sought from DGCA on 05.11.2021. Application referred to M/o Civil Aviation on 03.12.2021.</p> <p><b>MoCA informed the Committee that the case is under examination with them.</b></p>                                                                                                                                                                                                                 |
| 144. | CATERPILLAR<br>INDIA<br>ENGINEERING<br>SOLUTIONS<br>PRIVATE<br>LIMITED,<br>CHENNAI<br><br>HQRXIMLAPPLY | 7.12.2021 | 24 nos.<br><br>10 nos. of B7 77GHz<br>Radar and 14 nos. of<br>Receptacle                                                                                 | 852610<br>00 | 46824<br>4.77 | <p>Comments sought from DoT on 20.12.2021.</p> <p>DoT vide letter dated 27.12.2021 has informed that the firm needs to obtain ETA certificate followed by import license/clearance for the proposed imported products from the concerned Regional Licensing Office (RLO) of the WPC Wing. <b>DL issued to the firm on 30.12.21.</b></p> <p><b>The Committee decided to send a Final Reminder to the firm.</b></p> |



|      |                                                                           |          |                                                                                                                                                                                                                                       |                          |                |                                                                                                                                                                                                                                                                                                                                                              |
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|      | 00278133AM22                                                              |          |                                                                                                                                                                                                                                       |                          |                | Comments sought from M/o Civil Aviation on 20.12.2021.<br><br><b>MoCA informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.</b>                                                                                                                                                                                    |
| 145. | DSE TECHNOLOGIES PRIVATE LIMITED, BHOPAL<br><br>HQRXIMLAPPLY 00298452AM22 | 24.12.21 | 4 nos.<br><br>Vehicle Antenna 100-520 MHz                                                                                                                                                                                             | 85291012                 | 220302.4       | <b>Recommended by DoT vide letter dated 04.01.2022.</b><br><br>Comments sought from M/o Civil Aviation on 31.12.2021.<br><br><b>MoCA informed the Committee that the case is under examination with them.</b>                                                                                                                                                |
| 146. | INDO WINGS PRIVATE LIMITED<br><br>HQRXIMLAPPLY 00315523AM22               |          | 4 Nos<br>"SKYctrl Radar 3D – 3D MIMO radar to detect drones and for ground surveillance<br>Technical specifications<br>1 No<br>"SKYctrl Jammer – Jammer for drones neutralization, RF and GPS links, configurable<br>Technical specif | 85261000<br><br>85437091 | 4,05,03,000.00 | Comments sought from DoT on 14.01.2022.<br><br><b>DoT vide letter dated 21.01.2022 has sought some information from the firm. Reminder sent to the firm on 08.02.2022.</b><br><br><b>The Committee decided to send a Final Reminder to the firm.</b><br>Comments sought from MoCA on 14.01.2022.<br><br>Comments sought from Cab. Secretariat on 27.01.2022. |

| 147.           | ELCOME<br>INTEGRATED<br>SYSTEMS<br>PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00334639AM22                   | 28.01.22               | 1 Set<br><br>MDC-7925 25KW X<br>Band Kodon Radar<br>With Six Feet<br>Antenna Including All<br>accessories | 852610<br>00                                 | 7,84,0<br>00.00         | Comments received from DoT vide letter dated 02.02.2022.<br><br>Comments sought from MoCA on 31.01.2022.<br><br><b>Clarification sought from the firm regarding supply of imported items on 22.02.2022. Reminder sent to the firm on 09.03.2022.</b>                                                                                                                                                                                                                                                                                                                      |
|----------------|-------------------------------------------------------------------------------------------------------------|------------------------|-----------------------------------------------------------------------------------------------------------|----------------------------------------------|-------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <b>Part 16</b> | <b>M/o Civil Aviation</b>                                                                                   |                        |                                                                                                           |                                              |                         |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |
| <b>Sl. No.</b> | <b>Name of the applicant (M/s.) &amp;HQ File No.</b>                                                        | <b>Date of receipt</b> | <b>Item for import</b>                                                                                    | <b>ITC (HS Code)</b>                         | <b>CIF value (lakh)</b> | <b>Status</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |
| 148.           | Helicopter Engines MRO Private Limited, Bangalore.<br>01/53/8/E/<br>AM20/H-14/IC<br><br>[052100850325AM 20] | 14.08.19               | 34 Nos.<br>Special Tools for<br>repair activity of<br>artouste helicopter<br>engine                       | 732690<br>99<br>750890<br>90<br>841191<br>00 | 64.8                    | Comments sought from DGCA on 19.08.2019.<br><br>DGCA vide e-mail dated 21.01.20 informed the firm that Quality Manager of CAR 145 is authorized to request DGFT for import of tools required for maintenance. Reminder sent to DGCA on 04.10.2021.<br><br>DGCA vide email dated 22.10.2021 has informed that the applicant may be not be a DGCA approved organization to import such items. Therefore, applicant may be advised to approach to DGCA for NOC prior import permission. <b>DL issued to the firm on 25.10.2021. Reminder sent to the firm on 24.11.2021.</b> |



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| 149. | Ruthra Moorthy, Chennai<br>01/53/8/E/<br>AM20/R-53/IC<br><br>[042100850733AM 20]                | 02.01.20 | 1 No.<br>Eachine mini drone,<br>2.4ghz fulfills rules of<br>WPC wing and<br>DGCA | 950300<br>90 | .02             | <b>The Committee decided to Reject the application since import of drone Prohibited, with exceptions provided for R&amp;D, Defense and Security purpose.</b>                                                                                                                                            |
| 150. | Praphulla Raj Singh.,<br>Telangana<br>01/53/8/55314/AM<br>21/P-75/IC<br><br>[052100850848AM 21] | 10.03.21 | 1 Nos<br><br>Aircraft                                                            | 880220<br>00 | 82320<br>00.00  | Comments sought from DGCA on 15.03.2021.Reminders sent to DGCA on 04.08.2021, 30.09.2021, 27.10.2021 and 08.11.2021.<br><br><b>Application referred to M/o Civil Aviation on 03.12.2021.</b>                                                                                                            |
| 151. | S S Trading Corporation, Delhi                                                                  | 29.04.21 | 32000 Nos                                                                        | 880100<br>20 | 95.03,<br>520.0 | Recommended by Indian Meteorological Department vide email dated 17.05.2021.                                                                                                                                                                                                                            |
|      | HQRXIMLAPPLY<br>00029417AM22                                                                    |          | 350g Meteorological balloons                                                     |              | 0               | Comments sought from DGCA on 05.05.2021.Reminder sent to DGCA on 19.07.2021, 30.09.2021, 27.10.2021 and 08.11.2021. <b>Application referred to M/o Civil Aviation on 03.12.2021.</b><br><br><b>MoCA informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.</b> |
| 152. | NILSAN NISHOTECH SYSTEM PRIVATE LIMITED                                                         | 16.7.21  | 6000 MT<br><br>SS TUBE welded –<br>S31603                                        | 880100<br>90 | 46787<br>67     | Comments sought from DGCA on 20.07.2021.Reminders sent to DGCA on 04.08.2021, 30.09.2021, 27.10.2021 and 08.11.2021.<br><br><b>Application referred to M/o Civil Aviation on 03.12.2021.</b>                                                                                                            |

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|      | HQRXIMLAPPLY<br>00140809AM22                                                                  |                |                                                                                                    |              |                 |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |
| 153. | SATYAJIT<br>PATNAIK,<br><br>HQRXIMLAPPLY<br>00227605AM22                                      | 27.10.20<br>21 | 1 no.<br><br>Micro Drone                                                                           | 880100<br>90 | 74890<br>.4     | <b>The Committee decided to Reject the application since import of drone Prohibited, with exceptions provided for R&amp;D, Defense and Security purpose.</b>                                                                                                                                                                                                                                                                                                                   |
| 154. | SIGMA<br>MICROSYSTEMS<br>PRIVATE<br>LIMITED,<br>TELANGANA<br><br>HQRXIMLAPPLY<br>00280434AM22 | 9.12.202<br>1  | 2 sets<br><br>GROUND AND AIR<br>DETECTION<br>SURVEILLANCE<br>RADAR WITH<br>STANDARD<br>ACCESSORIES | 854370<br>91 | 23940<br>000    | Comments sought from M/o Civil Aviation, MHA and DDP on 17.21.2021.<br><br>DDP vide email dated 27.01.2022 has informed that the veracity/validity of the documents submitted by the firm may be directly confirmed from the concerned end use in MoD or DMA/DOD. The applicant has informed that import is being undertaken for supply to Indian Airforce. Comments sought from Air (HQ) on 10.02.2022. <b>Comments received from Air (HQ) referred to DDP on 16.03.2022.</b> |
| 155. | BHARAT<br>SECURE AERO<br>SOLUTION<br>PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00178683AM22   | 16.11.21       | 10 Nos<br><br>Mavic 2 Pro and<br>Phantom 4 Pro V2.0<br>drone                                       | 880100<br>90 | 9,40,9<br>70.00 | M/o Civil Aviation vide email dated 03.03.2022 informed that the request of the firm may be declined.<br><br><b>The Committee decided to Reject the case on the basis of comments received from M/o Civil Aviation.</b>                                                                                                                                                                                                                                                        |
| 156. | ANRA<br>TECHNOLOGIES<br>PRIVATE                                                               | 03.01.22       | 1 No<br><br>Unmanned Aerial<br>Vehicle (Small                                                      | 880220<br>00 | 4,62,9<br>00.00 | <b>For Ex-post facto Approval.</b>                                                                                                                                                                                                                                                                                                                                                                                                                                             |

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|      | LIMITED<br>HQRXIMLAPPLY<br>00306451AM22                                          |          | Category) for R&D<br>Purpose                                                                                                  |              |                           |                                                                                                                                                                                                                                                                                                                                                                                     |
| 157. | UBIFLY<br>TECHNOLOGIES<br>PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00306273AM22 | 03.01.22 | 20 Nos<br><br>Prop size: 22"D, 6.6"<br>pitch;Max<br>Thrust110N;Voltage:2<br>2-25.2V;Current:40-<br>55A;Speed:2800-4000<br>RPM | 880100<br>90 | 3,72,5<br>46.00           | <b>The applicant intends to import Drone Components. As per DGFT Notification No 54 dated 09.02.2022, import of drone components shall be 'Free'.</b><br><br><b>In this regard, the Committee noted that MoCA vide email dated 15.03.2022 has recommended the case. The Committee decided to Close the case and inform the applicant that import of drone components is 'Free'.</b> |
| 158. | DCM SHRIRAM<br>INDUSTRIES<br>LIMITED<br><br>HQRXIMLAPPLY<br>00310074AM22         | 06.01.22 | 1 No<br><br>PROTOTYPE OF<br>ZCQMUAV<br>FORR&DPURPOSEI                                                                         | 880100<br>90 | 77150<br>0                | Recommended by M/o Civil Aviation vide email dated 03.03.2022.<br><br><b>The Committee decided to Approve the case subject to conditions mentioned in the M/o Civil Aviation email dated 03.03.2022.</b>                                                                                                                                                                            |
|      |                                                                                  |          | N<br>INDIANPARTNERD<br>CM                                                                                                     |              |                           |                                                                                                                                                                                                                                                                                                                                                                                     |
| 159. | PIXXELSPACE<br>INDIA PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00337448AM22      | 31.01.22 | 7 Nos<br><br>PROPULSION<br>SYSTEM                                                                                             | 880260<br>00 | 7,21,8<br>1,850.<br>00    | Comments sought from M/o Civil Aviation on 01.02.2022.                                                                                                                                                                                                                                                                                                                              |
| 160. | APCO<br>INFRATECH<br>PRIVATE                                                     | 02.02.22 | 1 KME<br><br>AIRCRAFT                                                                                                         | 880240<br>00 | 1,03,0<br>3,56,2<br>50.00 | Comments sought from M/o Civil Aviation on 03.02.2022.                                                                                                                                                                                                                                                                                                                              |

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|      | LIMITED<br><br>HQRXIMLAPPLY<br>00340778AM22                                 |           |                                                                                                                                      |              |                     |                                                                                                                                                                                                                         |
| 161. | STUDIO TRIKA,<br>BANGALURU<br><br>HQRXIMLAPPLY<br>00330832AM22              | 25.1.2022 | 660 nos.<br>GEOSCAN SALUTE<br>QUADCOPTER<br>(INCLUDING 1 LI-<br>PO BATTERY)<br>DRONE FOR<br>MULTIMEDIA<br>SHOW FOR UP<br>GOVERNEMENT | 880220<br>00 | 31674<br>076.5<br>5 | M/o Civil Aviation vide email dated 03.03.2022 informed that the request of the firm may be declined.<br><br><b>The Committee decided to Reject the case on the basis of comments received from M/o Civil Aviation.</b> |
| 162. | ACSL INDIA<br>PRIVATE<br>LIMITED, DELHI<br><br>HQRXIMLAPPLY<br>00361908AM22 | 21.2.2022 | 2 nos.<br>Micro Category Drone<br>for R&D purpose                                                                                    | 880220<br>00 | 11650<br>00         | <b>For Ex-post facto approval.</b>                                                                                                                                                                                      |
| 163. | PN TRADE AND<br>SERVICES,<br>MUMBAI                                         | 1.3.2022  | 500 nos.<br>DJI Mini 2 Nano-RPA<br>weight less than 250<br>grams (ITC HS                                                             | 880220<br>00 | 12497<br>153        | <b>The Committee decided to Reject the application since import of drone Prohibited, with exceptions provided for R&amp;D, Defense and Security purpose.</b>                                                            |



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|      | HQRXIMLAPPLY<br>00371456AM22                                                                                 |               | 88069100)                                                                                |              |              |                                                                                                                                                              |
| 164. | ADANI<br>DEFENCE<br>SYSTEMS AND<br>TECHNOLOGIES<br>LIMITED,<br>HYDERABAD<br><br>HQRXIMLAPPLY<br>00370997AM22 | 28.2.202<br>2 | 1 no.<br>Unmanned aircraft<br>vehicle (UAV) AURA<br>100 & accessories for<br>R&D Purpose | 880100<br>90 | 15686<br>050 | <b>For Ex-post facto approval.</b>                                                                                                                           |
| 165. | Diptak Electricals,<br>Durgapur<br><br>HQRXIMLAPPLY<br>00370959AM22                                          | 28.2.202<br>2 | 1 no.<br>DRONE, PARTS                                                                    | 880100<br>90 | 25000<br>0   | <b>The Committee decided to Reject the application since import of drone Prohibited, with exceptions provided for R&amp;D, Defense and Security purpose.</b> |
| 166. | DCM SHRIRAM                                                                                                  | 02.03.22      | 1 No                                                                                     | 880100<br>90 | 77150<br>0   | Comments sought from M/o Civil Aviation on 07.03.2022.                                                                                                       |
|      | INDUSTRIES<br>LIMITED<br><br>HQRXIMLAPPLY<br>00373815AM22                                                    |               | PROTOTYPE OF<br>ZCQM UAV FOR<br>R&D PURPOSE<br>IN INDIAN<br>PARTNER DCM                  | 90           | 0            |                                                                                                                                                              |
| 167. | HORIZON<br>MANUFACTURI<br>NG PRIVATE<br>LIMITED                                                              | 16.09.21      | 10000 Nos<br><br>Model Remotely<br>Piloted Aircraft<br>System. Below 25 kgs<br>weight.   | 880220<br>00 | 40000<br>000 | Application referred to M/o Civil Aviation again on 14.03.2022.                                                                                              |

|                | HQRXIMLAPPLY<br>00185745AM22                                                     |                 |                                                                                                                                   |               |                      |                                                                                                                                                                                                                                         |
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| 168.           | AUDO VISO<br>PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00279363AM22              | 08.12.21        | 61 Nos<br>Drone parts                                                                                                             | 880390<br>00  | 70,14,<br>014.8<br>5 | Recommended by M/o Civil Aviation vide email dated 03.03.2022.<br><br><b>The Committee decided to Approve the case subject to conditions mentioned in the M/o Civil Aviation email dated 03.03.2022.</b>                                |
| <b>Part 17</b> | <b>Department of Biotechnology</b>                                               |                 |                                                                                                                                   |               |                      |                                                                                                                                                                                                                                         |
| Sl. No.        | Name of the applicant (M/s.) & HQ File No.                                       | Date of receipt | Item for import                                                                                                                   | ITC (HS Code) | CIF value (lakh)     | Status                                                                                                                                                                                                                                  |
| 169.           | MANIPAL<br>ACADEMY OF<br>HIGHER<br>EDUCATION<br><br>HQRXIMLAPPLY<br>00032481AM22 | 04.5.21         | 1000 Nos<br><br>Drosophila<br>melanogaster                                                                                        | 106900<br>0   | 49497<br>5           | <b>The Committee decided to Close the case since vide DGFT Notification No. 57/2015-2020 dated 07.03.2022, the policy of import of Drosophila melanogaster under ITC HS Code 01069090 has been amended from 'Restricted' to 'Free'.</b> |
| 170.           | MANIPAL<br>ACADEMY OF<br>HIGHER<br>EDUCATION<br><br>HQRXIMLAPPLY<br>00143010AM22 | 20.7.21         | 1000 Nos<br>Transgenic fruit fly<br>lines(Drosophila<br>Melanogaster from<br>Bloomington<br>Drosophila Stock<br>Center (BDSC) USA | 106900<br>0   | 47502<br>0           | <b>The Committee decided to Close the case since vide DGFT Notification No. 57/2015-2020 dated 07.03.2022, the policy of import of Drosophila melanogaster under ITC HS Code 01069090 has been amended from 'Restricted' to 'Free'.</b> |
| 171.           | TATA<br>INSTITUTE OF                                                             | 04.8.21         | 5000 VIALS<br>Drosophila                                                                                                          | 106900<br>0   | 19214<br>56          | <b>The Committee decided to Close the case since vide DGFT Notification No. 57/2015-2020 dated 07.03.2022, the policy of import</b>                                                                                                     |



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|                    | FUNDAMENTAL<br>RESEARCH,<br>BANGALORE<br><br>HQRXIMLAPPLY<br>00153699AM22                            |                            | melanogaster flies<br>stocks                                                   |                              |                                 | of <i>Drosophila melanogaster</i> under ITC HS Code 01069090 has been amended from 'Restricted' to 'Free'.                                                                                                                              |
| 172.               | COUNCIL OF<br>SCIENTIFIC AND<br>INDUSTRIAL<br>RESEARCH,<br>DELHI<br><br>HQRXIMLAPPLY<br>00203205AM22 | 5.10.202<br>1              | 512 vials<br><br><i>Drosophila</i><br>Melanogaster Flies                       | 106900<br>0                  | 18421<br>4.4                    | The Committee decided to Close the case since vide DGFT Notification No. 57/2015-2020 dated 07.03.2022, the policy of import of <i>Drosophila melanogaster</i> under ITC HS Code 01069090 has been amended from 'Restricted' to 'Free'. |
| 173.               | TATA<br>INSTITUTE OF                                                                                 | 02.02.22                   | 1500 Vials<br><br>Eggs and larvae of                                           | 040729<br>00                 | 4,50,0<br>00.00                 | Comments sought from D/o Biotechnology on 03.02.2022. <b>Reminder sent to D/o Biotechnology on 15.03.2022.</b>                                                                                                                          |
|                    | FUNDAMENTAL<br>RESEARCH<br><br>HQRXIMLAPPLY<br>00339641AM22                                          |                            | <i>Drosophila</i><br>Melanogaster                                              |                              |                                 |                                                                                                                                                                                                                                         |
| <b>Part<br/>18</b> | <b>D/o Food &amp; PD</b>                                                                             |                            |                                                                                |                              |                                 |                                                                                                                                                                                                                                         |
| <b>Sl.<br/>No.</b> | <b>Name of the<br/>applicant (M/s.)<br/>&amp;HQ File No.</b>                                         | <b>Date of<br/>receipt</b> | <b>Item for import</b>                                                         | <b>ITC<br/>(HS<br/>Code)</b> | <b>CIF<br/>value<br/>(lakh)</b> | <b>Status</b>                                                                                                                                                                                                                           |
| 174.               | Andante Foods<br>LLP, Bangalore<br>01/53/8/53907/AM<br>21/A-23/IC                                    | 06.08.20                   | (i) 86320 litres Used<br>Vinegar<br>(128,960 litres as<br>revised by firm vide | 220900<br>90<br><br>392330   | 5.2636<br>0<br>(7.860<br>56.67  | Comments sought from D/o Food & PD on 29.10.2020.<br><br><b>Reminders sent to D/o Food &amp; PD vide emails dated 02.11.2020,</b>                                                                                                       |

|                    | [072100850182AM<br>21]                                                                                          |                    | email dt.18.08.2020)<br>(ii) 457 Nos. Empty<br>Barrels<br>(686 pieces as revised<br>by firm vide email<br>dt.18.08.2020) | 90                  | as<br>revised<br>by<br>firm<br>vide<br>email<br>dt.18.0<br>8.2020<br>) | 29.12.2020, 09.03.2021, 04.08.2021, 30.09.2021 and 27.10.2021.                                                                                                                                         |
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| <b>Part<br/>19</b> | <b>Department of Agriculture, Cooperation and Farmers' Welfare</b>                                              |                    |                                                                                                                          |                     |                                                                        |                                                                                                                                                                                                        |
| Sl.<br>No.         | Name of the<br>applicant (M/s.)<br>&HQ File No.                                                                 | Date of<br>receipt | Item for import                                                                                                          | ITC<br>(HS<br>Code) | CIF<br>value<br>(lakh)                                                 | Status                                                                                                                                                                                                 |
| 175.               | ArceliAgribiz Pvt.<br>Ltd., Ahmedabad<br>01/53/8/E/AM20/A<br>-80/IC<br><br>[032100850409AM<br>20]               | 15.10.19           | 100 Kgs Industrial<br>Hemp Seeds, used for<br>growing fiber                                                              | 120799<br>90        | 1.000<br>00                                                            | Comments sought from D/o A,C&FW on 18.10.2019.<br><br><b>Reminders sent to D/o A,C&amp;FW vide emails dated 17.08.2020, 05.09.2020, 02.11.2020, 09.03.2021, 21.06.2021, 04.08.2021 and 27.10.2021.</b> |
| 176.               | Indus Biotech Pvt.<br>Ltd.<br>Pune, Maharashtra<br>01/53/8/54640/AM<br>21/I-29/IC<br><br>[052100850576AM<br>21] | 19.12.20           | 5000 Kg.<br>Grape Seeds Dried                                                                                            | 121190<br>19        | 41360<br>0                                                             | Comments sought from D/o A,C&FW on 21.12.2020.<br><br><b>Reminders sent to D/o A,C&amp;FW vide emails dated 22.01.2021, 09.03.2021, 02.06.2021, 21.06.2021, 04.08.2021 and 27.10.2021.</b>             |

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| 177. | HERBAVEDA<br>OVERSEAS<br><br>HQRXIMLAPPLY<br>00101452AM22                        | 25.5.21        | 48 MT<br>Costus-Root                                                                       | 121190<br>46                   | 10000<br>0   | Comments sought from D/o A,C&FW on 19.06.2021.<br><br>The firm has been requested to submit supporting documents to their application vide email dated 19.06.2021. <b>Reminders sent to the firm vide email dated 13.07.2021, 19.07.2021, 27.10.2021, 26.11.2021.</b> |
| 178. | TERRA<br>CHEMICALS CO.,<br>HYDERABAD<br><br>HQRXIMLAPPLY<br>00158344AM22         | 9.8.21         | 400 gms<br>VEGETABLE<br>SEEDS                                                              | 120991<br>90                   | 64           | Comments sought from D/o A,C&FW on 11.08.2021.<br><br><b>Reminder sent to D/o A,C&amp;FW on 23.09.2021.</b>                                                                                                                                                           |
| 179. | SANTO LABS,<br>HYDERABAD<br><br>HQRXIMLAPPLY<br>00256948AM22                     | 18.11.20<br>21 | 1 no.<br><br>Rotary tiller                                                                 | 843290<br>90                   | 97146<br>.13 | Comments sought from D/o A, C&FW on 22.11.2021.                                                                                                                                                                                                                       |
| 180. | GREAVES<br>COTTON<br>LIMITED,<br>MAHARASHTRA<br><br>HQRXIMLAPPLY<br>00291294AM22 | 20.12.20<br>21 | 146 nos. of POWER<br>TILLER and<br><br>1 set of POWER<br>TILLER<br>COMPONENTS<br>AND PARTS | 843280<br>20 /<br>843290<br>90 | 16500<br>000 | Comments sought from D/o AC&FW on 22.12.2021.                                                                                                                                                                                                                         |



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| 181.               | SHIV AGRO<br>FOOD, NEW<br>DELHI<br><br>HQRXIMLAPPLY<br>00371708AM22                  | 28.2.202<br>2              | 200 MT<br><br>MUSK            MELON<br>SEEDS            FOR<br>HUMAN<br>CONSUMPTION | 120770<br>90                 | 91260<br>00                     | Comments sought from D/o AC&FW on 02.03.2022.                                                                                                               |
| <b>Part<br/>20</b> | <b>M/o Textiles</b>                                                                  |                            |                                                                                     |                              |                                 |                                                                                                                                                             |
| <b>Sl.<br/>No.</b> | <b>Name of the<br/>applicant (M/s.)<br/>&amp;HQ File No.</b>                         | <b>Date of<br/>receipt</b> | <b>Item for import</b>                                                              | <b>ITC<br/>(HS<br/>Code)</b> | <b>CIF<br/>value<br/>(lakh)</b> | <b>Status</b>                                                                                                                                               |
| 182.               | SHARAL PULP &<br>BOARDS,<br>NAMAKKAL<br>DIST, TN<br><br>HQRXIMLAPPLY<br>00102373AM22 | 28.5.21                    | 5000 Nos<br><br>SYNTHETIC MIXED<br>COTTON RAGS IN<br>MUTILATED FORM                 | 631090<br>90                 | 38500<br>000                    | Comments sought from M/o Textiles on 24.06.2021.<br><br><b>Reminders sent to D/o Textiles vide emails dated 09.09.2021 and 22.09.2021.</b>                  |
| <b>Part<br/>21</b> | <b>AERB</b>                                                                          |                            |                                                                                     |                              |                                 |                                                                                                                                                             |
| <b>Sl.<br/>No.</b> | <b>Name of the<br/>applicant (M/s.)<br/>&amp;HQ File No.</b>                         | <b>Date of<br/>receipt</b> | <b>Item for import</b>                                                              | <b>ITC<br/>(HS<br/>Code)</b> | <b>CIF<br/>value<br/>(lakh)</b> | <b>Status</b>                                                                                                                                               |
| 183.               | Osaw Industrial<br>Products Pvt Ltd,<br>Ambala Haryana                               | 09.12.20                   | 2.000- SET<br>RSS5EU-<br>Radioisotope(                                              | 284440<br>00                 | 47507.<br>6                     | Comments sought from AERB on 16.12.2020. Reminder sent to AERB vide email dated 09.03.2021. Application referred to AERB again vide email dated 02.08.2021. |



|                    |                                                                           |                            |                                                                                                                                                                                                        |                              |                      |                                                                                                                                                                                                     |
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|                    | 01/53/8/54591/AM<br>21/O-7/IC<br><br>[332100850012AM<br>21]               |                            | NRC/IAEA/EU<br>Exempt Quantity<br>Material                                                                                                                                                             |                              |                      | AERB vide email dated 04.08.2021 has sought some information from the firm. Reminder issued to the firm vide DL dated 23.09.2021.<br><br><b>Reply from the firm referred to AERB on 16.03.2022.</b> |
| <b>Part<br/>22</b> | <b>PESO</b>                                                               |                            |                                                                                                                                                                                                        |                              |                      |                                                                                                                                                                                                     |
| <b>Sl.<br/>No.</b> | <b>Name of the<br/>applicant (M/s.)<br/>&amp;HQ File No.</b>              | <b>Date of<br/>receipt</b> | <b>Item for import</b>                                                                                                                                                                                 | <b>ITC<br/>(HS<br/>Code)</b> | <b>CIF<br/>value</b> | <b>Status</b>                                                                                                                                                                                       |
| 184.               | FOCUS ENERGY<br>LIMITED, NEW<br>DELHI<br><br>HQRXIMLAPPLY<br>00291283AM22 | 20.12.21                   | 3000 nos. and 305<br>meters<br><br>EXPLOSIVES                                                                                                                                                          | 930690<br>00                 | 40270<br>89.3        | Comments sought from PESO on 21.12.2021.<br><br>PESO vide letter dated 29.12.2021 has sought some documents from the firm. <b>Firm replied directly to PESO vide email dated 09.03.2022.</b>        |
| 185.               | BAKER HUGHES<br>SINGAPORE PTE<br><br>HQRXIMLAPPLY<br>00320230AM22         | 16.01.22                   | 5400 Nos<br>H067592400, HMX<br>BI-DIRECTIONAL<br>BOOSTER 1.4D UN<br>0352 ARTICLES,<br>EXPLOSIVE,<br>N.O.S.(Booster)<br>10 Nos<br>A2009304000,<br>CUTTER,SEGMENT<br>ED CASING 8.50IN<br>RDX 1.4D UN0352 | 360200<br>90                 | 61,01,<br>804.5<br>6 | Recommended by PESO vide letter dated 20.01.2022.<br><br><b>The Committee decided to Approve the case subject to conditions mentioned in the PESO Letter dated 20.01.2022.</b>                      |

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|      |                                                                                            |          | ARTICLES,<br>EXPLOSIVE, N.O.S.<br>10 Nos<br><br>F609639000, OWEN<br>P/N=CUT-5500-062;<br>CUTYTER 5-1/2" OD<br>1.4D UN 0352<br>ARTICLES,<br>EXPLOSIVE, N.O.S.<br><br>4 Nos<br><br>10470111, CUTTER<br>CSG 12" RDX<br>OWENS CUT-1200-<br>031 1.4D UN 0352<br>ARTICLES,<br>EXPLOSIVE, N.O.S. |              |               |                                                                                                                                                                                |
| 186. | INDIAN<br>EXPLOSIVES<br>PRIVATE<br>LIMITED,<br>KOLKATA<br><br>HQRXIMLAPPLY<br>00346121AM22 | 7.2.2022 | 71600 pcs.<br>ELECTRONIC<br>BLASTING CAP                                                                                                                                                                                                                                                  | 360300<br>51 | 66732<br>599  | Recommended by PESO vide letter dated 28.02.2022.<br><br><b>The Committee decided to Approve the case subject to conditions mentioned in the PESO Letter dated 28.02.2022.</b> |
| 187. | EXPRO NORTH<br>SEA LIMITED,<br>MUMBAI                                                      | 8.2.2022 | 48 nos.<br>Cartridges, Power<br>Device                                                                                                                                                                                                                                                    | 360200<br>10 | 12446<br>0.28 | Recommended by PESO vide letter dated 28.02.2022.<br><br><b>The Committee decided to Approve the case subject to conditions mentioned in the PESO Letter dated 28.02.2022.</b> |



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|      | HQRXIMLAPPLY<br>00347352AM22                                                              |               |                                                                                                                                                                                                                                          |              |                     |                                                                                                                                                                                                                                                                                                                                                         |
| 188. | SRIJAN<br>SYSTEMS<br>PRIVATE<br>LIMITED, NEW<br>DELHI<br><br>HQRXIMLAPPLY<br>00356235AM22 | 15.2.202<br>2 | 175500 nos.<br>BIRD BANGERS /<br>cartridges for scaring<br>birds, BIRD<br>WHISTLERS /<br>cartridges for scaring<br>birds and 6MM<br>FLOBERT BLANKS                                                                                       | 360490<br>90 | 18961<br>00         | Recommended by DRDO vide email dated 25.02.2022.<br><br>Recommended by PESO vide letter dated 28.02.2022.<br><br>Recommended by DGCA vide email dated 17.03.2022.<br><b>The Committee decided to Approve the case subject to conditions mentioned in the DRDO email dated 25.02.2022, PESO letter dated 28.02.2022 and DGCA email dated 17.03.2022.</b> |
| 189. | BAKER HUGHES<br>SINGAPORE PTE<br><br>HQRXIMLAPPLY<br>00381101AM22                         | 09.03.22      | 30000 Nos.<br>10464113, Charge<br>shaped 22.7G DP2<br><del>HMX DW2325586</del><br>1.4D UN 0440<br>CHARGES SHAPED<br><br>7500 Nos<br>F180600113, CORD<br>DETNTR "REPKD<br>F/AIR"<br>80grHMX/XHV PS<br>UN0289, 1.4D<br>CORD,<br>DETONATING | 360200<br>90 | 30011<br>277.3<br>3 | Recommended by PESO vide letter dated 15.03.2022.<br><br><b>The Committee decided to Approve the case subject to conditions mentioned in the PESO Letter dated 15.03.2022.</b>                                                                                                                                                                          |

|                    |                                                                         |                    | 15000 MT<br>A6001995000, CORD<br>DETNT, T 190<br>HMX, TR, #2315352<br>UN0289, 1.4D<br>CORD,<br>DETONATING |                     |                        |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |
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| 190.               | BAKER HUGHES<br>SINGAPORE PTE<br><br>HQRXIMLAPPLY<br>00381312AM22       | 09.03.22           | 9485 Nos<br><br>Oil well logging<br>explosives                                                            | 360200<br>90        | 16574<br>162.8<br>7    | Recommended by PESO vide letter dated 15.03.2022.<br><br><b>The Committee decided to Approve the case subject to conditions mentioned in the PESO Letter dated 15.03.2022.</b>                                                                                                                                                                                                                                                                                                                   |
| <b>Part<br/>23</b> | <b>MoEF&amp;CC (SU Division)</b>                                        |                    |                                                                                                           |                     |                        |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |
| Sl.<br>No.         | Name of the<br>applicant (M/s.)<br>&HQ File No.                         | Date of<br>receipt | Item for import                                                                                           | ITC<br>(HS<br>Code) | CIF<br>value<br>(lakh) | Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |
| 191.               | SIDDHESH<br>TIMBERS,<br>MAHARASHTRA<br><br>HQRXIMLAPPLY<br>00185458AM22 | 16.09.21           | 500 CUBIC METER<br>(CBM)<br><br>Sandalwood Rough<br>logs                                                  | 440399<br>22        | 15159<br>750           | Comments sought from MoEF&CC(SU Divn) on 21.09.2021.<br><br>MoEF (SU Div) vide OM dated 29.09.2021 had sought some information from the firm. Reply from the firm referred to MoEF (SU Div) vide email dated 14.10.2021.<br><br>MoEF (SU Div) vide OM dated 02.11.2021 has sought some documents from the firm. The reply from the firm referred to MoEF&CC (SU Div) vide email dated 30.11.2021.<br><br><b>MoEF&amp;CC(SU Division) vide OM dated 13.12.2021 has sought some clarification.</b> |

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| 192. | ANJUM<br>AROMATICS,<br>BANGALORE<br><br>HQRXIMLAPPLY<br>00196188AM22            | 28.9.2021 | 10,000 Kgs<br><br>INDONESIAN<br>SANDALWOOD<br>(SANTALUM<br>ALBUM) | 440399<br>22 | 74400<br>00            | Comments sought from MoEF&CC(SU Divn) on 12.10.2021.<br><br>MoEF (SU Div) vide OM dated 29.10.2021 had sought some information from the firm. Reply from the firm referred to MoEF&CC (SU Division) on 09.11.2021.<br><br>MoEF&CC (SU Division) vide OM dated 02.12.2021 has sought comments from Development Commissioner, Indore, SEZ.<br><br>MoEF&CC (SU Division) vide OM dated 09.02.2022 has sought some documents from the firm. <b>Reply from the firm referred to MoEF&amp;CC (SU Division) on 24.02.2022.</b> |
| 193. | GUPTA<br>ENTERPRISES                                                            | 05.03.22  | 200 MT<br><br>SANDAL SAP<br>WOOD                                  | 440399<br>22 | 1,29,8<br>0,000.<br>00 | Comments sought from MoEF&CC(SU Divn) on 07.03.2022.                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |
|      | HQRXIMLAPPLY<br>00376566AM22                                                    |           |                                                                   |              |                        |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |
| 194. | MALAYAGIRI<br>ERSSSENTIAL<br>OILS DISTILERS<br><br>HQRXIMLAPPLY<br>00366394AM22 | 23.02.22  | 30000 Kgs<br><br>SANTALUM<br>ALBUM ROOTS                          | 440399<br>22 | 3,42,2<br>2,500.<br>00 | Comments sought from MoEF&CC(SU Divn) on 07.03.2022.                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |

| <b>Part 24</b> | <b>D/o C&amp;PC</b>                                                                          |                        |                                                                                           |                           |                           |                                                                                                                                                                                                                                                                                                                      |
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| <b>Sl. No.</b> | <b>Name of the applicant (M/s.) &amp;HQ File No.</b>                                         | <b>Date of receipt</b> | <b>Item for import</b>                                                                    | <b>ITC (HS Code)</b>      | <b>CIF value</b>          | <b>Status</b>                                                                                                                                                                                                                                                                                                        |
| 195.           | V K PLASTICS,<br>KERALA<br><br>HQRXIMLAPPLY<br>00170851AM22                                  | 23.8.21                | 2 Nos<br><br>WASTE PARINGS<br>AND SCRAP OF<br>POLYMERS OF<br>STYREN                       | 391510<br>00              | 10000<br>00               | Comments sought from C&PC and MoEF (HSMD) on 10.09.2021.<br><br>D/o C&PC vide email dated 29.10.2021 has sought comments from MoEF (HSMD). Reminder sent to MoEF (HSMD) by C&PC vide email dated 06.12.2021.<br><br><b>MoEF&amp;CC (HSMD) vide email dated 15.12.2021 has sought some information from the firm.</b> |
| 196.           | KKALPANA<br>INDUSTRIES<br>(INDIA)<br>LIMITED,<br>KOLKATA<br><br>HQRXIMLAPPLY<br>00189472AM22 | 21.9.2021              | 30000 MT<br><br>PMMA Compound<br>Waste/Scrap &<br>Polyethylene<br>Compound<br>Waste/Scrap | 391590<br>30/391<br>51000 | 15973<br>20000            | Comments sought from C&PC and MoEF (HSMD) on 24.09.2021.<br><br>D/o C&PC vide email dated 29.10.2021 has sought comments from MoEF (HSMD). Reminder sent to MoEF (HSMD) by C&PC vide email dated 06.12.2021.<br><br><b>MoEF&amp;CC (HSMD) vide email dated 15.12.2021 has sought some information from the firm.</b> |
| 197.           | BALAJI AMINES<br>LIMITED,<br>SOLAPUR                                                         | 2.11.2021              | 25000 MT<br><br>DENATURED<br>ETHYL ALCOHOL                                                | 220720<br>00              | 1,43,8<br>3,00,0<br>00.00 | Comments sought from C&PC on 03.11.2021.<br><br>C&PC vide email dated 03.11.2021 has sought some information from the firm. The firm replied vide email dated 12.11.2021.                                                                                                                                            |

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|      | HQRXIMLAPPLY<br>00239962AM22                                                                              |            |                                                                                       |          |                   | <p>C&amp;PC vide email dated 22.11.2021 has sought some information from the firm. The firm replied directly to D/o C&amp;PC vide email dated 23.11.2021.</p> <p>C&amp;PC vide email dated 02.02.2022 has informed the firm to submit separate applications for separated plant locations. DL issued to the firm on 03.02.2022. <b>Reply from the firm referred to C&amp;PC on 16.03.2022.</b></p> |
| 198. | <p>YELLOWSTONE<br/>CHEMICALS<br/>PRIVATE<br/>LIMITED,<br/>MUMBAI</p> <p>HQRXIMLAPPLY<br/>00255346AM22</p> | 9.11.2021  | <p>30000 MT</p> <p>DENATURED<br/>ETHYL ALCOHOL</p>                                    | 22072000 | 1,81,32,00,000.00 | <p>Comments sought from C&amp;PC on 18.11.2021.</p> <p>C&amp;PC vide email dated 06.12.2021 has sought some information from the firm. The firm replied vide email dated 23.12.2021.</p> <p><b>C&amp;PC vide email dated 14.01.2022 has sought some information / documents from the firm.</b></p>                                                                                                 |
| 199. | SHK CHEMTECH INDUSTRIES                                                                                   | 4.12.2021  | 20000 MT                                                                              | 22072000 | 1.232E+09         | Comments sought from C&PC on 07.12.2021.                                                                                                                                                                                                                                                                                                                                                           |
|      | <p>LLP,<br/>OSMANABAD,<br/>MAHARASHTRA</p> <p>HQRXIMLAPPLY<br/>00276303AM22</p>                           |            | DENATURED<br>ETHYL ALCOHOL                                                            |          |                   | <b>C&amp;PC vide email dated 14.01.2022 has sought some information / documents from the firm.</b>                                                                                                                                                                                                                                                                                                 |
| 200. | <p>AL AMEER<br/>SPRINGS,<br/>KERALA</p> <p>HQRXIMLAPPLY</p>                                               | 20.12.2021 | <p>1450 MT</p> <p>FRESH FOAM<br/>CUTTINGS OF<br/>POLYURETHANE<br/>FOAM – A GRADE/</p> | 39159063 | 27966875          | <p>Comments sought from DPIIT on 22.12.2021.</p> <p>DPIIT vide OM dated 24.12.2021 informed that they are not concerned with the matter and D/o C&amp;PC may be consulted in the matter.</p> <p>Application referred to D/o C&amp;PC on 11.01.2021.</p>                                                                                                                                            |

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|      | 00292690AM22                                                                       |           | AA GRADE                                                                                   |              |                         | <b>C&amp;PC has referred application to MoEF&amp;CC for their comments on 20.01.2022.</b>          |
|      |                                                                                    |           |                                                                                            |              |                         | Comments sought from MoEF(HSMD) on 22.12.2021.                                                     |
| 201. | KLJ<br>PETROPLAST<br>LIMITED<br><br>HQRXIMLAPPLY<br>00315114AM22                   | 11.01.22  | 10000 MT<br><br>Denatured Ethyl<br>Alcohol                                                 | 220720<br>00 | 56,55,<br>00,00<br>0.00 | Comments sought from C&PC on 12.01.2022.                                                           |
| 202. | IG<br>PETROCHEMICALS LIMITED<br><br>HQRXIMLAPPLY<br>00315774AM22                   | 12.01.22  | 4200 MT<br><br>DENATURED<br>ETHYL ALCOHOL                                                  | 220720<br>00 | 29972<br>7750           | Comments sought from C&PC on 12.01.2022.                                                           |
| 203. | GLENMARK<br>PHARMACEUTICALS LIMITED,<br>MUMBAI<br><br>HQRXIMLAPPLY<br>00346227AM22 | 7.2.2022  | 57.7 ltrs.<br>Specially Denatured<br>Alcohol (SDA) 40B<br>200 Proof / SDA 40B<br>200 PROOF | 220720<br>00 | 32244<br>9.42           | Comments sought from C&PC on 08.02.2022.                                                           |
| 204. | PLASTENE<br>INDIA<br>LIMITED, GUJARAT<br><br>HQRXIMLAPPLY<br>00356218AM22          | 15.2.2022 | 100 MT<br>Used Bags (Plastics<br>Waste/Scrap)                                              | 391510<br>00 | 68175<br>00             | Comments sought from D/o C&PC on 17.02.2022.<br><br>Comments sought from MoEF(HSMD) on 17.02.2022. |

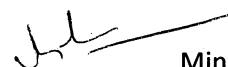


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| 205. | LAXMI ORGANIC INDUSTRIES LIMITED, MAHARASHTRA<br><br>HQRXIMLAPPLY<br>00370455AM22 | 28.2.2022 | 100000 MT<br>DENATURED<br>ETHYL ALCOHOL     | 22072000 | 6777000000 | Comments sought from D/o C&PC on 02.03.2022.                                                                                                               |
| 206. | EXCEL INDUSTRIES LIMITED, MUMBAI<br><br>HQRXIMLAPPLY<br>00373042AM22              | 28.2.2022 | 10000000 kgs.<br>DENATURED<br>ETHYL ALCOHOL | 22072000 | 681750000  | Comments sought from D/o C&PC on 07.03.2022.<br><br><b>D/o C&amp;PC vide email dated 07.03.2022 has sought some information / documents from the firm.</b> |

**Part 25**  
**MoEF&CC (HSMD)**

| Sl. No. | Name of the applicant (M/s.) & HQ File No.                                     | Date of receipt | Item for import                                                                                                                                                                     | ITC (HS Code) | CIF value | Status                                                                                                                                                                                                                                                                                                                                                                                                                                                            |
|---------|--------------------------------------------------------------------------------|-----------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------|-----------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 207.    | Techno Feeders, Kanpur.<br>01/53/8/E/<br>AM20/T-1/IC<br><br>[052100850005AM19] | 23.03.19        | (1) 150000 Quantity Zinc Dross (H S code 79020010) is by product of hot dip 71alvanizing process with minimum Zinc percentage 92. This is refined to produce Zinc metal and alloys. | 79020010      | 168       | Comments sought from MOEF&CC (HSMD) on 12.04.2019. MoEF&CC vide e-mail dated 22.04.19 has informed that M/s.TechnoFeeders, Kanpur has not applied for the NOC in MoEF&CC (HSMD) and requested to communicate them to apply with all relevant documents in MoEF&CC (HSMD). Hence, the firm is to apply for the NOC in MoEF&CC(HSMD). Reminders sent to MoEF&CC (HSMD) on 19.06.2020, 06.10.2020, 30.12.2020 and 09.03.2021 requesting for expediting the comments. |

|      |                                                                                                                                     |          |                                                                                                                                                                                            |              |             |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |
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|      |                                                                                                                                     |          | (2) 150000 Quantity Zinc Dross (H S Code 79020010)                                                                                                                                         |              |             | MoEF (HSMD) vide email dated 21.06.2021 has sought some clarification and documents from the firm. <b>Reminder issued to the firm vide DL dated 23.09.2021.</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |
| 208. | Inspec Oils Ltd,<br>Kolkata<br>01/53/8/E/<br>AM20/I-42/IC<br><br>[022100850215AM<br>20]                                             | 09.09.19 | 120 MTs<br>Used Oil                                                                                                                                                                        | 271019<br>90 | 27.1        | M/o P&NG vide OM No. P-12019(11)/59/2019-Sup(E-34916) dated 24.08.2020 stated that the product under consideration for import is used oil and import of used oils is governed by Notification issued by ministry of Environment, Forests and Climate Change under the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2015 (G.S.R.No.395I). In addition to this, they stated that the subject product is used in lubricating oil and lubricating oils having similar or better specifications are being manufactured in India. The Committee also decided to send the application to MOEF&CC(HSMD) for their comments. Accordingly, comments sought from MOEF&CC (HSMD) on 02.09.2020. <b>Reminder sent to MoEF (HSMD) on 23.09.2021.</b> |
| 209. | Amplus KN One<br>Power Private<br>Limited,<br>Gurugram,<br>Haryana,<br>01/53/8/54585/AM<br>21/A-91/IC<br><br>[052100850558AM<br>21] | 09.12.20 | 174773.000- TKW<br>International<br>Renewable Energy<br>Certificates (classified<br>under HSN 49070090<br>by virtue of Circular<br>No. 46/20/2018- GST<br>dated 6 <sup>th</sup> June 2018) | 490700<br>90 | 92813<br>46 | Comments sought from MoEF (HSMD) on 24.12.2020 as per MNRE email dated 10.12.2020.Reminders sent to MoEF (HSMD) vide emails dated 09.03.2021 and 23.09.2021.<br><br>MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. <b>DL issued to the firm on 24.09.2021.</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |
| 210. | Rubamin Pvt. Ltd.,<br>Panchmahal                                                                                                    | 13.01.20 | 5000 MTs<br>Zinc Dross                                                                                                                                                                     | 262019<br>10 | 8875.<br>0  | The applicant has withdrawn their application and requested to close their application.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |



|      |                                                                                                 |          |                                                                    |              |             |                                                                                                                                                                                                                                                                                                                      |
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|      | 01/53/8/E/<br>AM20/R-59/IC<br><br>[342100850153AM<br>20]                                        |          |                                                                    |              |             | <b>The Committee decided to Close the application as per the request of the firm.</b>                                                                                                                                                                                                                                |
| 211. | Innovae3d Pvt.<br>Ltd., Maharashtra<br>01/53/8/E/<br>AM20/I-50/IC<br><br>[312100850286AM<br>20] | 18.01.20 | 50 Kgs Titanium<br>Powder Metal Powder<br>EOS Titanium Ti64        | 810820<br>00 | 17.7        | MOEF&CC(HSMD) vide email dated 16.09.2020 informed that the firm needs to apply online with MoEF&CC. Accordingly, the applicant was requested to apply online in MoEF&CC (HSMD) directly.<br><br><b>Firm has been requested to confirm the status of their application with MoEF(HSMD) vide DL dated 23.09.2021.</b> |
| 212. | Innovae3d Private<br>Limited,<br>Maharashtra<br>01/53/8/53972/AM<br>21/I-15/IC                  | 17.08.20 | 500 Kgs.<br>Titanium Powder<br>(Metal Powder EOS<br>Titanium Ti64) | 810820<br>00 | 199.1       | The firm has been requested vide email dated 22.09.2020 to apply online to MOEF&CC (HSMD). Link has also been provided to firm.<br><br><b>Firm has been requested to confirm the status of their application with MoEF(HSMD) vide DL dated 23.09.2021.</b>                                                           |
|      | [312100850278AM<br>21]                                                                          |          |                                                                    |              |             |                                                                                                                                                                                                                                                                                                                      |
| 213. | Sahil Gupta,<br>Haryana<br>01/53/8/54278/AM<br>21/S-112/IC<br><br>[052100850470AM<br>21]        | 07.10.20 | 26631 Kgs<br>Zinc Ash                                              | 262019<br>00 | 13441<br>83 | Comments sought from MoEF (HSMD) on 09.06.2021 as per M/o Mines OM No. 6/16/2020-M.V.<br><br>Reminders sent to MoEF (HSMD) vide emails dated 09.09.2021 and 23.09.2021.<br><br>MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. <b>DL issued to the applicant on 24.09.2021.</b>   |
| 214. | Metallurgical<br>products India Pvt                                                             | 23.10.19 | 5000 Kgs<br>Niobium Scrap                                          | 811292<br>00 | 72.1        | Comments sought from DAE on 13.12.2019 followed with reminder dated 17.09.2020.DAE vide letter dated 28.09.2020 informed that                                                                                                                                                                                        |

|      |                                                                                                   |          |                                                        |                |                |                                                                                                                                                                                                                                                                                                                                  |
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|      | Ltd., Raigad<br>01/53/8/E/<br>AM20/M-48/IC<br><br>[032100850410AM<br>20]                          |          |                                                        |                |                | license from DAE is not required.<br><br>Comments sought from MoEF&CC (HSMD) on 03.11.2020. Reminders sent to MoEF&CC (HSMD) vide emails dated 30.12.2020, 09.09.2021 and 23.09.2021.<br><br>MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. <b>DL issued to the applicant on 24.09.2021.</b> |
| 215. | Paninian India Pvt<br>Ltd., Hyderabad<br>01/53/8/E/<br>AM20/P-56/IC<br><br>[092100850087AM<br>20] | 21.01.20 | 1.500 Kgs<br>Ti-64 Metal Powder                        | 810820<br>0030 | .02            | The firm has been advised on 06.11.2020 to apply online to MoEF&CC (HSMD) for their comments, as per suggestion of MoEF&CC (HSMD). <b>Reminder issued to the applicant vide DL dated 23.09.2021.</b>                                                                                                                             |
| 216. | OBJECTIFY<br>TECHNOLOGIES<br>PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00042331AM22               | 17.5.21  | 1000 Kgs<br><br>TITANIUM<br>POWDER<br>(TITANIUM Ti 64) | 810830<br>00   | 16745<br>000   | The firm has been informed to apply online directly to MoEF&CC (HSMD) vide email dated 24.06.2021. <b>DL issued to the applicant on 19.08.2021.</b>                                                                                                                                                                              |
| 217. | ALL INDIA<br>METAL<br>CORPORATION<br><br>HQRXIMLAPPLY<br>00024796AM22                             | 22.4.21  | 100 Kgs<br><br>TITANIUM<br>POWDER                      | 810830<br>00   | 10000<br>00    | The firm has been informed to apply online directly to MoEF&CC (HSMD) vide email dated 04.07.2021. DL issued to the firm on 19.08.2021. <b>Reminder sent to applicant on 18.09.2021.</b>                                                                                                                                         |
| 218. | TWINBIRD CO<br><br>HQRXIMLAPPLY                                                                   | 25.10.21 | 6 Kgs<br><br>TITANIUM                                  | 810820<br>00   | 1,04,4<br>66.0 | Comments sought from MoEF (HSMD) on 01.12.2021.<br><br>Comments received from MoEF&CC (HSMD) vide email dated                                                                                                                                                                                                                    |



|      |                                                                                          |               |                                                                                                                                |                            |               |                                                                                                                                                                                                                                                                                                                         |
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|      | 00207333AM22                                                                             |               | POWDER                                                                                                                         |                            |               | 29.12.2021. Clarification sought from the Indian Institute of Science vide email dated 12.01.2022.<br><br><b>Applicant vide DL dated 04.03.2022 has been requested to furnish some documents.</b>                                                                                                                       |
| 219. | BIO PETRO<br>CLEAN INDIA<br>PRIVATE<br>LIMITED<br><br>052100850861AM<br>21               | 18.3.21       | 500 Ltrs<br>Wastewater Sample<br>for Analysis (Non<br>Hazardous Process<br>Water Sample For Lab<br>Study)                      | 382549<br>00               | 18750         | Comments sought from MoEF (HSMD) on 01.07.2021.<br><br>MoEF (HSMD) vide email dated 13.07.2021 has sought some information from the firm.<br><br>MoEF (HSMD) vide email dated 21.09.2021 has informed that the firm needs to directly apply online for further action. <b>DL issued to the applicant on 21.09.2021.</b> |
| 220. | SHREEVARI<br>ENERGY<br>SYSTEMS<br>PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00045867AM22 | 19.5.21       | 19764 kgs.<br>U, I or H sections, not<br>further worked than<br>hot-rolled, hot-drawn<br>or extruded of a height<br>of 80 mm o | 740400<br>21               | 13739<br>44   | Comments sought from MoEF (HSMD) vide email dated 24.08.2021 as per M/o Mines OM dated 23.08.2021. Reminder sent to MoEF (HSMD) on 23.09.2021.<br><br>MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. <b>DL issued to the applicant on 24.09.2021.</b>                               |
| 221. | KBNM METALS<br>PRIVATE<br>LIMITED,<br>LUDHIANA<br><br>HQRXIMLAPPLY<br>00366361AM22       | 23.2.202<br>2 | 8625 kgs.<br><br>MERCURY                                                                                                       | 280540<br>00               | 40040<br>325  | PIC issued by MoEF&CC (HSMD) on 07.02.2022.<br><br><b>The Committee decided to Approve the case subject to conditions mentioned in the PIC issued by MoEF&amp;CC (HSMD) dated 07.02.2022.</b>                                                                                                                           |
| 222. | GANESHA<br>ECOSPHERE                                                                     | 8.2.2022      | 8000 MT<br>PET FLAKES                                                                                                          | <b>390761</b><br><b>10</b> | 39390<br>0000 | Comments received from MoEF&CC (HSMD) vide letter dated 28.01.2022.                                                                                                                                                                                                                                                     |

|                    | LIMITED,<br>KANPUR<br><br>HQRXIMLAPPLY<br>00346979AM22                   |                            |                        |                              |                        | Comments sought from DPIIT on 08.02.2022.<br><br>DPIIT vide OM dated 10.02.2022 informed that they are not concerned with the matter.<br><br><b>The Committee decided to refer the case to D/o C&amp;PC.</b>                                                                                                                                                                                                                                                 |
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| 223.               | BLS ECOTECH<br>LIMITED, NEW<br>DELHI<br><br>HQRXIMLAPPLY<br>00362044AM22 | 21.2.202<br>2              | 28240 MT<br>PET FLAKES | 390761<br>10                 | 12835<br>08000         | Comments received from MoEF&CC (HSMD) vide letter dated 07.02.2022.<br><br>Comments sought from DPIIT on 08.02.2022.<br>DPIIT vide OM dated 28.02.2022 informed that they are not concerned with the matter and D/o C&PC may be consulted.<br><br>Application referred to D/o C&PC on 28.02.2022. D/o C&PC referred the application to MoEF&CC (HSMD) on 03.03.2022 for comments.                                                                            |
| <b>Part<br/>26</b> | <b>MoEF&amp;CC (HSMD) &amp; DPIIT</b>                                    |                            |                        |                              |                        |                                                                                                                                                                                                                                                                                                                                                                                                                                                              |
| <b>Sl.<br/>No.</b> | <b>Name of the<br/>applicant (M/s.)<br/>&amp;HQ File No.</b>             | <b>Date of<br/>receipt</b> | <b>Item for import</b> | <b>ITC<br/>(HS<br/>Code)</b> | <b>CIF<br/>value</b>   | <b>Status</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                |
| 224.               | N.B.RUBBER<br>PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00104186AM22     | 01.06.21                   | 2000 MT<br>USED TYRES  | 400400<br>00                 | 2,00,0<br>0,000.<br>00 | Comments sought from MoEF HSMD) on 17.06.2021.<br><br>Comments sought from DPIIT on 17.06.2021.<br><br>DPIIT vide OM dated 05.07.2021 has sought some information / documents from the firm. Reminder sent to firm vide email dated 02.08.2021.<br><br>Reply from firm referred to DPIIT vide email dated 03.08.2021.<br><br>DPIIT vide OM dated 10.08.2021 has sought some information / documents from the firm. Reminder issued to the firm vide DL dated |

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|      |                                                                            |           |                                                           |              |              | 23.09.2021.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |
|      |                                                                            |           |                                                           |              |              | <b>The Committee decided to Close the case due to no reply from the applicant.</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |
| 225. | U V RUBBER INDUSTRIES<br><br>HQRXIMLAPPLY<br>00124154AM22                  | 22.6.21   | 20000 MT<br><br>USED RUBBER<br>TRYE SCRAP/<br>TUBES SCRAP | 400400<br>00 | 45000<br>000 | Comments sought from MoEF (HSMD) on 30.06.2021.<br><br>Comments sought from DPIIT on 30.06.2021.<br><br>DPIIT vide OM dated 16.07.2021 has sought some information / documents from the firm. Reply from firm referred to DPIIT vide email dated 02.08.2021.<br><br>DPIIT vide OM dated 05.08.2021 has sought some documents from the firm. Reply from firm referred to DPIIT vide OM dated 05.08.2021.<br><br>DPIIT vide OM dated 16.08.2021 has requested the firm to furnish copy of NOC from MoEF&CC for import of Tyres Scrap/Tubes Scrap. Reminders issued to the firm vide DL dated 23.09.2021 and 23.10.2021. |
|      |                                                                            |           |                                                           |              |              | <b>The Committee decided to Close the case due to no reply from the applicant.</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |
| 226. | SWAMI SAMARTH ENTERPRISES, MAHARASHTRA<br><br>HQRXIMLAPPLY<br>00197995AM22 | 17.9.2021 | 1000 MT<br><br>Auto Dry Scrap<br>Battery                  | 854810<br>20 | 18850<br>000 | Comments sought from DPIIT on 01.10.2021. Reminder sent to DPIIT on 15.12.2021.<br><br>DPIIT vide email dated 30.12.2021 has sought some information/documents from the firm. <b>Reminder sent to the firm on 14.01.2022 and 29.01.2022.</b><br><br><b>The Committee decided to send a reminder to the firm.</b><br><br>Comments sought from MoEF&CC (HSMD) on 01.10.2021. <b>Reminder sent to MoEF (HSMD) on 15.12.2021.</b>                                                                                                                                                                                         |

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| 227. | DEEDS OIL<br>PRIVATE<br>LIMITED,<br>NASHIK,<br>MAHARASHTRA<br><br>HQRXIMLAPPLY<br>00227212AM22 | 27.10.21       | 2000 MT<br><br>SCRAP TYRE &<br>INNER TUBE                                                                 | 400400<br>00 | 83270<br>00           | <p>Comments sought from MoEF(HSMD) on 27.10.2021</p> <p>MoEF&amp;CC (HSMD) vide letter dated 02.11.2021 has sought some information/ documents from the firm. Reminders sent to the firm on 15.12.2021 and 07.02.2022.</p> <p>Comments sought from DPIIT on 27.10.2021</p> <p>DPIIT vide OM dated 01.11.2021 has requested the firm to submit NOC from MoEF&amp;CC. Reminders sent to the firm on 01.12.2021 and 07.02.2022.</p> <p><b>The Committee decided to Close the case due to no reply from the applicant.</b></p> |
| 228. | KRISHNA<br>EXPORTS<br><br>HQRXIMLAPPLY<br>00249273AM22                                         | 09.11.21       | 2920.0 MT<br>OLD AND USED<br>TYRES<br>SCRAP IN PRESSED<br>BALED/<br>ONE CUT/<br>MULTICUT/SHRED<br>DEDFORM | 400400<br>00 | 2,21,0<br>4,400.<br>0 | <p>Recommended by MoEF&amp;CC (HSMD) vide letter dated 07.10.2021.</p> <p>Comments sought from DPIIT on 12.11.2021</p> <p>DPIIT vide OM dated 22.11.2021 has sought some information/documents from the firm. The firm replied vide email dated 29.11.2021.</p> <p>DPIIT vide OM dated 06.12.2021 has requested the firm to submit valid CTO from SPCB. <b>Reminders sent to the firm on 28.12.2021 and 12.01.2022.</b></p> <p><b>The Committee decided to send a reminder to the firm.</b></p>                            |
| 229. | RAKSHA<br>RECLAMATIONS                                                                         | 21.12.20<br>21 | 1500 MT<br><br>USED RUBBER                                                                                | 400400<br>0  | 18000<br>000          | <p>Comments sought from MoEF(HSMD) on 23.12.2021</p>                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |



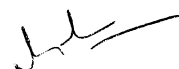
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|      | , LUDHIANA<br>HQRXIMLAPPLY<br>00293260AM22                                    |                | TYRE SCRAP /<br>TUBE SCRAP<br><br>(Multiple-cuts/<br>Shredded/press baled)                                 |              |                       | Comments sought from DPIIT on 23.12.2021.<br><br>DPIIT vide OM dated 27.12.2021 has sought some information/documents from the firm. <b>Reminders sent to the firm on 14.01.2022 and 29.01.2022.</b><br><br><b>The Committee decided to send a Final Reminder to the firm.</b>                                                                                                                                                                                                                                                                              |
| 230. | RUBIX<br>INTERNATIONAL PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00305760AM22 | 30.12.21       | 2200 MT<br><br>Used Rubber Tyres<br>Scrap / Tubes Scrap<br>(Multiple – Cuts/<br>Press Baled<br>/Shredded)  | 400400<br>00 | 26400<br>000          | Recommended by MoEF&CC (HSMD) vide letter dated 17.12.2021.<br><br>Recommended by DPIIT vide OM dated 15.03.2022 for import of 2100 MT of “Used Rubber Tyres Scrap/ Tubes Scrap (Multi-cut/Press baled/ Shredded).<br><br><b>The Committee decided to Approve the case for import of 2100 MT of “Used Rubber Tyres Scrap/ Tubes Scrap (Multi-cut/Press baled/ Shredded) subject to conditions mentioned in the MoEF&amp;CC (HSMD) letter dated 17.12.2021 and DPIIT OM dated 15.03.2022</b>                                                                 |
| 231. | R.G.<br>INDUSTRIAL<br>CORPORATION<br><br>332100850003AM<br>20                 | 25.04.20<br>19 | 9000 MT<br><br>USED TYRE SCRAP<br>AND RUBBER<br>TUBE SCRAP<br><br>(Multiple-cuts/<br>Shredded/press baled) | 400400<br>00 | 4,21,2<br>0,000.<br>0 | Recommended by MoEF&CC (HSMD) vide letter dated 13.12.2021.<br><br>Recommended by DPIIT vide OM dated 24.02.2022 for import of 2000 MT of Used Rubber Tyres/Tubes Scrap (Multiple-cuts/Shredded/ Pressed Baled).<br><br><b>The Committee decided to Approve the case for import of 2000 MT of Used Rubber Tyres/Tubes Scrap (Multiple-cuts/Shredded/ Pressed Baled) subject to conditions mentioned in the MoEF&amp;CC (HSMD) letter dated 31.12.2021 and DPIIT OM dated 24.02.2022 and subject to physical verification of the factory premises by the</b> |

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|      |                                                                                        |          |                                                                                          |              |                         | concerned RA.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |
| 232. | JAYACHANDRA<br>N ALLOYS<br>PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00316894AM22      | 11.01.22 | 10000 MT<br><br>Lead Scrap as per<br>ISRI Rains                                          | 854810<br>20 | 93,31,<br>98,68<br>5.00 | Recommended by MoEF&CC (HSMD) vide letter dated 15.06.2021<br><br>Comments sought from DPIIT on 14.01.2022. Reminder sent to DPIIT on 16.02.2022 and 09.03.2022.<br><br><b>DPIIT informed the Committee that the case is under examination with them.</b>                                                                                                                                                                                                                                                                                   |
| 233. | SHABBIR AND<br>SONS ECO EXIM<br>PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00328000AM22 | 22.01.22 | 1500 MT<br><br>USED RUBBER<br>TYRE SCRAP<br><br>(Multiple-cuts/<br>Shredded/press baled) | 400400<br>00 | 18000<br>000            | Recommended by MoEF&CC (HSMD) vide letter dated 18.01.2022.<br><br>Recommended by DPIIT vide OM dated 22.02.2022 for import of 1500 MT of Used Rubber Tyres (Multiple-cuts/shredded/press baled).<br><br><b>The Committee decided to Approve the case for import of 1500 MT of Used Rubber Tyres (Multiple-cuts/shredded/press baled) subject to conditions mentioned in the MoEF&amp;CC (HSMD) letter dated 18.01.2022 and DPIIT OM dated 22.02.2022 and subject to physical verification of the factory premises by the concerned RA.</b> |
| 234. | SHIVALIK<br>RECLAMATION<br>PVT LTD<br><br>HQRXIMLAPPLY                                 | 24.01.22 | 4915 MT<br><br>USED AND OLD<br>TYRES SCRAP/<br>TUBES SCRAP (with                         | 400400<br>00 | 3,70,5<br>9,100.<br>00  | Recommended by MoEF&CC (HSMD) vide letter dated 09.02.2022<br><br>Recommended by DPIIT vide OM dated 18.02.2022 for import of 4915 MT of Used Rubber Tyres Scrap (with multiple cuts or single or shredded).                                                                                                                                                                                                                                                                                                                                |



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|      | 00329454AM22                                         |          | multiple cuts or single or shredded)                                                          |              |                 | <b>The Committee decided to Approve the case for import of 4915 MT of Used Rubber Tyres Scrap (with multiple cuts or single or shredded) subject to conditions mentioned in the MoEF&amp;CC (HSMD) letter dated 09.02.2022 and DPIIT OM dated 18.02.2022.</b>                                                                                                                                                                                                                                                           |
| 235. | SMP RUBBER MILL<br><br>HQRXIMLAPPLY<br>00306793AM22  | 04.01.22 | 100 MT<br><br>Cut tyre/tube in to three pieces, strip, blocks                                 | 400400<br>00 | 6,94,3<br>50.00 | Recommended by MoEF&CC (HSMD) vide letter dated 17.12.2021.<br><br>Comments sought from DPIIT on 24.01.2022.<br><br>DPIIT vide OM dated 31.01.2022 had sought some information / documents from the firm. The reply from firm referred to DPIIT vide email dated 03.02.2022.<br><br>DPIIT vide OM dated 02.03.2022 has sought some information / documents from the firm. Reply from the firm referred to DPIIT on 07.03.2022.<br><br><b>DPIIT informed the Committee that the case is under examination with them.</b> |
| 236. | ASHWA INDUSTRIES<br><br>HQRXIMLAPPLY<br>00325559AM22 | 20.01.22 | 3580 MT<br><br>USED TYRE SCRAP<br>PRESS BALED<br><br>(Multiple-cuts/<br>Shredded/press baled) | 400400<br>00 | 26993<br>200    | Recommended by MoEF&CC (HSMD) vide letter dated 07.01.2022.<br><br>Recommended by DPIIT vide OM dated 18.02.2022 for import of 3580 MT of Used Rubber Tyres Scrap (Multiple cuts/shredded/press baled).<br><br><b>The Committee decided to Approve the case for import of 3580 MT of Used Rubber Tyres Scrap (Multiple cuts/shredded/press baled) subject to conditions mentioned in the MoEF&amp;CC (HSMD) letter dated 07.01.2022 and DPIIT OM dated 18.02.2022.</b>                                                  |

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| 237. | R S RUBBER SOLUTIONS<br>HQRXIMLAPPLY<br>00330801AM22             | 24.01.22 | 12200 MT<br><br>USED RUBBER TYRES SCRAP / TUBES SCRAP (Multiple-cuts/ Shredded/press baled) | 400400<br>00 | 14640<br>0000           | Recommended by MoEF&CC (HSMD) vide letter dated 27.01.2022.<br><br>Recommended by DPIIT vide OM dated 08.03.2022 for import of 10611 MT of Used Rubber Tyres / Tubes Scrap (Multiple-cuts/Press baled/ Shredded).<br><br><b>The Committee decided to Approve the case for import of 10611 MT of Used Rubber Tyres / Tubes Scrap (Multiple-cuts/Press baled/ Shredded) subject to conditions mentioned in the MoEF&amp;CC (HSMD) letter dated 27.01.2022 and DPIIT OM dated 08.03.2022.</b>                                                                   |
| 238. | ARDEE INDUSTRIES PRIVATE LIMITED<br>HQRXIMLAPPLY<br>00333236AM22 | 27.01.22 | 1910 MT<br><br>Lead Scrap Drained Batteries ( ISRI Code : RAINS)                            | 854810<br>20 | 16,99,<br>36,52<br>0.00 | <b>Recommended by MoEF&amp;CC (HSMD) vide letter dated 13.01.2022.</b><br><br>Comments sought from DPIIT on 31.01.2022. Reminder sent to DPIIT on 10.03.2022.<br><br><b>DPIIT informed the Committee that the case is under examination with them.</b>                                                                                                                                                                                                                                                                                                       |
| 239. | OCEAN RUBBER INDUSTRIES<br>HQRXIMLAPPLY<br>00333175AM22          | 27.01.22 | 5190 MT<br><br>OLD & USED RUBBER TYRE SCRAP<br><br>(Multiple-cuts/ Shredded/press baled)    | 400400<br>00 | 4,99,5<br>0,000.<br>00  | Recommended by MoEF&CC (HSMD) vide letter dated 24.01.2022.<br><br>Recommended by DPIIT vide OM dated 07.03.2022 for import of 2595 MT of Old and Used Rubber Tyres Scrap (Multiple-cuts/ Shredded/ Press Baled)<br><br><b>The Committee decided to Approve the case for import of 2595 MT of Old and Used Rubber Tyres Scrap (Multiple-cuts/ Shredded/ Press Baled) subject to conditions mentioned in the MoEF&amp;CC (HSMD) letter dated 24.01.2022 and DPIIT OM dated 07.03.2022 and subject to physical verification of the factory premises by the</b> |



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| 240. | JAI AMBE<br>RUBBER<br>PRODUCTS<br>PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00334464AM22 | 28.01.22 | 1520 MT<br><br>USED RUBBER<br>TYRES SCRAP /<br>TUBES SCRAP<br>(MULTIPLE CUTS /<br>PRESS BALED /<br>SHREDDED)                          | 40040<br>000 | 18240<br>000         | Recommended by MoEF&CC (HSMD) vide letter dated 19.01.2022.<br><br>Recommended by DPIIT vide OM dated 18.02.2022 for import of 1520 MT of Used Rubber Tyres/Tubes Scrap (multiple cuts/ Shredded/ Press Baled).<br><br><b>The Committee decided to Approve the case for import of 1520 MT of Used Rubber Tyres/Tubes Scrap (multiple cuts/ Shredded/ Press Baled) subject to conditions mentioned in the MoEF&amp;CC (HSMD) letter dated 19.01.2022 and DPIIT OM dated 18.02.2022.</b> |
| 241. | PHENIX<br>ENTERPRISE<br><br>HQRXIMLAPPLY<br>00338385AM22                                 | 01.02.22 | 1500 MT<br><br><del>Used rubber tyre with</del><br>one cut with wire and<br>used rubber and tube<br>tyre scrap (pressed<br>and baled) | 400400<br>00 | 45,18,<br>000.0<br>0 | Recommended by MoEF&CC (HSMD) vide letter dated 16.02.2022.<br><br><del>Comments sought from DPIIT on 01.02.2022.</del><br><br>DPIIT vide OM dated 07.02.2022 has sought some information / documents from the firm. Reply from the firm referred to DPIIT vide email dated 02.03.2022.<br><br>DPIIT vide OM dated 07.03.2022 has sought some information / documents from the firm. <b>Reply from the firm referred to DPIIT on 16.03.2022.</b>                                       |
| 242. | ERIC RUBBER                                                                              | 06.08.20 | 10000 MT                                                                                                                              | 400400       | 45600                | Recommended by MoEF&CC (HSMD) vide letter dated 12.01.2022.                                                                                                                                                                                                                                                                                                                                                                                                                            |



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|      | 082100850123AM<br>21                                                                                  |           | OLD RUBBER SCRAP & USED TYRE & OLD TUBE SCRAP<br><br>(WITH MULTIPLE CUTS/SHREDS/PRESS BALED) | 00           | 000           | Recommended by DPIIT vide OM dated 22.02.2022 for import of 10000 MT of Old and Used Rubber Tyres/ Tubes Scrap (Multiple-cuts/Shredded/Pressed Baled)<br><br><b>The Committee decided to Approve the case for import of 10000 MT of Old and Used Rubber Tyres/ Tubes Scrap (Multiple-cuts/Shredded/Pressed Baled) subject to conditions mentioned in the MoEF&amp;CC (HSMD) letter dated 12.01.2022 and DPIIT OM dated 22.02.2022 and subject to physical verification of the factory premises by the concerned RA.</b> |
| 243. | DIACH<br>CHEMICALS &<br>PIGMENTS<br>PRIVATE<br>LIMITED,<br>HOWRAH<br><br>HQRXIMLAPPLY<br>00345982AM22 | 7.2.2022  | 5000 MT<br>LEAD SCRAP<br>DRAINED<br>BATTERY ISRI<br>CODE RAINS                               | 854810<br>20 | 48945<br>0000 | Recommended by MoEF&CC (HSMD) vide letters dated 14.06.2021 and 13.01.2022.<br><br>Recommended by DPIIT vide OM dated 15.03.2022 for import of 975 MT of Lead Scrap Drained Battery as per ISRI "Rains".<br><br><b>The Committee decided to Approve the case for import of 975 MT of Lead Scrap Drained Battery as per ISRI "Rains" subject to conditions mentioned in the MoEF&amp;CC (HSMD) letter dated 14.06.2022 and DPIIT OM dated 15.03.2022.</b>                                                                |
| 244. | DIACH<br>CHEMICALS &<br>PIGMENTS<br>PRIVATE<br>LIMITED,<br>HOWRAH                                     | 22.2.2022 | 2000 MT<br>Lead Scrap ISRI Code<br>RAILS                                                     | 854911<br>00 | 20685<br>6000 | Recommended by MoEF&CC (HSMD) vide letter dated 14.06.2021.<br><br>Recommended by DPIIT vide OM dated 02.03.2022 for import of 2000 MT of Lead Scrap as per ISRI "Rails".                                                                                                                                                                                                                                                                                                                                               |



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|      | HQRXIMLAPPLY<br>00363552AM22                                                   |          |                                                                                                     |              |               | <b>The Committee decided to Approve the case for import of 2000 MT of Lead Scrap as per ISRI “Rails” subject to conditions mentioned in the MoEF&amp;CC (HSMD) letter dated 14.06.2022 and DPIIT OM dated 02.03.2022.</b>                                                                                                                                                                                                                                                                                                                                                                                                          |
| 245. | PRAGATI<br>RUBBER,<br>JUNAGADH,<br>GUJARAT<br><br>HQRXIMLAPPLY<br>00345966AM22 | 7.2.2022 | 10500 MT<br><br>Old & Used Rubber<br>Tyres/tubes scrap<br>(Multi-cut/ Shredded/<br>pressed baled)   | 400400<br>00 | 11970<br>0000 | Recommended by MoEF&CC (HSMD) vide letter dated 24.01.2022.<br><br>Recommended by DPIIT vide OM dated 16.03.2022 for import of 10500 MT of Old & Used Rubber Tyres/tubes scrap (Multi-cut/ Shredded/ pressed baled).<br><br><b>The Committee decided to Approve the case for import of 10500 MT of Old &amp; Used Rubber Tyres/tubes scrap (Multi-cut/ Shredded/ pressed baled) subject to conditions mentioned in the MoEF&amp;CC (HSMD) letter dated 24.01.2022 and DPIIT OM dated 16.03.2022.</b>                                                                                                                               |
| 246. | PYRO RECLAIM<br><br>CHANNEL,<br>GUJARAT<br><br>HQRXIMLAPPLY<br>00349097AM22    | 9.2.2022 | 22200 MT<br><br>Old and Used Rubber<br>Tyres/tubes scrap<br>(Multi-cut/ Shredded/<br>Pressed baled) | 400400<br>00 | 25308<br>0000 | <del>Recommended by MoEF&amp;CC (HSMD) vide letter dated 02.02.2022.</del><br>Recommended by DPIIT OM dated 15.03.2022 for import 22200 MT of Old and Used Rubber Tyres/tubes scrap (Multi-cut/ Shredded/ Pressed baled)<br><br><b>The Committee decided to Approve the case for import of 22200 MT of Old and Used Rubber Tyres/tubes scrap (Multi-cut/ Shredded/ Pressed baled) subject to conditions mentioned in the MoEF&amp;CC (HSMD) letter dated 02.02.2022 and DPIIT OM dated 15.03.2022 and subject to physical verification of the factory premises by the concerned RA and submission of valid Consent to Operate.</b> |
| 247. | NIPAN METAL                                                                    | 9.2.2022 | 45 MT                                                                                               | 854810       | 51945         | <b>Recommended by MoEF&amp;CC (HSMD) vide letter dated 24.01.2022.</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |

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|      | INDUSTRIES,<br>SANGRUR,<br>PUNJAB<br><br>HQRXIMLAPPLY<br>00349057AM22                                        |               | LEAD BATTERY<br>SCRAP ISRI CODE<br>RAILS                           | 10           | 70.5          | Comments sought from DPIIT on 10.02.2022.<br><br><b>The Committee decided to send a reminder to DPIIT.</b>                                                                                                                                                                                                                                                                                                                                |
| 248. | PRASANNA<br>RUBBER INDIA,<br>HYDERABAD<br><br>HQRXIMLAPPLY<br>00353194AM22                                   | 12.2.202<br>2 | 2210 MT<br>Used Rubber Tyres<br>Scrap (Multiple-<br>cuts/Shredded) | 400400<br>00 | 20088<br>900  | Recommended by MoEF&CC (HSMD) vide letter dated 18.01.2022.<br>Recommended by DPIIT vide OM dated 24.02.2022 for import of 2210 MT of Used Rubber Tyres Scrap (Multiple-cuts/Shredded)<br><br><b>The Committee decided to Approve the case for import of 2210 MT of Used Rubber Tyres Scrap (Multiple-cuts/Shredded) subject to conditions mentioned in the MoEF&amp;CC (HSMD) letter dated 18.01.2022 and DPIIT OM dated 24.02.2022.</b> |
| 249. | ESWARI<br>GLOBAL METAL<br>INDUSTRIES<br>PRIVATE<br>LIMITED,<br>MANGALORE<br><br>HQRXIMLAPPLY<br>00356923AM22 | 15.2.202<br>2 | 10000 MT<br>Lead Scrap as per<br>ISRI Rains                        | 854991<br>00 | 94687<br>5000 | <b>Recommended by MoEF&amp;CC (HSMD) vide letter dated 29.07.2021.</b><br>Comments sought from DPIIT on 17.02.2022.<br><br>DPIIT vide email dated 02.03.2022 has sought some documents from the firm. The firm replied directly to DPIIT on 12.03.2022.<br><br><b>DPIIT informed the Committee that the case is under examination with them.</b>                                                                                          |
| 250. | ESWARI<br>GLOBAL METAL                                                                                       | 16.2.202<br>2 | 1000 MT<br>Lead Scrap in Crushed                                   | 780200<br>90 | 13635<br>0000 | <b>Recommended by MoEF&amp;CC (HSMD) vide letter dated 29.07.2021.</b>                                                                                                                                                                                                                                                                                                                                                                    |

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|      | INDUSTRIES<br>PRIVATE<br>LIMITED,<br>MANGALORE<br><br>HQRXIMLAPPLY<br>00357281AM22 |            | (Powder )Form                                                                                      |              |               | Comments sought from DPIIT on 17.02.2022.<br><br><b>The Committee decided to send a reminder to DPIIT.</b>                                                                                                                                                                                                                                                                                                                                                                                                           |
| 251. | PSR METALS<br>PRIVATE<br>LIMITED, NOIDA<br><br>HQRXIMLAPPLY<br>00357708AM22        | 16.2.2022  | 510 MT<br>LEAD SCRAP (ISRI<br>CODE:RADIO,<br>RACKS, RAILS,<br>RELAY, ROPES,<br>RENTS AND<br>RAKES) | 854810<br>10 | 66300<br>000  | Recommended by MoEF&CC (HSMD) vide letter dated 09.09.2021.<br><br>Recommended by DPIIT vide OM's dated 22.02.2022 and 14.03.2022 for import of 510 MT of Lead Scrap as per ISRI "Radio, Rakes, Rails, Ropes, Rents, Racks and Relays".<br><br><b>The Committee decided to Approve the case for import of 510 MT of Lead Scrap as per ISRI "Radio, Rakes, Rails, Ropes, Rents, Racks and Relays subject to conditions mentioned in the MoEF&amp;CC (HSMD) letter dated 09.09.2021 and DPIIT OM dated 22.02.2022.</b> |
| 252. | SHITAL<br>RUBBER,<br>AHMEDABAD<br><br>HQRXIMLAPPLY<br>00357572AM22                 | 16.20.2022 | 10000 MT<br>Used Rubber Tyres<br>Scrap/ tubes Scrap<br>(Multi-cut/ Press<br>baled/Shredded)        | 400400<br>00 | 12000<br>0000 | Recommended by MoEF&CC (HSMD) vide letter dated 07.01.2022.<br><br>Recommended by DPIIT vide OM dated 10.03.2022 for import of 10000 MT of Used Rubber Tyres Scrap/ tubes Scrap (Multi-cut/ Press baled/Shredded)<br><br><b>The Committee decided to Approve the case for import of 10000 MT of Used Rubber Tyres Scrap/ tubes Scrap (Multi-cut/ Press baled/Shredded) subject to conditions mentioned in the MoEF&amp;CC (HSMD) letter dated 07.01.2022 and DPIIT OM dated 10.03.2022.</b>                          |

|      |                                                                                          |           |                                                                                                                       |              |                        |                                                                                                                                                                                                                                                                                                                                                                    |
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| 253. | SATSU<br>SILICONES<br>PRIVATE<br>LIMITED,<br>HARYANA<br><br>HQRXIMLAPPLY<br>00368742AM22 | 24.2.2022 | 1000000 kgs.<br>Rejected & Excess<br>Silicone Rubber,<br>Rubber Keypads,<br>Other Silicone Rubber<br>Products Scraps. | 400400<br>00 | 20000<br>000           | <b>DPIIT vide OM dated 15.03.2022 informed that the import of rejected and excess silicone rubber, rubber keypads, other silicone rubber product scraps for production/ recovery of oil is not a desirable activity. DPIIT does not support the proposal.</b><br><br><b>The Committee decided to Reject the case on the basis of comments received from DPIIT.</b> |
| 254. | PIPANIA SAG<br>INDUSTRIES,<br>UTTARAKHAND<br><br>HQRXIMLAPPLY<br>00372496AM22            | 2.3.2022  | 1200 MT<br>Old/ Used rubber<br>Tyres scrap                                                                            | 400400<br>00 | 14592<br>000           | <b>Recommended by MoEF&amp;CC (HSMD) vide letter dated 15.03.2022.</b><br><br>Comments sought from DPIIT on 02.03.2022.<br><br>DPIIT vide OM dated 07.03.2022 has sought NOC issued by MoEF&CC from the firm. <b>Reply from the firm referred to DPIIT on 17.03.2022.</b>                                                                                          |
| 255. | A.P. RUBBER<br>INDUSTRIES,<br>UTTARAKHAND<br><br>HQRXIMLAPPLY<br>00372661AM22            | 2.3.2022  | 1256 MT<br>Used rubber Tyres<br>scrap                                                                                 | 400400<br>00 | 15383<br>400           | <b>Recommended by MoEF&amp;CC (HSMD) vide letter dated 15.03.2022.</b><br><br>Comments sought from DPIIT on 03.03.2022.<br><br>DPIIT vide OM dated 07.03.2022 has sought NOC issued by MoEF&CC from the firm. <b>Reply from the firm referred to DPIIT on 17.03.2022.</b>                                                                                          |
| 256. | TALAMPALLY<br>RUBBERS PVT<br>LTD.,                                                       | 03.03.22  | 1350 MT<br>Used rubber Tyres<br>scrap shredded<br>multiple cut ( 3 or<br>more cut ) pressed                           | 400400<br>00 | 1,54,0<br>0,125.<br>00 | <b>Recommended by MoEF&amp;CC (HSMD) vide letter dated 15.03.2022.</b><br><br>Comments sought from DPIIT on 04.03.2022.<br><br>DPIIT vide OM dated 16.03.2022 has sought some information /                                                                                                                                                                        |



|             |                                                                                |          |                                                                                                      |              |                        |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |
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|             | HQRXIMLAPPLY<br>00374564AM22                                                   |          | bale                                                                                                 |              |                        | documents from the firm. <b>Reply from the firm referred to DPIIT on 17.03.2022.</b>                                                                                                                                                                                                                                                                                                                                                                                                  |
| 257.        | OYSTER<br>INDUSTRIES<br>PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00374649AM22 | 03.03.22 | 7330 MT<br>Used rubber Tyres<br>scrap                                                                | 400400<br>00 | 8,36,1<br>6,975.<br>00 | <b>Recommended by MoEF&amp;CC (HSMD) vide letter dated 15.03.2022.</b><br><br>Comments sought from DPIIT on 04.03.2022.<br><br>DPIIT vide OM dated 10.03.2022 has requested the firm to furnish NOC from MoEF&CC. <b>Reply from the firm referred to DPIIT on 17.03.2022.</b>                                                                                                                                                                                                         |
| 258.        | CONTINENTAL<br>HOTELS &<br>RESORTS<br><br>HQRXIMLAPPLY<br>00374694AM22         | 03.03.22 | 1710 MT<br>Used rubber Tyres<br>scrap shredded,<br>multiple cut ( 3 or<br>more cut) pressed<br>baled | 400400<br>00 | 1,95,0<br>6,825.<br>00 | Comments sought from MoEF&CC (HSMD) on 04.03.2022.<br><br>Comments sought from DPIIT on 04.03.2022.<br><br><b>DPIIT vide OM dated 10.03.2022 has sought some information / documents from the firm. Reply from the firm referred to DPIIT on 17.03.2022.</b>                                                                                                                                                                                                                          |
| 259.        | VALENCIA<br>RUBBER TECH<br>LLP<br><br>HQRXIMLAPPLY<br>00378304AM22             | 28.02.22 | 18580 MT<br><br>Old/Used Rubber<br>Tyres/ Tubes Scrap<br>(Multi-cut/ Press<br>baled/Shredded).       | 400400<br>00 | 22296<br>0000          | Recommended by MoEF&CC (HSMD) vide letter dated 02.02.2022.<br><br>Recommended by DPIIT vide OM dated 16.03.2022 for import of 18580 MT of Old/Used Rubber Tyres/ Tubes Scrap (Multi-cut/ Press baled/Shredded).<br><br><b>The Committee decided to Approve the case for import of 18580 MT of Old/Used Rubber Tyres/Tubes Scrap (Multi-cut/Press baled/Shredded) subject to conditions mentioned in the MoEF&amp;CC (HSMD) letter dated 02.02.2022 and DPIIT OM dated 16.03.2022</b> |
| <b>Part</b> | <b>DPIIT</b>                                                                   |          |                                                                                                      |              |                        |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |

| 27      |                                                                                     |                 |                                                                                                                                                                                                                             |               |                  |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |
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| Sl. No. | Name of the applicant (M/s.) & HQ File No.                                          | Date of receipt | Item for import                                                                                                                                                                                                             | ITC (HS Code) | CIF value (lakh) | Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |
| 260.    | KOLEY ENTERPRISES PRIVATE LIMITED, NAVI MUMBAI<br><br>HQRXIMLAPPLY 00266263AM22     | 8.11.2021       | 5000 MT<br><br>Crumb Rubber of mesh size finer than 10 mesh to 30 mesh and devoid of iron / steel & most of the fibres                                                                                                      | 40040000      | 60440000         | Recommended by DPIIT vide OM dated 22.01.2022 for import of 5000 MT of Crumb Rubber of mesh size finer than 10 mesh to 30 mesh and devoid of iron / steel & most of the fibres.<br><br><b>The Committee decided to Approve the case for import of 5000 MT of Crumb Rubber of mesh size finer than 10 mesh to 30 mesh and devoid of iron / steel &amp; most of the fibres subject to conditions mentioned in the DPIIT OM dated 22.02.2022 and subject to physical verification of the factory premises by the concerned RA.</b> |
| 261.    | PAMP PRECISION MANUFACTURING INDIA PRIVATE LIMITED<br><br>HQRXIMLAPPLY 00340774AM22 | 02.02.22        | 2000 KGA<br><br>Silver Alloy Wire (Silver from 65% to 95% and Nickel or Copper or Tin from 35% to 5%)<br><br>1000 KGA<br><br>Silver Alloy Strip (Silver 86% to 98% and Graphite or Tin Oxide or Nickel or Copper 14% to 2%) | 71069290      | 22,19,26,000.00  | Comments sought from DPIIT on 03.02.2022.<br><br>DPIIT vide email dated 09.03.2022 has sought some information / documents from the firm. The firm replied directly to DPIIT on 11.03.2022.<br><br><b>DPIIT informed the Committee that the case is under examination with them.</b>                                                                                                                                                                                                                                            |



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| 262. | LESCA<br>INTERNATIONAL, KHALAPUR<br><br>HQRXIMLAPPLY<br>00349524AM22            | 9.2.2022  | 12000 MT<br>Crumb Rubber<br>Granules having mesh<br>size finer than 10<br>mesh to 20 Mesh &<br>devoid of Iron/Steel<br>most fibre | 400400<br>00                           | 82080<br>000           | Recommended by DPIIT vide OM dated 18.02.2022 for import of 12000 MT of "Crumb Rubber/granules of mesh size finer than 10 mesh to 20 mesh and devoid of iron/steel & most of the fibres.<br><br><b>The Committee decided to Approve the case for import of 12000 MT of "Crumb Rubber/granules of mesh size finer than 10 mesh to 20 mesh and devoid of iron/steel &amp; most of the fibres subject to conditions mentioned in the DPIIT OM dated 18.02.2022.</b> |
| 263. | NAMASTE<br>HIMALAYA,<br>HIMACHAL<br>PRADESH<br><br>HQRXIMLAPPLY<br>00362438AM22 | 19.2.2022 | 70 kgs.<br>USED SKI AND<br>SKIING<br>EQUIPMENT                                                                                    | 950611<br>00                           | 42840<br>0             | Comments sought from DPIIT on 22.02.2022.<br><br><b>DPIIT informed the Committee that the case is under examination with them.</b>                                                                                                                                                                                                                                                                                                                               |
| 264. | WENDT INDIA<br>LIMITED,<br>BENGALURU<br><br>HQRXIMLAPPLY<br>00364506AM22        | 23.2.2022 | 90 kgs.<br>3017812 AG<br>POWDER AGP<br>C2250-6                                                                                    | 710610<br>00                           | 77104<br>20            | Comments sought from DPIIT on 23.02.2022.<br><br><b>DPIIT informed the Committee that the case is under examination with them.</b>                                                                                                                                                                                                                                                                                                                               |
| 265. | LARSEN AND<br>TOUBRO<br>LIMITED<br><br>HQRXIMLAPPLY                             | 02.02.22  | 1,25,322.64 Nos<br>Anchor Bolt, Collared<br>Washer Uls 10,<br>Elastic Pad Zwp,<br>Hexagon nuts etc.                               | 392690<br>99<br>730240<br>00<br>731811 | 3,31,9<br>4,733.<br>10 | Comments sought from DHI on 23.02.2022.<br><br><b>DHI vide email dated 03.03.2022 has informed that they are not concerned with this item and DPIIT may be consulted.</b>                                                                                                                                                                                                                                                                                        |

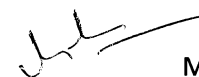


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|      | 00340782AM22                                                                     |           |                                                                                                       | 10<br>392190<br>99<br>400821<br>90<br>300510<br>90<br>730210<br>10<br>732690<br>99<br>731811<br>90<br>731822<br>00<br>732690<br>99 |                        | Comments sought from DPIIT on 23.02.2022. <b>Reminder sent to DPIIT on 16.03.2022.</b>                                             |
| 266. | JUPITER<br>INTERNATIONAL LIMITED,<br>KOLKATA<br><br>HQRXIMLAPPLY<br>00365989AM22 | 23.2.2022 | 6400 kgs.<br>Silver Conductor<br>Front Side metallic<br>Paste                                         | 710692<br>90                                                                                                                       | 40309<br>7853.<br>6    | Comments sought from DPIIT on 24.02.2022.<br><br><b>DPIIT informed the Committee that the case is under examination with them.</b> |
| 267. | BHARAT<br>ELECTRONICS<br>LIMITED<br><br>HQRXIMLAPPLY<br>00322757AM22             | 18.01.22  | 7.149 Kgs<br>BRAZING WIRE<br>VAC AU34%CU63%<br>0.7MM<br><br>16186.0 Grams<br>BRAZING ALLOY<br>NICUSIL | 710692<br>90                                                                                                                       | 2,98,4<br>5,068.<br>00 | Comments sought from DPIIT on 25.02.2022.<br><br><b>DPIIT informed the Committee that the case is under examination with them.</b> |



|      |                                                                                                                    |               |                                                                                                                                                               |              |                      |                                                                                                                                    |
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|      |                                                                                                                    |               | 0.5%28%71.5% 2MM<br><br>229489.0 Grams<br>CUSIL AG/CU-<br>72/28% VAC BRAZG<br>.05X120MM<br><br>9940.440 Grams<br>BRAZING WIRE<br>AG68/27 CU/ PD5<br>DIA 1.0MM |              |                      |                                                                                                                                    |
| 268. | CHECON<br>SHIVALIK<br>CONTACT<br>SOLUTIONS<br>PRIVATE<br>LIMITED, NEW<br>DELHI<br><br>HQRXIMLAPPLY<br>00366427AM22 | 24.2.202<br>2 | 3350 kgs.<br>2750 kgs. of SILVER<br>ALLOY WIRE and<br>600 kgs. of SILVER<br>STRIP                                                                             | 710692<br>90 | 20962<br>2554.<br>28 | Comments sought from DPIIT on 25.02.2022.<br><br><b>DPIIT informed the Committee that the case is under examination with them.</b> |
| 269. | CHECON<br>SHIVALIK<br>CONTACT<br>SOLUTIONS<br>PRIVATE<br>LIMITED, NEW<br>DELHI<br><br>HQRXIMLAPPLY                 | 23.2.202<br>2 | 725 kgs.<br>600 kgs. of Silver<br>Alloy Wire and 125<br>kgs. of Silver Alloy<br>Strip                                                                         | 710692<br>90 | 44959<br>604.2<br>6  | Comments sought from DPIIT on 25.02.2022.<br><br><b>DPIIT informed the Committee that the case is under examination with them.</b> |

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|      | 00366417AM22                                                                              |               |                                                                                               |              |                        |                                                                                                                                               |
| 270. | DANDY ROLLS<br>INDIA PRIVATE<br>LIMITED,<br>BANGALORE<br><br>HQRXIMLAPPLY<br>00367397AM22 | 25.2.202<br>2 | 100 gms.<br>PREMABRAZE 540<br>VTG WIRE .011 DIA<br>X SPOOL                                    | 710813<br>00 | 17346<br>3             | Comments sought from DPIIT on 25.02.2022.<br><br><b>DPIIT informed the Committee that the case is under examination with them.</b>            |
| 271. | RELIANCE<br>INDUSTRIES<br>LIMITED,<br>MUMBAI<br><br>HQRXIMLAPPLY<br>00368141AM22          | 25.2.202<br>2 | 1743.473 MT<br>Granulated Seed<br>Sludge                                                      | 382590<br>00 | 47600<br>213           | Comments sought from DPIIT on 03.03.2022.<br><br><b>DPIIT informed the Committee that the case is under examination with them.</b>            |
| 272. | RELIANCE<br>INDUSTRIES<br>LIMITED,<br>MUMBAI<br><br>HQRXIMLAPPLY<br>00367997AM22          | 25.2.202<br>2 | 1200 MT<br>Granulated Seed<br>Sludge                                                          | 382590<br>00 | 32762<br>340           | Comments sought from DPIIT on 03.03.2022.<br><br><b>DPIIT informed the Committee that the case is under examination with them.</b>            |
| 273. | A.P. RUBBER<br>INDUSTRIES<br><br>HQRXIMLAPPLY                                             | 04.03.22      | 2000 MTS<br>Rubber Crumb/<br>Granules having mesh<br>size finer than 10<br>Mesh and Devoid of | 400400<br>00 | 3,19,4<br>1,000.<br>00 | Comments sought from DPIIT on 07.03.2022.<br><br><b>DPIIT vide OM dated 16.03.2022 has sought some information / documents from the firm.</b> |



|                | 00375397AM22                                                                       |                 | Iron/ Steel                                                                             |                                                          |                                |                                                                                                                                                                                                                                                      |
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| <b>Part 28</b> | <b>Miscellaneous</b>                                                               |                 |                                                                                         |                                                          |                                |                                                                                                                                                                                                                                                      |
| Sl. No.        | Name of the applicant (M/s.) & HQ File No.                                         | Date of receipt | Item for import                                                                         | ITC (HS Code)                                            | CIF value                      | Status                                                                                                                                                                                                                                               |
| 274.           | WIPRO GE HEALTHCARE PRIVATE LIMITED, BANGALORE<br><br>HQRXIMLAPPLY<br>00359555AM22 | 17.02.22        | 168006 nos.<br>SECONDHAND<br>SPARE PARTS OF<br>MEDICAL<br>EQUIPMENTS                    | 853630<br>00/940<br>54090/<br>903289<br>10               | 15558<br>37845<br>.2           | <b>The Committee decided to examine the case on file.</b>                                                                                                                                                                                            |
| 275.           | CHENNAI METTEX LAB PRIVATE LIMITED<br><br>HQRXIMLAPPLY<br>00250959AM22             | 12.11.21        | 1 No<br>VITAMIN D3-D6<br><br>1 No<br>VITAMIN D2-D6                                      | 284390<br>90                                             | 1,74,1<br>17.00                | <del>Comments sought from D/o Pharmaceuticals on 25.02.2022.</del><br><br><b>D/o Pharma vide email dated 10.03.2022 has sought some clarification.</b>                                                                                               |
| 276.           | HARSHINI MAPLE LEAFS<br><br>HQRXIMLAPPLY<br>00331176AM22                           | 25.01.22        | 2000 Kgs<br>Gold Dust and Powder<br><br>2000 Kgs<br>Gold Scrap Grains,<br>Sheets, Pipes | 710811<br>00,<br>710812<br>00<br>710813<br>00,<br>710610 | 38,00,<br>00,00,<br>000.0<br>0 | Comments sought from DPIIT on 07.02.2022. DPIIT has informed that they are not concerned with the matter.<br><br><b>The Committee decided to seek clarification from the firm regarding purpose of import and the items intended to be imported.</b> |

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|      |                                                              |               | 2000 Kgs<br>Gold Scrap in Various<br>Forms                 | 00,<br>710691<br>10,<br>710692 |              |                                                                                                                     |
|      |                                                              |               | 20000 Kgs<br>Silver Dust Scrap                             | 10,<br>710691                  |              |                                                                                                                     |
|      |                                                              |               | 20000 Kgs<br>Silver Scrap Grains                           | 90,<br>710692                  |              |                                                                                                                     |
|      |                                                              |               | 20000 Kgs<br>Silver Scrap, Sheets,<br>Pipes, Tubes, Plates | 90,<br>711890<br>00            |              |                                                                                                                     |
|      |                                                              |               | 20000 Kgs<br>Any Other Silver<br>Scrap                     |                                |              |                                                                                                                     |
|      |                                                              |               | 20000 Kgs<br>Silver in semi<br>Manufactured forms          |                                |              |                                                                                                                     |
|      |                                                              |               | 2000 kgs<br>Other Forms of<br>Precious metal scrap         |                                |              |                                                                                                                     |
| 277. | JKDB INC, WEST<br>BENGAL<br><br>HQRXIMLAPPLY<br>00353572AM22 | 12.2.202<br>2 | 5 nos.<br>Medical grade<br>vapourizer                      | 901890<br>99                   | 10000<br>0   | <b>The Committee decided to Close the case and inform the applicant that import under ITC(HS) 90189099 is Free.</b> |
| 278. | EUROCOUSTIC<br>PRODUCTS                                      | 12.2.202<br>2 | 2400 MT<br>USED COOKING                                    | 151800<br>39                   | 90900<br>000 | <b>The Committee decided to Reject the case since import of used Cooking Oil is Prohibited.</b>                     |

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|      | LIMITED, DELHI<br><br>HQRXIMLAPPLY<br>00352989AM22                     |          | OIL (UCO) Non<br>Edible                                                                                                             |                        |                      |                                                                                                                                                |
| 279. | D V CHEMICALS<br><br>HQRXIMLAPPLY<br>00337378AM22                      |          | 20 MT<br>USED COOKING<br>OIL                                                                                                        | 151800<br>39           | 43107<br>3           | <b>The Committee decided to Reject the case since import of used Cooking Oil is Prohibited.</b>                                                |
| 280. | HITACHI<br>ENERGY INDIA<br>LIMITED<br><br>HQRXIMLAPPLY<br>00368519AM22 | 26.02.22 | 30.29 KGA<br>3000010590<br>BRAZING ALLOY<br>BRAZETEC S 15,<br>OIL 70.0X0 .20 MM,<br>COIL APPROX. 5<br>KGS (BATCH NO.<br>1769635496) | 831190<br>00           | 74904<br>2.7         | <b>The Committee decided to seek clarification from the firm.</b>                                                                              |
|      |                                                                        |          | 10 KGA<br>3000010000<br>BRAZING ALLOY<br>BRAZETEC S 15,<br>RODS 500x SQ. 1.5x-<br>0.3 MM (BATCH<br>NO. 6640739313)<br>(PARTS FOR    |                        |                      |                                                                                                                                                |
| 281. | KERNEOS INDIA<br>ALUMINATE<br>TECHNOLOGIEP<br>RIVATE                   | 06.08.21 | 1 No<br><br>Industrial Gun calibre<br>8 Gauge Industrial                                                                            | 930390<br>00<br>930690 | 55,05,<br>395.8<br>4 | Comments sought from DHI and DPIIT on 07.01.2022.<br><br>DHI vide email dated 10.01.2022 informed that they are not concerned with the matter. |

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|      | LIMITED<br><br>HQRXIMLAPPLY<br>00155351AM22                                                     |          | category IIId<br><br>9000 Nos<br>Magnum Strength 3<br>ounce lead projectile<br>paper wrap plastic,<br>used to remove<br>obstructions 40ft from<br>th | 00           |                        | DPIIT vide OM dated 12.01.2022 has informed that they are not concerned with the matter.<br><br>The Committee decided to seek details of the equipment to be imported from the firm. <b>DL issued to the firm on 01.02.2022.</b><br><br><b>The Committee decided to send a reminder to the firm.</b>                                                                                                                                                                                                                                                                              |
| 282. | SAI CRUMB<br>RUBBER,<br>TELANGANA<br><br>HQRXIMLAPPLY<br>00211069AM22                           | 13.10.21 | 7750 MT<br><br>OLD & USED<br>RUBBER TYPRES<br>SCRAP                                                                                                  | 400400<br>00 | 2,34,6<br>7,000.<br>00 | <b>For Ex-post facto approval.</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |
| 283. | Baskaran,<br>Shevapet,<br>Salem<br>01/53/8/54045/AM<br>21/B-39/IC<br><br>[042100850569AM<br>21] | 26.08.20 | 14 Kgs.<br>Semi Finished<br>Products in Silver<br>Wire Round.                                                                                        | 710600<br>00 | 75501<br>2             | Comments sought from MeitY and DPIIT on 28.08.2020.<br><br>DPIIT vide OM No. P-47012/81/2020-TSW dated 15.09.2020 stated that DPIIT is not concerned in the matter.<br><br>MeitY vide email dated 16.10.2020 stated that the matter does not pertain to them.<br><br>The firm has been requested on 05.11.2020 to provide the purpose of import and the description of items to be imported.<br><br><b>Reminders sent to firm on 29.12.2020, 30.06.2021, 22.09.2021 and 22.10.2021.</b><br><br><b>The Committee decided to Close the case due to no reply from the applicant.</b> |



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| 284. | Vibhor Wase,<br>Maharashtra<br>01/53/8/54833/AM<br>21/V-46/IC<br><br>[032100850473AM<br>21]                  | 22.01.21 | 3 Vls Frozen semen,<br>other than bovine                                                                                                                                                                                                 | 051199<br>91                                                                                               | 300.0<br>0     | Comments sought from D/o AH&D on 28.01.2021.<br><br>DAHD vide email dated 24.05.2021 informed that they have no comments to offer as the product (Frozen Semen) is related to humans which does not come under the purview of the Department.<br><br>Comments sought from D/o Health Research and ICMR on 03.08.2021.<br><b>Reminders sent on 22.09.2021 and 17.03.2022.</b>                                                                                                                                                                    |
| 285. | Rafael C/O Aero<br>India 2021.,<br>Karnataka<br>01/53/8/54830/AM<br>21/R-39/IC<br><br>[072100850292AM<br>21] | 21.01.21 | 54 Nos BEAM + 2.5<br>1m empty cabinet<br>2 Nos 85' Plasma<br>Screen LG (PART No<br>809KCWCLF449 &<br>807KCMRK1683)<br>6 Nos Beam + 0.75 1m<br>empty cabinet                                                                              | 940389<br>00<br><b>852872</b><br><b>15</b><br>940389<br>00<br>732690<br>99                                 | 73245<br>75.00 | Comments sought from DDP & MOD on 28.01.2021.<br><br>DDP vide email dated 04.02.2021 informed that items are not covered in DDP's restricted items list, therefore NIL comments are offered in the instant case.<br><br>The Committee decided to seek clarification from the firm regarding the import item for which application is made. Clarification sought from the firm vide email dated 11.06.2021. Reminders issued to the firm on 22.09.2021 and 22.10.2021.<br><br><b>The Committee decided to send a Final Reminder to the firm.</b> |
|      |                                                                                                              |          | 244 Nos Beam 2.5mm<br>Panels<br>2 Nos 80' Plasma<br>Screen amsun (PART<br>No<br>30 Nos 0.5m Power<br>Cable<br>30 Nos 0.5m Data<br>Cable<br>16 Nos rj 45 cable 1m<br>10 Nos pain power<br>cable<br>6 Nos rj 45 cable 10m<br>3 Nos Nova600 | <b>852872</b><br><b>15</b><br>854442<br>99<br>854442<br>99<br>854442<br>99<br>854442<br>99<br>902300<br>90 |                |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |

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|  |  | (PART No              | 852872 |  |  |
|  |  | 600144236/5/4)        | 15     |  |  |
|  |  | 2 Nos75` Plasma       | 852872 |  |  |
|  |  | Screen amsung         | 11     |  |  |
|  |  | (PART No              | 852872 |  |  |
|  |  | S0BGZ3SGK801047F      | 12     |  |  |
|  |  | 2                     | 854442 |  |  |
|  |  | &CBGZ3FGK801044       | 99     |  |  |
|  |  | N)                    | 854442 |  |  |
|  |  | 2 Nos32` PLASMA       | 99     |  |  |
|  |  | Screen amsung         | 854442 |  |  |
|  |  | (PART No S6777863     | 99     |  |  |
|  |  | & 6781167)            | 854442 |  |  |
|  |  | 2 Nos50` Plasma       | 99     |  |  |
|  |  | Screen amsung(PART    | 854442 |  |  |
|  |  | No                    | 99     |  |  |
|  |  | 2B7V35BM304286A       | 853110 |  |  |
|  |  | &304288Y)             | 90     |  |  |
|  |  | 13 Noshdmi to hdmi    | 851762 |  |  |
|  |  | cable                 | 90     |  |  |
|  |  | 3 Nosdvi to dvi cable | 851829 |  |  |
|  |  | 6 Nospower cable      | 00     |  |  |
|  |  | 2 Nospower extended   | 854442 |  |  |
|  |  | cable                 | 99     |  |  |
|  |  | 3 NosVga Cable        | 820600 |  |  |
|  |  | 1 NosRg blink (PART   | 90     |  |  |
|  |  | No 14423231313)       | 854442 |  |  |
|  |  | 1 Nosroutertp link    | 99     |  |  |
|  |  | (PART No              | 853690 |  |  |
|  |  | 2173190001498)        | 90     |  |  |



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|      |                                                                                                               |          | 1 Nosound bar<br>(PART No<br>Sbv175150420182449<br>)<br>2 NosMinipl cable<br>1 Nostoolbox<br>6 Noshdmi to dvi<br>cable<br>6 Nospower supplier<br>1 NosFujitsu PC<br>(PART No<br>B17O900052)<br>2 NosKey board<br>8 NosPlasma bracket | 847130<br>90<br>847160<br>40<br>830250<br>00 |                |                                                                                                                                                                                                                                                                                   |
| 286. | Rajesh Power<br>Services Pvt. Ltd.,<br>Ahmedabad.<br>01/53/8/E/<br>AM20/R-26/IC<br><br>[052100850317AM<br>20] | 07.08.19 | 5 nos.<br>IG 1805 60 I<br><br><del>Insulating compound</del><br>(Parts of Electric<br>Cable Joining Kit)                                                                                                                             | 271020<br>00                                 | 1.46           | M/o Power vide OM dated 23.11.2021 informed that it does not have any specific observation on the proposal of the applicant.                                                                                                                                                      |
|      |                                                                                                               |          |                                                                                                                                                                                                                                      |                                              |                | The Committee decided to seek clarification from the firm regarding the ITC HS Code under which they intend to import.<br><br>DL issued to the firm on 20.12.2021. Reminder sent to firm on 19.01.2022.<br><br><b>The Committee decided to send a Final Reminder to the firm.</b> |
| 287. | CONMECHAUTO<br>CONSULTANTS<br>INDIA PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY                                    | 09.6.21  | 30 Nos<br>MS Coupling, Torin<br><br>(components of power<br>tiller)                                                                                                                                                                  | 843280<br>90                                 | 14092<br>7.000 | Comments sought from DHI on 15.6.2021.<br><br>DHI vide UO Note dated 23.06.2021 has informed that the matter does not pertain to DHI. It may pertain to D/o Agriculture and Cooperation.<br><br>Accordingly, the Committee decided to seek comments from D/o                      |

|      |                                                                                  |          |                                                                                                                         |                             |          |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |
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|      | 00111032AM22                                                                     |          |                                                                                                                         |                             |          | <p>A,C&amp;FW. Comments sought from D/o A,C&amp;FW on 30.06.2021.</p> <p>D/o A,C&amp;FW vide OM dated 04.08.2021 has informed that the item "MS Coupling Torin" is not related to Power Tiller. Accordingly, this Department has no comments to offer.</p> <p>The Committee decided to seek clarification from the firm regarding details of the import item and its usage. <b>DL issued to the firm on 22.09.2021. Reminder sent to the firm on 22.10.2021.</b></p> <p><b>The Committee decided to send a Final Reminder to the firm.</b></p>                                                                                                                                             |
| 288. | <p>EMMANUEL HOSPITAL ASSOCIATION, NEW DELHI</p> <p>HQRXIMLAPPLY 00163916AM22</p> | 16.8.21  | <p>315 Nos</p> <p>Wheel Chairs, Pediatric Wheel Chairs for invalid, Walkers, Canes, Pair of crutches (old and used)</p> | <p>871310 10, 902190 90</p> | 247500   | <p>Comments sought from DHI, MoEF (HSMD) and M/o Health &amp; Family Welfare on 18.08.2021.</p> <p>DHI vide letter dated 26.08.2021 informed that they are not concerned with the matter.</p> <p>Reminder sent to MoEF (HSMD) and M/o Health &amp; Family Welfare vide email dated 23.09.2021.</p> <p>MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021.</p> <p>MoEF&amp;CC (HSMD) vide email dated 27.12.2021 informed that the goods do not fall under HW Rules, 2016 and therefore do not require permission from this ministry.</p> <p><b>Reminder sent to M/o Health &amp; Family Welfare on 17.03.2022.</b></p> |
| 289. | <p>Electronics Corporation of India Ltd., Hyderabad</p>                          | 16.04.20 | <p>4 Nos. Vehicle Mounted EC-SVJEE-1100</p>                                                                             | <p>852550 40</p>            | 45087000 | <p>Cabinet Secretariat vide letter No. 11(6)/2017-SS dated 13.03.2020 has requested the State Government, Jharkhand to re-submit the proposal for purchase of 01 portable Jammer model in prescribed 102alvaniz.</p>                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |

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|      | 01/53/8/51522/AM<br>21/E-5/IC                                                               |          |                                              |              |              | <b>The Committee decided to send a reminder to Cab. Secretariat</b>                                                                                                                                                        |
| 290. | BHARAT<br>SECURE AERO<br>SOLUTION<br>PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00029561AM22 | 29.4.21  | 10 Nos<br>Communication<br>jamming equipment | 852550<br>40 | 37037        | Comments sought from Cabinet Secretariat by Post on 09.08.2021.<br>Reminder sent on 01.12.2021.<br><br><b>The Committee decided to send a reminder to Cab. Secretariat</b>                                                 |
| 291. | BHARAT<br>SECURE AERO<br>SOLUTION<br>PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00019185AM22 | 15.04.21 | 18 Nos<br>Communication<br>jamming equipment | 852550<br>40 | 67847        | The firm has been requested to submit supporting documents along with application through email on 22.6.2021, 5.7.2021, 13.7.2021 and 19.7.2021.<br><br><b>The Committee decided to send a Final Reminder to the firm.</b> |
| 292. | BIORAD                                                                                      | 24.08.21 | 1500 KGA                                     | 810820       | 13751        | The firm has been requested to apply directly with MoEF&CC to obtain                                                                                                                                                       |
|      | MEDISYS<br>PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00169108AM22                           |          | 431184 AP&C Ti64<br>grade 23 EBM<br>Powder   | 00           | 541          | NoC.                                                                                                                                                                                                                       |
| 293. | INDO-MIM<br>PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00241749AM22                          | 03.11.21 | 3000 KGS<br><br>Titanium Powder              | 810820<br>00 | 27252<br>000 | The firm has been requested to apply directly with MoEF&CC to obtain NoC.                                                                                                                                                  |
| 294. | LARSEN AND<br>TOUBRO                                                                        | 30.12.21 | 50 kgs                                       | 810820       | 23515        | The firm has been requested to apply directly with MoEF&CC to obtain                                                                                                                                                       |

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|      | LIMITED<br>HQRXIMLAPPLY<br>00302513AM22                                |           | POWDER<br>SPECIFICATION:<br>AP&C TI64 GRADE<br>23 EBM POWDER<br><br>50 Kgs<br><br>POWDER<br>SPECIFICATION:<br>AP&C TI-6AL-4V-<br>GR 23 DMLM<br>POWDER<br><br>100 Kgs<br><br>POWED<br>SPECIFICATION:<br>AP&C TI64 GRADE<br>23 EBM POWDER | 00           | 73         | NoC.                                                                      |
| 295. | SMIT MEDIMED<br>PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00330878AM22 | 25.01.22  | 15 Kgs<br><br>Coating of Medical<br>Devices (Orthopedic<br>Implants)<br><br>(Titanium Powder)                                                                                                                                           | 810820<br>00 | 35000<br>0 | The firm has been requested to apply directly with MoEF&CC to obtain NoC. |
| 296. | INDIAN<br>INSTITUTE OF<br>TECHNOLOGY<br>INDORE,<br>INDORE, M.P.        | 27.1.2022 | 5 kgs.<br>TITANIUM ALLOY<br>POWDER                                                                                                                                                                                                      | 810820<br>00 | 12500<br>0 | The firm has been requested to apply directly with MoEF&CC to obtain NoC. |



|      |                                                                         |          |                                                                                                                            |              |                     |                                                           |
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|      | HQRXIMLAPPLY<br>00346278AM22                                            |          |                                                                                                                            |              |                     |                                                           |
| 297. | FINE FOOD,<br>MUMBAI<br><br>HQRXIMLAPPLY<br>00356302AM22                | 08.02.22 | 1,00,000 kgs.<br><br>Risotto Rice Carnaroli<br>Riso Vignola 1000<br>GR, Jasmine Rice<br>10000 GR and Sushi<br>Rice 1000GR  | 100630<br>10 | 11162<br>900        | <b>The Committee decided to examine the case on file.</b> |
| 298. | GRIT RETAIL<br>CONCEPTS<br>PRIVATE<br>LIMITED, NEW<br>DELHI             | 28.02.22 | 60000 kgs. of<br>MEDIUM GRAIN "<br>CALROSE" MILLED<br>RICE and                                                             | 100630<br>90 | 11516<br>631.6<br>5 | <b>The Committee decided to examine the case on file.</b> |
|      | HQRXIMLAPPLY<br>00370012AM22                                            |          | 40000 kgs. of<br>ARBORIO RICE                                                                                              |              |                     |                                                           |
| 299. | SMAYAN IMPEX<br>INDIA, NEW<br>DELHI<br><br>HQRXIMLAPPLY<br>00370144AM22 | 28.02.22 | 80 MT of THAI<br>HOMMALI RICE,<br>10 MT of THAI<br>GLUTINOUS RICE,<br>80 MT of CALROSE<br>RICE<br>80 MT of ARBORIO<br>RICE | 100630<br>90 | 24594<br>570        | <b>The Committee decided to examine the case on file.</b> |
| 300. | MRK FOODS<br>PVT.LTD.,                                                  |          | 495 MT                                                                                                                     | 100630<br>90 | 37848<br>882        | <b>The Committee decided to examine the case on file.</b> |

|      |                                                                                      |          |                                                       |                                  |                     |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |
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|      | HQRXIMLAPPLY<br>00377133AM22                                                         |          | Non Basmati Rice                                      |                                  |                     |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |
| 301. | VEDANTA<br>LIMITED<br><br>HQRXIMLAPPLY<br>00119116AM22                               | 21.06.21 | Gold (25 KGS) &<br>Silver (300 KGS)                   | 710812<br>00<br><br>710691<br>00 | 13270<br>0000       | <b>The Committee decided Close the case due to no reply from the firm.</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |
| 302. | LALITHAA<br>JEWELLERY<br>MART PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00223759AM22 | 19.11.21 | 20 MT<br><br>GOLD (DORE)<br>BARS                      | 710812<br>00                     | 84000<br>00000<br>0 | <p>The Committee examined the documents submitted by the firm and decided to call for the following documents:</p> <p>(i) Utilization details of previous license issued to the firm.</p> <p>(ii) Valid CTO beyond 30.11.2021.</p> <p>DL issued to the firm on 30.11.2021. Reminder sent to the firm on 15.12.2021.</p> <p>The firm has now submitted Consent Order issued by Tamil Nadu Pollution Control Board valid till 31.03.2023. However, they have still not submitted utilization details of previous license.</p> <p>The Committee decided to seek utilization details of previous license from the firm. <b>DL issued to the firm on 04.02.2022.</b></p> <p><b>The Committee decided to send a Final Reminder to the firm.</b></p> |
| 303. | MAHAVIR<br>BULLION &<br>REFINERY<br>PRIVATE                                          | 13.01.22 | 2000 Kgs<br>SILVER DORE<br>BARS (Not<br>Exceeding 95% | 710691<br>00                     | 11350<br>0000       | <p>The Committee decided to call for valid NABL certificate from the firm.</p> <p>DL issued to the firm on 01.02.2022 requesting valid NABL certificate. Reminder sent to the firm on 16.02.2022 and 03.03.2022.</p>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |

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|      | LIMITED<br><br>HQRXIMLAPPLY<br>00318008AM22                                                         |               | Purity)                                                             |              |                         | <b>The Committee decided to send a Final Reminder to the firm.</b>                                                                                                                                                                                |
| 304. | TASHA GOLD<br>PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY<br>00354352AM22                                | 14.02.22      | 5 MT<br>GOLD DORE BARS<br>(UPTO 95%<br>PURITY), for the<br>refinery | 710820<br>00 | 20366<br>99710<br>0.000 | <b>The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 05 MT of Gold Dore Bars (upto 95 % purity) based upon substantial utilization of previous license.</b>                               |
| 305. | AJ REFINERY<br>PRIVATE<br>LIMITED,<br>HAMIRPUR, HP<br><br>HQRXIMLAPPLY<br>00356926AM22              | 12.2.202<br>2 | 20 MT<br>GOLD DORE BAR -<br>HAVING PURITY<br>UPTO 95 PERCENT        | 710812<br>00 | 10700<br>00000<br>00    | <b>The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 10 MT of Gold Dore Bars (upto 95 % purity) based upon substantial utilization of previous license.</b>                               |
| 306. | M D OVERSEAS<br>PRIVATE<br>LIMITED,<br>Khushkhera,<br>Rajasthan<br><br>HQRXIMLAPPLY<br>00338980AM22 | 01.02.22      | 20000 Kgs<br>RAW GOLD (DORE)<br>BARS                                | 710812<br>00 | 10000<br>00000<br>00    | <b>The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 10 MT of Gold Dore Bars (upto 95 % purity) based upon substantial utilization of previous license.</b>                               |
| 307. | BRIGHT METAL<br>REFINERS<br><br>HQRXIMLAPPLY<br>00383839AM22                                        | 11.03.22      | 10 MT<br><br>GOLD (DORE)<br>BARS - Purity upto<br>95 PERCENT        | 710812<br>00 | 54500<br>00000<br>0     | <b>The Committee examined the documents submitted by the applicant and decided to call for the following documents from the firm:</b><br><b>1. Valid CTO issued by concerned SPCB</b><br><b>2. Utilization Details of previous import license</b> |

|      |                                                                                                        |          |                                                             |              |                     |                                                                                                                                                                              |
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| 308. | PRECIOUS<br>METALS<br>REFINERS<br>PRIVATE<br>LIMITED,<br>RAJASTHAN<br><br>HQRXIMLAPPLY<br>00376968AM22 | 05.03.22 | 10 MT<br><br>GOLD DORE BAR -<br>HAVING PURITY ;<br>UPTO 95% | 710812<br>00 | 53000<br>00000<br>0 | <b>The Committee examined the documents submitted by the applicant and decided to request the firm to approach after substantial utilization of previous import license.</b> |
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5. The meeting ended with vote of thanks to the chair.

